

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 205 OF 2022**

**IN THE MATTER OF:**

Rana Singh Chouhan

... Applicant(s)

AND

State of Jharkhand &amp; Ors.

... Respondent(s)

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Through:



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NEW DELHI  
Dated - 27-2-23

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**REPLY AFFIDAVIT FILED ON BEHALF OF RESPONDENT NO. 6 -**

**HINDALCO INDUSTRIES LIMITED**

I, Dr. Vinod Kumar Verma, S/o. Dharampal Verma, aged about 50 years, residing at Ekta 166 Sector 8 Block A, 4<sup>th</sup> Floor, New Delhi 110 075, do hereby solemnly affirm and state as under:

1. That I am working as the Vice President (Corporate Affairs) with the Respondent No. 6 herein, Hindalco Industries Limited ("R-6/HIL"). I am duly authorized to represent R-6/HIL in the present proceedings. I am aware of the facts and circumstances of the present case. As such, I am authorized and competent to swear this affidavit on behalf of R-6/HIL.
2. That I have gone through the records pertaining to the instant case. The instant reply is being filed on behalf of R-6/HIL in accordance with the Orders dated 12.10.2022 and 18.01.2023 passed by this Hon'ble Tribunal.

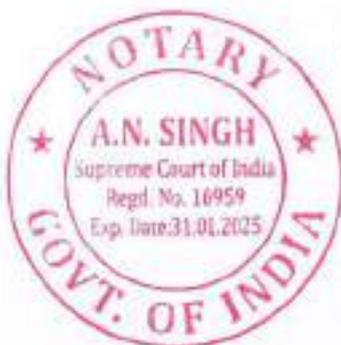
3. That as recorded in the Order dated 22.04.2022 passed by this Hon'ble Tribunal, the instant original application has been registered on the basis of a complaint received by this Hon'ble Tribunal by post from Mr. Rana Singh



Chouhan and other residents of village Padwa, PO Rajhara, District Palamau, Jharkhand raising allegations primarily to the effect that coal mining operations undertaken by R-6/HIL at Kathautia Coal Mine in District Palamau, Jharkhand, particularly the transportation of coal from the mine pit to the nearest Railway Siding located at Rajhara, have resulted in air, water and environment pollution ("**Complaint**"). At the outset, all the averments and allegations raised in the said Compliant are denied in their entirety as being misconceived, unsustainable and without merit. Nothing contained in the Complaint shall be deemed to be admitted by R-6/HIL for want of specific traverse.

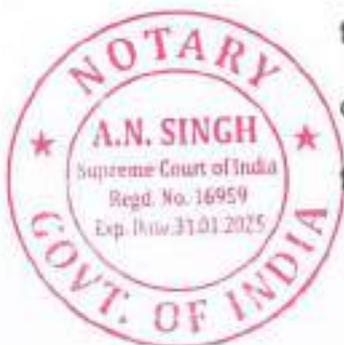
4. That the answering Respondent craves leave to set out the brief facts relevant for consideration of this case as under:

A. R-6/HIL is a public limited company incorporated under the Companies Act, 1956 and is *inter alia* engaged in the business of manufacturing aluminum and its allies. In order to generate power to operate its aluminum smelter plants and allied facilities, R-6/HIL *inter alia* operates thermal power plants, which utilize coal as raw material for thermal power generation. Accordingly, R-6/HIL undertakes coal mining operations in accordance with law at several coal mines allocated in favour of R-6/HIL by the Central Government in terms of applicable laws. One such coal mine allocated by the Central Government in favour of R-6/HIL since 2015 is the Kathautia Coal Mine, situated at Daltonganj Coalfield, Palamau District, Jharkhand ("**Kathautia Coal Mine**"). The coal produced from Kathautia Coal



Mine is utilized for captive consumption at the captive thermal power plants of R-6/HIL situated at Mahan Aluminum Project, Bargawan, Madhya Pradesh.

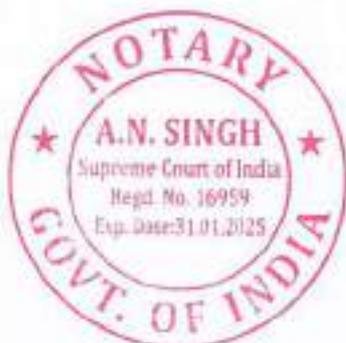
- B. Prior to 2015, the Kathautia Coal Mine was allocated by the Central Government in favour of M/s. Usha Martin Ltd. ("**Usha Martin**") and Usha Martin operated the said Kathautia Coal Mine from 2006 till March 2015. Pursuant to Judgment dated 25.08.2014 and Order dated 24.09.2014 passed by Hon'ble Supreme Court in *ML Sharma v. Prl. Secretary*, WP (Crl.) No. 120/2012 ("**SC Judgments**"), the allocation of Kathautia Coal Mine in favour of Usha Martin was cancelled w.e.f. 31.03.2015.
- C. In order to address the emergent situation arising pursuant to the SC Judgments, the Central Government promulgated the Coal Mines (Special Provisions) Act, 2015 ("**CMSP Act**") to provide the regulatory framework for allotment / allocation of the 204 coal mines whose allocation stood cancelled by virtue of the SC Judgments. Usha Martin was specified as the Prior Allottee in respect of Kathautia Coal Mine under Schedule I of CMSP Act. One of the primary objectives of CMSP Act was to ensure continuity in coal mining operations. Hence, the scheme of the CMSP Act *inter alia* envisaged a seamless transfer of the statutory clearances, approvals and permissions obtained by the Prior Allottees in favour of Successful Bidders, so as to enable



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Successful Bidders to expeditiously commence coal mining operations at the respective coal mines.

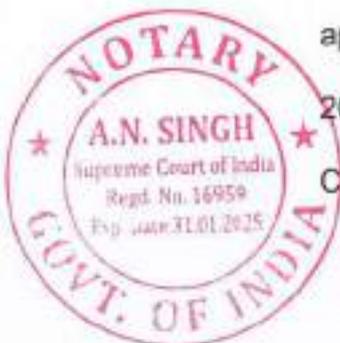
- D. During 2014-15, the Nominated Authority, Ministry of Coal, Government of India constituted by the Central Government under Section 6 of CMSP Act ("**Nominated Authority**") invited bids *inter alia* for auction of Kathautia Coal Mine through competitive bidding in terms of the provisions of CMSP Act. R-6/HIL participated in the said tender / auction process and was declared as the Successful Bidder in respect of Kathautia Coal Mine. Thereafter, a Coal Mine Development and Production Agreement dated 02.03.2015 was executed between the President of India (through Nominated Authority) and R-6/HIL in respect of Kathautia Coal Mine.
- E. Upon compliance with the prescribed Vesting Conditions by R-6/HIL, the Nominated Authority issued the Vesting Order dated 23.03.2015 ("**Vesting Order**") in respect of Kathautia Coal Mine in favour of R-6/HIL in terms of Section 8 of CMSP Act. A copy of the Vesting Order dated 23.03.2015 is annexed herewith as **Annexure R-6/1**.
- F. As per the scheme of the CMSP Act, the statutory approvals and clearances obtained by the Prior Allottee (Usha Martin) as specified under the Vesting Order, including the Environment Clearance ("**EC**") granted by the Ministry of Environment, Forests and Climate Change, Government of India ("**MOEFCC**") on 19.06.2006, stood transferred and vested in favour of R-6/HIL w.e.f. the specified Vesting Date (i.e.,



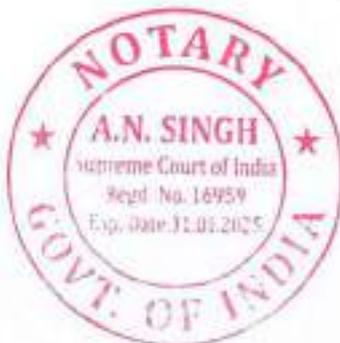
01.04.2015) by virtue of the Vesting Order. The said EC dated 19.06.2006 granted by MOEFCC records the following:

- (i) Total area Kathautia Coal Block is 938.27 Ha., out of which mining lease area is 687.93 Ha., 4 Ha. is for storage of topsoil dumps, 73.97 Ha. is for OB dumps, 2 Ha. for infrastructure, 1 Ha. for roads, 40.09 Ha. for green belt, 3.50 Ha. is for tailings pond and 125.51 Ha. is undisturbed area.
- (ii) The rated capacity of the Project is 0.8 million tonnes per annum ("MTPA") of coal production.
- (iii) **Mineral transportation of 2667 TPD of coal is by road.**
- (iv) About 93% of the OB generated during the life of the mine will be backfilled and the balance will be dumped in four external dumps of maximum 50 m. height.
- (v) Mining Plan has been approved by the Ministry of Coal on 20.05.2005.

- G. It is clear from the above that the EC granted in favour of Prior Allottee by MOEFCC in 2006 envisaged and permitted coal transportation by road, as there is no alternate railway infrastructure for coal transportation in the immediate vicinity of the Kathautia Coal Mine. The nearest Railway Siding is situated in Kajri and Rajhara, which are approximately 12-15 km. from the Kathautia Coal Mine. During 2006-2015, the Prior Allottee transported coal from the pit head of Kathautia Coal Mine to the nearest Railway Siding by road.



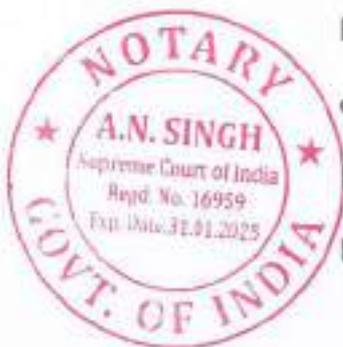
- H. On 16.04.2015, MOEFCC formally transferred the EC dated 19.06.2006 in favour of R-6/HIL. A copy of the Letter dated 16.04.2015 issued by MOEFCC transferring the EC dated 10.06.2006 in favour of R-6/HIL is annexed herewith as **Annexure R-6/2 (Colly.)**.
- I. On 07.10.2016, the Mining Lease in respect of Kathautia Coal Mine was granted by the State Government of Jharkhand in favour of R-6/HIL over a mining lease area of approx. 1699.88 acres (approx. 687.92 Ha.) for a period of 30 years in accordance with the provisions of the Mines and Minerals (Development & Regulation) Act, 1957 ("MMDR Act") and rules made thereunder. The Mining Lease was executed as per Model Form K prescribed under the Mineral (Concession) Rules, 1960 promulgated under the MMDR Act. Part II of the said Mining Lease specifically confers upon HIL the entitlement to enter upon the Mining Lease area and "*to search for, mine, bore, dig, drill for, win, work, dress, process, convert, carry away and dispose of the mineral*" (i.e., coal).
- J. On 19.04.2016, the Central Ground Water Authority ("CGWA") granted No-Objection Certificate ("NOC") in favour of R-6/HIL for groundwater abstraction in respect of Kathautia Coal Mine. The said NOC has been renewed from time to time thereafter in accordance with applicable laws. The latest NOC granted by CGWA is valid from 08.04.2022 till 07.04.2024. A copy of the latest NOC granted by CGWA for groundwater abstraction is annexed herewith as **Annexure R-6/3**.



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K. On 16.01.2017, the Jharkhand State Pollution Control Board ("JSPCB") granted the Consent to Operate in favour of R-6/HIL under Sections 25 & 26 of the Water (Prevention and Control of Pollution) Act, 1974 ("**Water Act**") and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 ("**Air Act**"). The said CTO has been renewed from time to time thereafter in accordance with applicable laws. The latest CTO was granted by JSPCB on 03.11.2022 and is valid till 30.09.2024. A copy of the CTO dated 03.11.2022 granted by JSPCB is annexed herewith as **Annexure R-6/4**.

L. R-6/HIL was able to commence coal production from Kathautia Coal Mine in February 2017 after obtaining all requisite statutory approvals, clearances and permissions and has since undertaken coal mining operations strictly in accordance with applicable laws, including the terms and conditions specified under the statutory permissions and approvals such as the EC and CTO, particularly in relation to coal transportation, monitoring of ambient air quality, groundwater monitoring and management of OB dumps. As permitted under the EC and CTO, the coal mined from Kathautia Coal Mine is transported by road to the Rajhara Railway siding for onward dispatch by rail to the captive thermal power plant of R-6/HIL in Madhya Pradesh. Further, R-6/HIL has also installed requisite equipment for monitoring of ambient air quality in the Mining Lease area and around the Rajhara Railway siding, particularly for monitoring Suspended Particulate Matter ("**SPM**") and PM10 which establish that the said emissions are



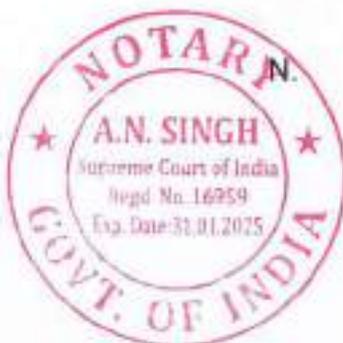
within permissible limits as prescribed under the CTO. The data in relation to ambient air quality monitoring is regularly furnished to the CPCB as well as JSPCB.

M. It is also pertinent to note that since commencement of coal production in 2017, R-6/HIL has deposited statutory payments and taxes with the concerned Government Authorities as per applicable laws. The following statutory payments have been deposited with the State Government of Jharkhand by R-6/HIL in respect of Kathautia Coal Mine:

- (i) Royalty to the tune of **INR 71,83,04,740/-** since 2017 till date – in terms of Section 9 of MMDR Act.
- (ii) Contribution to District Mineral Foundation (“DMF”) to the tune of **INR 7,15,22,459/-** since 2017 till date – in terms of Section 9B of MMDR Act.
- (iii) Contribution to National Mineral Exploration Trust (“NMET”) to the tune of **INR 1,44,38,965.40/-** since 2017 till date – in terms of Section 9C of MMDR Act.

A tabulation of the payments towards royalty, DMF and NMET made by R-6/HIL to the State of Jharkhand from FY 2017-18 till FY 2021-22 is annexed herewith as **Annexure R-6/5**.

Further, as a responsible corporate citizen, R-6/HIL has also earmarked, allocated and utilized funds to the tune of over **INR 3.12 Crores** towards Corporate Social Responsibility (“CSR”) in areas



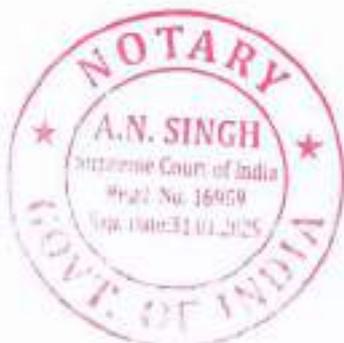
around the Kathautia Coal Mine since 2017 till date. The CSR funds have been utilized towards several activities aimed at improving the overall quality of life of residents in Palamau District, including towards education support, regular health camps and medical check-ups, vocational training programs, scholarships, infrastructure development, installation of streetlights, installation of solar water supply plants etc. A detailed activity wise report on utilization of CSR funds by R-6/HIL in relation to the Kathautia Coal Mine since 2017 till date is annexed herewith as **Annexure R-6/6**. Reports on monthly health check-up camps conducted by R-6/HIL at Palamau District as part of CSR activities are annexed herewith as **Annexure R-6/7**.

- O. It is also relevant to note that as per the Jharkhand District Mineral Foundation (Trust) Rules, 2016 ("**DMF Rules 2016**") promulgated by the State of Jharkhand, the contribution towards DMF made by mining lease holders such as R-6/HIL are mandated to be utilized in each district affected by mining activities as per the Guidelines issued by the Central Government under the Pradhan Mantri Khanij Kshetra Kalyan Yojana ("**PMKKKY Guidelines**") which are mandated to be incorporated in the respective DMF Rules in terms of Section 20A of the MMDR Act. As per the said PMKKKY Guidelines, the DMF funds are mandated to be utilized towards infrastructure development in the districts affected by mining activities, including towards creation of drinking water supply facilities, environment preservation and pollution control measures, and creation of physical infrastructure



including road construction projects. A copy of the Jharkhand District Mineral Foundation (Trust) Rules, 2016 is annexed herewith as **Annexure R-6/8**.

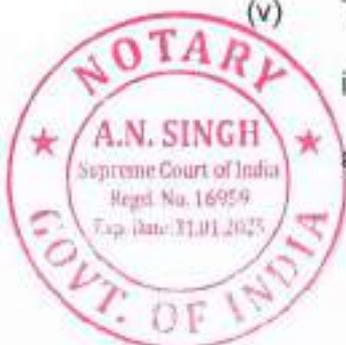
- P. It is respectfully submitted that the official Respondents may be called upon to furnish details of the manner of utilization of the DMF funds in Palamau District (where Kathautia Coal Mine is situated), including the amount of **INR 7,15,22,459/-** deposited by R-6/HIL as statutory contribution towards DMF in respect of Kathautia Coal Mine since 2017 till date.
- Q. It is also relevant to note in this context that in the past 4 years, coal production from Kathautia Coal Mine has been significantly below the permissible limit of 0.8 MTPA prescribed under the EC, primarily on account of the fact that the Government Authorities have failed to hand over possession of a significant extent of coal bearing land to R-6/HIL. Out of the total extent of 1699.88 acres coal bearing land specified under the Mining Lease, which is already transferred and vested in favour of R-6/HIL by virtue of the Vesting Order issued by Nominated Authority in terms of Section 8 of CMSP Act and over which R-6/HIL is entitled to carry out coal mining operations as per the Mining Lease granted by the State Government, R-6/HIL is yet to receive possession of 1257.19 acres Raiyat land and 98.59 acres Government land. Despite the above challenges, R-6/HIL continues to incur capital and operational expenditure in respect of Kathautia Coal Mine to the tune of **INR 20-25 Crores** per annum, including



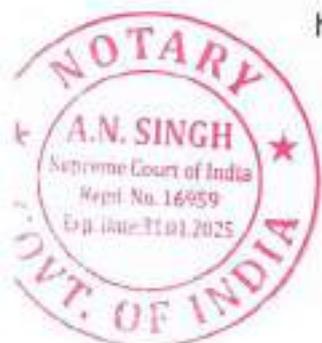
towards maintenance of infrastructure, salaries of employees and other expenses. A tabulation providing year-wise details of coal production from Kathautia Coal Mine from FY 2017-18 till FY 2021-22 is annexed herewith as Annexure R-6/9.

5. While so, the record indicates that in 2022, a complaint was received by this Hon'ble Tribunal by post from Mr. Rana Singh Chouhan and other residents of village Padwa, PO Rajhara, District Palamau, Jharkhand raising allegations in relation to conduct of coal mining operations by R-6/HIL at Kathautia Coal Mine which are recorded in the Order dated 22.04.2022 passed by this Hon'ble Tribunal as under:

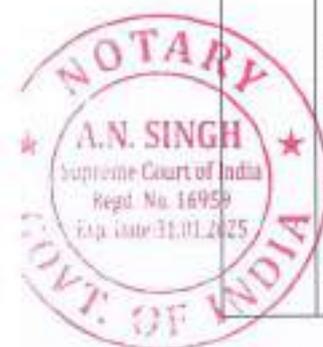
- (i) That R-6/HIL is allegedly illegally transporting coal from the Kathautia Coal Mine through Ambey Mining Pvt., Ltd. from NH- 75 to Rajhara Coal Mines site by use of 100s of HYWA vehicles through narrow 10 feet wide road in thickly populated area day and night causing severe air and noise pollution.
- (ii) That the dust generated on account of transportation of coal is allegedly creating breathing problems for the inhabitants of the locality and is also allegedly damaging the green trees.
- (iii) That big trees have allegedly been illegally cut.
- (iv) That excessive coal mining has allegedly led to huge mountains/heaps of coal dumps.
- (v) That water level has allegedly depleted in surrounding areas resulting in shortage of drinking water causing hardships to the inhabitants and animals.



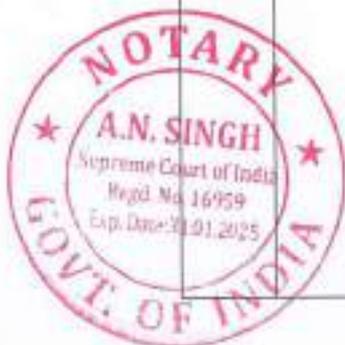
6. That this Hon'ble Tribunal vide order dated 22.04.2022 constituted a 4-member Joint Committee comprising of representatives of CPCB, JSPCB, Director, Department of Mines and Geology, Government of Jharkhand and District Magistrate, Palamu, Jharkhand ("**Joint Committee**") to verify the factual position on the ground by undertaking site visits, look into the grievances of the applicants and take requisite action by following due process of law. The Joint Committee was directed to submit the factual and action taken reports before this Hon'ble Tribunal. A copy of the Order dated 22.04.2022 passed by this Hon'ble Tribunal is annexed herewith as **Annexure R-6/10**.
7. That the Joint Committee conducted site visit at Kathautia Coal Mine on 24.06.2022, held discussions with stakeholders and perused the relevant documents and records maintained by R-6/HIL in the usual course of business in relation to conduct of coal mining operations at Kathautia Coal Mine. Based upon the field visit, discussions with stakeholders and perusal of records, the Joint Committee prepared the Inspection Report dated 12.07.2022 ("**Inspection Report**"). A copy of the Inspection Report dated 12.07.2022 prepared by the Joint Committee is annexed herewith as **Annexure R-6/11**.
8. The Joint Committee's observations as recorded in the Inspection Report and submissions of R-6/HIL in relation to the said observations are tabulated hereunder for ease of reference:



S N	Inspection Report observations	Submissions of R-6/HIL
<b>I. Allegation Re: Coal transport by road</b>		
1.	No mining was going on at the time of inspection. Project proponent reported that due of exhaust of mineable land the mining had to be stopped – <b>para 3.1.1(i) of Inspection Report</b>	As detailed <i>supra</i> , R-6/HIL has not received possession of a significant extent of over 1355 acres coal bearing land out of the total extent of approx. 1699 acres land specified under the Mining Lease and Vesting Order. The coal reserves in the land over which R-6/HIL has possession have been mined out since 2017 till date. Consequently, for the past 4 years, the coal production from Kathautia Coal Mine is much below the permissible limit of 0.8 MTPA specified under the EC.
2.	Coal is transported through Rajhara Railway siding. Coal transportation is undertaken by use of HYWA vehicles through narrow 10-12 feet wide road between Colliery More to Rajhara Railway Siding and about 700-800 meters road passes through	As permitted under the EC and CTO, coal is transported through the only available road to the Rajhara Railway siding which is approx. 12-15 km. away from the pit head of Kathautia Coal Mine. A copy of the map depicting the dispatch route from Kathautia Coal Mine to Rajhara Railway siding is annexed herewith as <b><u>Annexure R-6/12</u></b> .

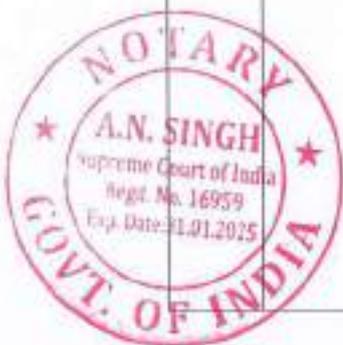


	<p>thickly populated area – para 3.1.1(ii) of Inspection Report</p>	<p>As also recorded by the Joint Committee at para 3.1.1(iii) of the Inspection Report, there is no alternate road/route available for transportation of coal by road to the Rajhara Railway siding.</p> <p>The said road was used for coal transport even by Prior Allottee during 2006-15 and has been used by R-6/HIL from 2017 till date for want of any other alternative.</p>
3.	<p>Mining authorities in association with the concerned department should think of widening the road or opt for any other road to avoid this narrow road - para 3.1.1(iii) of Inspection Report</p>	<p>As detailed above, there is no other alternate route available for coal transport to Rajhara Railway siding.</p> <p>The jurisdiction and powers to implement the Joint Committee's suggestion regarding road widening vest with the official Respondents and concerned departments of the State Govt. of Jharkhand. As acknowledged by the Joint Committee itself, the suggestion regarding road widening cannot be implemented by R-6/HIL by itself.</p> <p>Further, as detailed <i>supra</i>, R-6/HIL has contributed an amount of over INR 7,15,22,459/- towards DMF since 2017 till date, which is statutorily mandated to be</p>

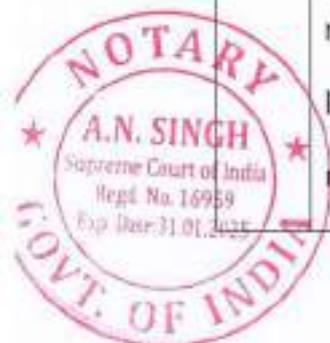


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		<p>utilized by the official Respondents in terms of the DMF Rules 2016 <i>inter alia</i> for development of physical infrastructure such as roads in Palamau District.</p> <p>It is respectfully submitted that the official Respondents may be called upon to furnish details of the manner of utilization of DMF funds for Palamau District from 2017 till date.</p>
4.	<p>Proper arrangements for water sprinkling for dust suppression and proper lighting arrangement should be made to ensure proper visibility along the dispatch route - <b>para 3.1.1(iii) of Inspection Report</b></p>	<p>As further detailed <i>infra</i>, R-6/HIL has made proper arrangements for dust suppression along the dispatch route and also made proper lighting arrangements all along the dispatch route to ensure proper visibility.</p>
5.	<p>There is no record on Forest Department for cutting of big trees - <b>para 3.1.1(iii) of Inspection Report</b></p>	<p>As confirmed by the Joint Committee, R-6/HIL has not undertaken any activity towards cutting of big trees. Hence the allegation in the Complaint regarding alleged cutting of big trees is without merit, unsustainable and contrary to the record in the instant case.</p>



II. Allegation Re: Excessive coal mining leading to huge OB dumps and depletion of water levels		
6.	Coal production data reviewed shows that there is no excessive coal mining or OB dumping. Project proponent has produced less than 127 TPD coal for FY 2020-21 and less than 1000 TPD coal for FY 2021-22. Concurrent backfilling of OB is being done – <b>para 3.1.2 of Inspection Report</b>	As confirmed by the Joint Committee, R-6/HIL has not undertaken excessive or illegal mining at Kathautia Coal Mine, and any allegations to the contrary in the Complaint are categorically denied. In fact, for reasons set out in detail <i>supra</i> , the coal production from Kathautia Coal Mine has been much below the permissible EC limit of 0.8 MTPA for the past 4 years.  As further confirmed by the Joint Committee, R-6/HIL has undertaken OB management (including concurrent backfilling of OB) in terms of the approved Mining Plan, EC and CTO. Therefore, allegations regarding "huge mountains/heaps" of coal dumps due to alleged "excessive mining" raised in the Complaint are entirely misconceived, unsustainable and contrary to the record.
7.	The ground water table monitoring data reviewed for last one year shows there is no significant change in the	R-6/HIL has undertaken groundwater abstraction strictly in accordance with the NOC granted by the CGWA, which has



<p>water table. Unit has also submitted the NOC for groundwater abstraction - – <b>para 3.1.2 of Inspection Report</b></p>	<p>been renewed till 2024 by CGWA as detailed <i>supra</i>. As confirmed by the Joint Committee, R-6/HIL complies with obligations regarding regular groundwater table monitoring and there is no depletion of groundwater table in surrounding areas as wrongly allegedly in the Complaint.</p>
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9. That the recommendations made by the Joint Committee vide the Inspection Report are reproduced hereunder for ease of reference:

*"4.1 It should be ensured that the mining authority should provide continuous online PM 10 Analyzer near Rajhara Thana between the Narrow transporting areas (Colliery More to Rajhara Railway siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that ambient air quality in the area must meet the standard ambient air quality.*

*4.2 Monitoring of quarterly Ground water level from third Party and Piezometer detail of every month shall submit the report to the Concern departments.*

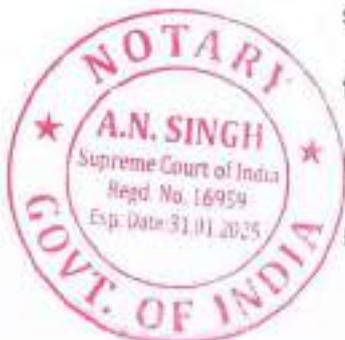
*4.3 Proper water sprinkling, and lighting arrangement should be maintained along transportation route.*

*4.4 Wherever possible develop proper plantation and green belt.*



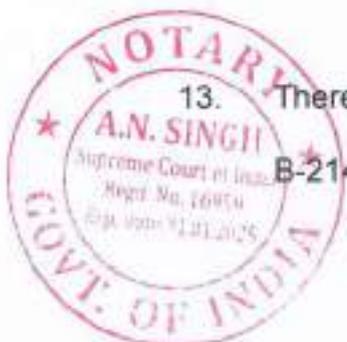
4.5 *Overloading as well as spillage from the loaded vehicle must not be allowed as per rule."*

10. Thereafter, the JSPCB issued a Show Cause Notice dated 26.08.2022 bearing Ref. No. B-1727 ("**SCN**") to R-6/HIL under Section 33A of Water Act and Section 31A of the Air Act, calling upon R-6/HIL to remain present in the office of the Member Secretary of JSPCB on 30.08.2022 to explain the steps taken pursuant to recommendations of the Joint Committee vide the Inspection Report. A copy of the Show Cause Notice dated 26.08.2022 issued by JSPCB is annexed herewith as **Annexure R-6/13**.
11. R-6/HIL submitted Reply dated 30.08.2022 to the SCN issued by JSPCB, furnishing the following compliances undertaken by R-6/HIL pursuant to the recommendations of the Joint Committee:
- (i) Proper water sprinkling and light arrangements along the transportation route – Several steps taken by R-6/HIL to curb fugitive emissions during coal transportation were set out. Particularly, R-6/HIL informed that the earthen road had already been converted to black topped road by R-6/HIL to minimize dust generation. Further, HIL had deployed water tankers to ply to and from the Rajhara Police station to Rajhara Railway siding for dust suppression. HIL informed that lighting arrangements along the transportation route would be increased as per the Joint Committee's recommendations within one month.



- (ii) Prevention of overloading and spillage from loaded vehicles – HIL set out the effective steps taken to ensure zero spillage along the transportation route, including tarpaulin covering of trucks, sealing and locking of coal through plastic/wire seals to avoid uncovering of tarpaulin, provision for water sprinkling along the transportation route, PUC certification of each truck.
- (iii) Plantation along transportation route – HIL informed that fruit bearing trees such as mango & guava and non-fruit bearing trees such as kadam, shisham and neem have been planted wherever possible along the transportation route and that further steps were being taken to establish greenbelt along the transportation route.
- (iv) Installation of Continuous Online PM10 Analyzer near Rajhara Thana – HIL informed that PM10 Analyzer would be installed near Rajhara Thana between the narrow transportation areas (Colliery More to Rajhara Railway siding) and connected to the CPCB and JSPCB servers within 60 days.
- A copy of the Reply dated 30.08.2022 submitted by R-6/HIL to JSPCB is annexed herewith as **Annexure R-6/14**.

12. On 02.09.2022, the Regional Officer, JSPCB conducted inspection of the Kathautia Coal Mine and submitted compliance verification report to JSPCB on 20.09.2022.



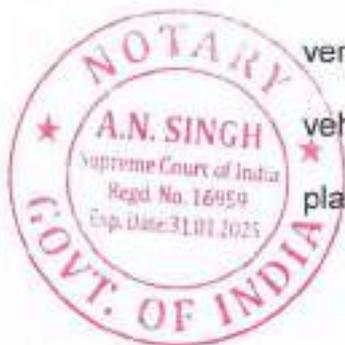
13. Thereafter the JSCP B issued Directions dated 08.10.2022 bearing Ref. No. B-2142 to R-6/HIL under Section 33A of Water Act and Section 31A of Air

Act. A copy of the Directions dated 08.10.2022 issued by JSPCB is annexed herewith as Annexure R-6/15.

14. On 10.10.2022, the JSPCB submitted the Action Taken Report before this Hon'ble Tribunal. A copy of the Action Taken Report dated 10.10.2022 is annexed herewith as Annexure R-6/16.

15. On 31.10.2022, R-6/HIL addressed a representation to the JSPCB, submitting the status of compliances undertaken by R-6/HIL pursuant to the Directions dated 08.10.2022 issued by JSPCB. The compliance status furnished to JSPCB is briefly summarized hereunder:

- (i) Lighting arrangements along transportation route – HIL has installed 15 LED flood lights of 200W capacity to ensure proper lighting arrangements along the transportation route.
- (ii) Periodic water sprinkling – HIL has deployed two water tankers plying all along the transportation route for water sprinkling to minimize fugitive emissions during transportation.
- (iii) Installation of PM10 Analyzer – HIL informed that the PM10 Analyzer had been installed at the Panda Thana, located between the narrow transportation route from Colliery More to Rajhara Railway siding.
- (iv) Covered transportation – HIL reiterated that it is ensured that transport vehicles are not overloaded at weigh bridge and the same can be verified from the JIMMS portal. HIL also reiterated that all transport vehicles are already covered with tarpaulin and secured with plastics/wires to prevent spillage and dust generation.



- (v) Groundwater level monitoring – HIL has engaged M/s. Environmental Laboratories & Engineering Services Pvt. Ltd., Ranchi for monitoring groundwater level and reporting on quarterly basis.
- (vi) Piezometer monitoring – HIL informed that piezometer data would be monitored on a monthly basis from November 2022 onwards and monthly reports would be submitted to CPCB and JSPCB.
- (vii) Plantation along transportation route – HIL informed that 350 fruit bearing plants had been distributed among the local villagers residing between Colliery More and Rajhara Railway siding. Several shisham, mahogany and guava plants have been planted along the transportation route. Further steps were being taken to increase the plantation cover along the transportation route.

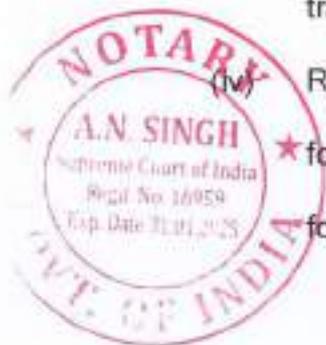
A copy of the representation dated 31.10.2022 addressed by R-6/HIL to JSPCB is annexed herewith as Annexure R-6/17.

16. On 11.01.2023, the Regional Officer JSPCB and Consulting Executive conducted inspection of the Kathautia Coal Mine and submitted compliance verification report to JSPCB on 12.01.2023.
17. On 17.01.2023, the JSPCB submitted the Action Taken Report before this Hon'ble Tribunal. A copy of the Action Taken Report dated 17.01.2023 is annexed herewith as Annexure R-6/18.

18. In light of the above, it is respectfully submitted that:



- (i) R-6/HIL has conducted coal mining operations at the Kathautia Coal Mine since 2015 and commenced coal production since 2017 strictly in accordance with applicable laws. Hence, allegations of illegal mining and excessive mining raised in the Complaint are entirely misconceived, unsustainable and without merit. Further, allegations regarding depletion of groundwater level or dumping of OB have also been found by the Joint Committee as being without basis.
- (ii) Transportation of coal by road is permitted under the EC granted by MOEFCC as well as the CTO granted by JSPCB. In terms of the said statutory permissions, R-6/HIL has transported coal from the pit head to the Rajhara Railway siding by road since 2017. The Prior Allottee of Kathautia Coal Mine also transported coal by road during 2006-2015.
- (iii) There is only one available route for transportation of coal by road from the Kathautia Coal Mine to the Rajhara Railway siding. HIL has already converted the said earthen road to black topped road. Further, pursuant to recommendations of the Joint Committee and Directions issued by JSPCB, HIL has taken effective steps for ensuring proper lighting arrangements and also made arrangements for periodic water sprinkling along the transportation route through two water tankers to prevent fugitive emissions and to ensure dust suppression during transport.



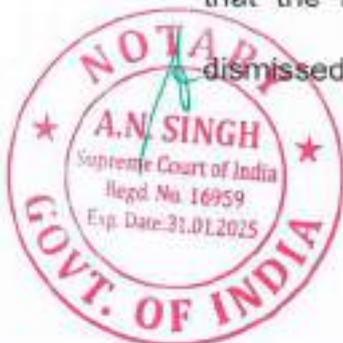
- (iv) R-6/HIL has taken effective steps as mandated under applicable laws for ensuring that fugitive emissions are within permissible limits and for continuous monitoring of ambient air quality. As per the

recommendations of the Joint Committee and directions of JSPCB, R-6/HIL has also installed PM10 Analyzer at the transportation route and connected the same to the CPCB and JSPCB servers for continuous monitoring of ambient air quality along the transportation route.

- (v) As suggested by the Joint Committee, the implementation of proposals for widening of the existing road or development of alternative routes to Rajhara Railway siding are within the jurisdiction and powers of the official Respondents. Since commencement of coal production in 2017, R-6/HIL has made contributions to the District Mineral Foundation as mandated under Section 9B of MMDR Act, 1957 to the tune of over **INR 7,15,22,459/-** till date. The said DMF funds are statutorily mandated to be utilized by the official Respondents as per the DMF Rules, 2016 inter alia towards development of physical infrastructure such as road construction projects in Palamau District. The official Respondents may be called upon to furnish details regarding the funds deposited in the DMF for Palamau District and the manner of utilization of such funds since 2017 till date.

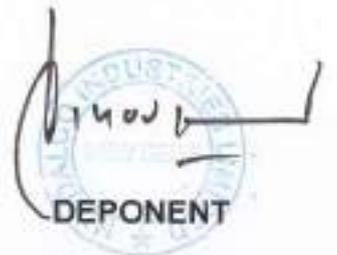
21 FEB 2023

19. In light of the facts and circumstances stated above, it is respectfully prayed that the instant original application being without merit is liable to be dismissed.



ATTESTED

*A.N. Singh*  
A.N. Singh, Adv.  
Notary Public  
Govt. of India, Delhi  
9718139591, 7982539115



21 FEB 2023

VERIFICATION

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21 FEB, 2023

Verified on this the \_\_\_\_\_ day of February 2023 at New Delhi that the contents of the aforesaid affidavit are true and correct to my knowledge and belief and based on records maintained by the answering Respondent. No part of the affidavit is false and nothing material has been concealed therefrom.

  
DEPONENT

I Identify the Deponent who has Signed/Put T.I. in my presence



ATTESTED  
  
A.N. Singh, Adv.  
Notary Public  
Govt. of India, Delhi  
Mob.: 9718139591, 7982539115

21 FEB, 2023

Annexure R-6/1

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**Government of India**  
**Ministry of Coal**  
**O/o the Nominated Authority**

World Trade Tower, New Delhi

Office of the nominated authority constituted under section 6 of the Coal Mines (Special Provisions) Second Ordinance, 2014

**Vesting order under clause (b) of sub-rule (2) of rule 7 and sub-rule (1) of rule 13**

In re: **Kathautia Coal Mine** (the "mine") particulars of which is specified in **Annexure I**

Order no.: 104/3/2015/NA

Date: March 23, 2015

In favour of: **Hindalco Industries Limited** incorporated in India under the Companies Act, 1956 with corporate identity number L27020MH1958PLC011238, whose registered office is at Century Bhavan, 3<sup>rd</sup> Floor, Dr. Annie Besant Road, Worli, Mumbai-400030, India and principal place of business is at Aditya Birla Centre, 3<sup>rd</sup> Floor, B Wing, S.K. Ahire Marg, Worli, Mumbai-400030 (the "successful bidder")

For utilisation in: End Use Plant situated at Bargawan, Dist. Singrauli, Madhya Pradesh, India, as more particularly described below (the "End Use Plant"):

S. No.	Name of Specified End Use Plant	Address	Configuration	Capacity	Coal Entitlement
1.	Captive Power Plant of Mahan Aluminium Project	Bargawan, Dist. Singrauli, Madhya Pradesh	6 X 150 MW	900 MW	129.28 MT

MW: Mega Watt; MT: Million Tonne

WHEREAS, the nominated authority has, in accordance with provisions of the Coal Mines (Special Provisions) Second Ordinance, 2014 (the "Ordinance") and the Coal Mines (Special Provisions) Rules 2014 (the "Rules") conducted the auction of the mine;

AND WHEREAS the successful bidder is eligible to receive this vesting order with respect to the mine including, inter-alia, -

(a) the coal bearing land acquired by the prior allottee and the lands, in or adjacent to the coal mines used for coal mining operations acquired by the prior allottee; and



(b) any existing mine infrastructure as defined in clause (j) of sub-section (1) of section 3 of the Ordinance;

AND WHEREAS the successful bidder has furnished a performance bank guarantee dated March 18, 2015 for an amount equal to INR 2,67,88,80,000 (Indian Rupees Two Hundred Sixty Seven Crore Eighty Eight Lakh and Eighty Thousand) issued by Kotak Mahindra Bank in accordance with the tender document and in accordance with the provisions of sub-section (6) of section 8 of the Ordinance and sub-rule (4) of rule 13 of the rules.

AND WHEREAS the successful bidder has entered into a Coal Mine Development and Production Agreement dated March 2, 2015 ("CMDPA") (as amended) with the nominated authority in accordance with the provisions of sub-rule (5) of rule 13.

NOW, THE NOMINATED AUTHORITY DOES ORDER:

1. On and from April 1, 2015 ("vesting date") and in accordance with the provisions of sub-section (4) of section 8 of the Ordinance, with respect to the mine, the following shall stand fully and absolutely transferred and vested in the successful bidder, namely: -
  - (a) all the rights, title and interest of the prior allottee in and over the land and mine infrastructure free from all encumbrances;
  - (b) entitlement to a mining lease to be granted by the State Government with the terms and conditions of CMDPA forming a part of it on making an application;
  - (c) all statutory licences, permits, permissions, approvals or consents as per rules, required to undertake coal mining operations in the mine, if already issued by the Central Government, to the prior allottee on the same terms and conditions as were applicable to the prior allottee, as listed in the **Annexure 2**;
  - (d) entitlement to any statutory licence, permit, permission, approval or consent required to undertake coal mining operations in the mine, if already issued by the Central Government, to the prior allottee on making an application on the same terms and conditions as were applicable to the prior allottee, as listed in the **Annexure 3**;
  - (e) entitlement to any statutory licence, permit, permission, approval or consent required to undertake coal mining operations in the mine, if already issued by the State Government, to the prior allottee on making an application on the same terms and conditions as were applicable to the prior allottee, as listed in the **Annexure 4**;
  - (f) rights appurtenant to the approved mining plan of the prior allottee;
  - (g) any subsisting contract in relation to coal mining operations, to which the prior allottee was a party and which is assumed, adopted and continued by the successful bidder and listed in the **Annexure 5** shall stand novated (by virtue of a deemed consent from the relevant party(ies)), in accordance with the provisions of sub-section (1) of section 11 of the Ordinance in favour of the

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successful bidder for the residual term or residual performance of such contract;

2. The successful bidder may seek any change in the terms and conditions attached to such licence, permit, permission, approval or consent by making an application in accordance with applicable laws;
3. Hereinafter, the successful bidder shall be entitled to take possession of the mine as specified in **Annexure 1** without let or hindrance;
4. This vesting order is liable to be cancelled in accordance with the provisions of sub-rule (6) of rule 13.

Vivek Asharadwaj

(By the nominated authority)



## Annexures

## Annexure 1: Particulars of the mine

## Part A – Description of the mine

Name of Coal Mine	Kathautia
Coal Field	Daltonganj Coalfield
Latitude	24 <sup>0</sup> 07'02" N & 24 <sup>0</sup> 08'52" N
Longitude	84 <sup>0</sup> 03'42" E & 84 <sup>0</sup> 06'52" E
Villages	Kathautia, Kajri, Gari, Palhe Khurd, Sakhui, Sika and Balsara
District	Palamau
State	Jharkhand

## Part B – Description of Land in relation to the mine

## Type of Land: Freehold Land for Mining as per Mining Lease

S.No.	Village	Date of Registration	Deed Number	Area (Hectare)
1	Kajri	17-Apr-08	3641/3617	0.4527
2	Kajri	02-Nov-07	10157	0.2429
3	Kajri	13-Jun-08	5998/5959	1.8204
4	Kajri	03-Sep-09	8636/8549	0.3599
5	Kajri	06-Feb-08	1212/1200	1.9268
6	Kajri	05-Feb-08	1162/1152	0.4048
7	Kajri	13-Aug-09	7965/7895	0.3724
8	Kajri	12-Mar-10	2667/2620	0.3052
9	Kajri	12-Mar-10	2666/2619	0.0684
10	Kajri	11-Apr-08	3479/3456	0.8703
11	Kajri	24-May-08	5025/4990	4.3192
12	Kajri	17-Feb-09	1245/1234	1.2184
13	Kajri	27-Dec-07	11888/11751	2.0240
14	Kajri	30-Apr-09	3462/3440	1.8204
15	Kajri	13-May-09	3767/3740	2.1859
16	Kajri	13-May-09	3769/3742	0.2874
17	Kajri	22-Feb-10	1860/1828	0.4186
18	Kajri	26-Aug-09	8354/8274	0.3805
19	Kajri	02-Sep-09	8586/8499	2.1758
20	Kajri	02-Sep-09	8583/8496	2.4968
21	Kajri	03-Sep-09	8644/8556	0.3744
22	Kajri	03-Sep-09	8645/8557	0.7792
23	Kajri	07-Sep-09	8733/8645	3.3315
24	Kajri	15-Sep-09	8987/8895	1.5028
25	Kajri	15-Sep-09	8985/8893	1.6819

S.No.	Village	Date of Registration	Deed Number	Area (Hectare)
26	Kajri	24-Sep-09	9248/9151	10.5879
27	Kajri	24-Feb-10	1934/1900	0.3497
28	Kajri	25-Feb-10	2063/2027	1.2104
29	Kajri	20-May-10	5500/5410	2.1167
30	Kajri	09-Jun-10	6200/6099	0.5542
31	Kajri	23-Jun-10	6871/6764	0.5748
32	Kajri	23-Jun-10	6878/6768	0.1913
33	Kajri	23-Jun-10	6884/6774	0.1913
34	Kajri	23-Jul-10	8153/8025	2.8599
35	Kajri	23-Jul-10	8154/8026	1.8210
36	Kajri	23-Aug-10	9190/9038	1.1711
37	Kajri	26-Nov-10	12411/12159	4.3281
38	Kajri	26-Mar-12	2095/2027	0.9637
39	Kajri & Batsara	30-Mar-12	2240/2169	1.7134
40	Kajri & Batsara	02-Apr-12	2278/2206	1.1807
41	Kajri & Batsara	02-Apr-12	2279/2207	4.7133
42	Kajri & Batsara	02-Apr-12	2280/2208	1.1294
43	Kajri & Batsara	11-Apr-12	2529/2452	1.5990
44	Kajri & Batsara	07-May-12	3287/3198	1.2848
45	Kajri	26-Mar-08	2777	0.4048
46	Kajri	26-Mar-08	2781	0.4048
47	Kajri	26-Mar-08	2779	0.4048
48	Kajri	26-Mar-08	2793	0.4048
49	Kajri	09-Apr-08	3394	0.4048
50	Kajri	09-Apr-08	3392	0.4453
51	Kajri	09-Apr-08	3396	0.5870
52	Kajri	09-Apr-08	3390	0.4453
53	Kajri	09-Apr-08	3384	0.4048
54	Kajri	09-Apr-08	3405	0.4048
55	Kajri	09-Apr-08	3399	0.4048
56	Kajri	09-Apr-08	3401	0.4048
57	Kajri	09-Apr-08	3386	0.4048
58	Kajri	09-Apr-08	3398	0.4048
59	Kajri	09-Apr-08	3403	0.4048
60	Kajri	09-Apr-08	3388	0.4655
61	Kajri	15-May-08	4534	0.4048
62	Kajri	15-May-08	4576/4541	0.4048
63	Kajri	15-May-08	4575/4540	0.4048
64	Kajri	15-May-08	4578/4543	0.4048
65	Kajri	20-May-08	4777/4742	0.4048
66	Kajri	20-May-08	4775/4740	0.4048
67	Kajri	22-May-08	4946/4911	0.4048
68	Kajri	22-May-08	4942/4907	0.6072
69	Kajri	22-May-08	4944/4909	0.4048
70	Kajri	18-Jul-08	7582/7533	0.4048
71	Kajri	17-Jan-11	731/719	0.6983

S.No.	Village	Date of Registration	Deed Number	Area (Hectare)
72	Kajri	26-Mar-08	2771	0.4210
73	Kajri	26-Mar-08	2775	0.9574
74	Kajri	26-Mar-08	2790	0.6991
75	Kajri	26-Mar-08	2795	0.6202
76	Kajri	26-Mar-08	2783	0.7124
77	Kajri	26-Mar-08	2773	0.2888
78	Kajri	26-Mar-08	2767	0.6991
79	Kajri	26-Mar-08	2765	0.6991
80	Kajri	26-Mar-08	2769	0.0688
81	Kajri	28-May-09	4515/4475	1.1772
82	Kajri	28-May-09	4514/4474	0.7578
83	Kajri	28-May-09	4513/4473	0.9675
84	Kajri	08-Jun-09	4946/4903	0.6606
85	Kajri	08-Jun-09	4945/4902	0.7256
86	Kajri	08-Jun-09	4953/4910	0.4137
87	Kajri	08-Jun-09	4950/4907	0.2310
88	Kajri	08-Jun-09	4956/4913	0.3672
89	Kajri	08-Jun-09	4957/4914	0.4137
90	Kajri	15-Jun-09	5300/5251	0.4615
91	Kajri	15-Jun-09	5298/5249	0.6363
92	Kajri	07-Jun-11	6359/6233	0.0445
93	Kajri	12-Apr-12	2556/2478	0.3036
94	Batsara	15-Mar-08	2482	0.1506
95	Batsara	03-Apr-08	3104	0.5125
96	Batsara	30-Apr-08	3889/3858	8.7437
97	Batsara	28-Jul-08	7965/7914	0.8005
98	Batsara	04-Aug-08	8234/8182	0.8096
99	Batsara	07-Jul-09	6375/6317	0.0769
100	Batsara	07-Jan-10	184/182	1.0727
101	Batsara	07-Jan-10	185/183	0.2915
102	Batsara	22-Feb-10	1873/1841	3.1510
103	Batsara	26-Nov-10	12410/12158	0.3643
104	Batsara	21-Mar-12	1924/1860	2.0726
105	Batsara	17-Apr-08	3658/3634	0.8096
106	Batsara	17-Apr-08	3653/3629	0.8096
107	Batsara	17-Apr-08	3647/3623	0.8096
108	Batsara	26-Apr-08	3815/3791	0.8096
109	Batsara	26-Apr-08	3812/3788	0.8096
110	Batsara	26-Apr-08	3814/3790	0.8096
111	Batsara	17-Apr-08	3649/3625	0.8096
112	Batsara	17-Apr-08	3638/3614	0.8096
113	Batsara	26-Apr-08	3813/3789	0.8096
114	Batsara	24-Apr-08	3251/3232	0.8096
115	Batsara	26-Apr-08	3811/3787	0.8096
116	Batsara	17-Apr-08	3648-3624	0.8096

S.No.	Village	Date of Registration	Deed Number	Area (Hectare)
117	Batsara	26-Apr-11	5771/5661	0.8096
118	Batsara	26-Apr-08	3816/3792	0.8096
119	Batsara	25-Aug-08	8726/8669	0.8096
120	Batsara	25-Aug-08	8728/8671	0.8096
121	Batsara	08-Sep-08	9239/9175	0.8096
122	Batsara	12-Sep-08	9326/9262	0.8096
123	Batsara	24-Sep-08	9674/9606	0.8096
124	Batsara	23-Oct-08	10359/10279	0.8096
125	Batsara	24-Apr-09	3253/3234	0.8096
126	Batsara	12-May-10	5068/4982	0.8096
127	Batsara	14-May-10	5231/5142	0.1336
128	Batsara	04-Jul-11	7375/7230	1.0565
129	Kathautia	17-Feb-09	1246/1235	0.5171
130	Kathautia	20-Jan-11	892/878	0.2426
131	Kathautia	13-Jun-11	6538/6409	0.7691
132	Kathautia	24-Aug-11	8926/8733	2.0240
133	Kathautia	25-Aug-11	8995/8800	1.0120
134	Kathautia	25-Aug-11	8996/8801	0.1619
135	Kathautia	25-Aug-11	8997/8802	1.0120
136	Kathautia	15-Mar-12	1662/1601	0.5303
137	Kathautia	18-Nov-11	11554/11289	0.3238
138	Kathautia	18-Nov-11	11555/11290	0.1619
139	Kathautia	18-Nov-11	11556/11291	0.3238
140	Kathautia	18-Nov-11	11557/11292	0.1457
141	Kathautia	22-Nov-11	11724/11455	0.4655
142	Kathautia	07-Jan-12	255/247	0.4655
143	Kathautia	28-Feb-12	1348/1305	0.8096
144	Kathautia	28-Feb-12	1349/1306	0.8096
145	Kathautia	28-Feb-12	1353/1310	0.8096
146	Kathautia	19-Mar-12	1774/1711	1.3763
147	Kathautia	19-Mar-12	1775/1712	1.4168
148	Kathautia	26-Mar-12	2101/2033	0.6072
149	Kathautia	16-Jul-13	6414/6236	0.6072
150	Kathautia	26-Jul-13	6918/6730	0.8096
151	Kathautia	26-Jul-13	6962/6774	0.6477
152	Kathautia	02-Sep-13	8112/7897	0.4048
153	Kathautia	02-Sep-13	8113/7898	0.8663
154	Kathautia	02-Sep-13	8115/7900	0.6072
155	Kathautia	02-Sep-13	8105/7890	0.6072
156	Kathautia	02-Sep-13	8106/7891	0.6072
157	Kathautia	02-Sep-13	8114/7899	0.6072
158	Kathautia	03-Sep-13	8141/7926	0.4250
159	Kathautia	03-Sep-13	8140/7925	0.4250
160	Kathautiya Tola Rajwadihkhhar	03-Sep-13	8142/7927	0.1619
161	Kathautiya	03-Sep-13	8164/7949	0.4291

S.No.	Village	Date of Registration	Deed Number	Area (Hectare)
	Rajhikhad			
162	Kauthaiya Tola Baghmanwa	20-Sep-13	8697/8468	0.4048
163	Kauthaiya Tola Baghmanwa	20-Sep-13	8728/8499	0.4412
164	Kauthaiya Tola Baghmanwa	26-Sep-13	8933/8702	0.4048
165	Kauthaiya Tola Baghmanwa	26-Sep-13	8937/8706	0.4048
166	Kauthaiya Tola Baghmanwa	04-Oct-13	9157/8922	0.4048
167	Kauthaiya	10-Oct-13	9345/9105	0.7975
168	Kauthaiya	10-Oct-13	9344/9104	0.8096
169	Kauthaiya Tola Baghmanwa	21-Oct-13	9462/9219	0.4048
170	Kauthaiya	02-Dec-13	10670/10401	0.1822
171	Kauthaiya	02-Dec-13	10666/10397	0.2429
172	Kauthaiya	02-Dec-13	285/278	0.2429
173	Kauthaiya Tola Murkatwa	19-May-14	3146/3101	0.3036
174	Kauthaiya Tola Baghmanwa	21-May-14	3312/3263	0.4048
175	Kauthaiya Baghmanwa	22-May-14	3416/3365	0.4048
176	Kauthaiya	23-May-14	3510/3455	0.1012
177	Kauthaiya	13-Jun-14	4620/4554	1.3642
178	Kauthaiya Rajhikhad	17-Jul-14	6066/5972	1.0646
179	Garikhas	07-Oct-13	9209/8972	0.4048
180	Garikhas	08-Oct-13	9256/9018	0.4048
181	Garikhas	21-Nov-13	10264/10003	0.4048
182	Garikhas	26-Nov-13	10428/10164	0.4048
183	Sikka	10-Oct-13	9346/9106	0.5262

**Type of Land:** Leaschold Land for Mining as per Mining Lease

Nature	Area (Hectares)
Government Land	67.12
Private Land	492.72
Forest Land	-

**Part C – Description of Mine Infrastructure in relation to the mine****C1- Mine Infrastructure: Immovable Assets**

S. No.	Head of Assets	Description (Nature of Assets)
1	Mines Office	Office & Interior Work Mines
2	Mines Office	Fab.Container 40*8*8.5 For Of
3	Mines Office	Fab.Container 20*8*8.5 For St
4	Mines Office	Fab.Container 8*6*7.5 For
5	Mines Office	Fab.Container 4*4*7.5 For
6	Weigh Bridge	1 No. Weigh Bridge -Essae Digitronics
7	Civil Work And Scientific Study	Boundary Wall & Fencing Work
8	Plant & Machinery	Tower Light 19/21
9	Plant & Machinery	Tower Light 19/21
10	Plant & Machinery	Tower Light 16/18
11	Plant & Machinery	Tower Light 16/18
12	Plant & Machinery	Tower Light 19/21
13	Plant & Machinery	Tower Light 19/21
14	Plant & Machinery	Tower Light 18 Mt
15	Plant & Machinery	Tower Light 18 Mt
16	Plant & Machinery	Tower Light 18 Mt
17	Plant & Machinery	Tower Light 18 Mt
18	Plant & Machinery	Tower Light 18 Mt
19	Other Civil Work	Security Rest & Toilet Room
20	Other Civil Work	Borewell-3 Nos
21	Other Civil Work	Toilet At Coal Mines
22	Other Civil Work	Construction Of Magazine Building
23	Other Civil Work	Construction Of Watch Tower
24	Other Civil Work	Const Of Toilet Block & Wtr Tanker
25	Other Civil Work	Construction Of Toilet Block
26	Other Civil Work	Construction Of Toilet Block
27	Other Civil Work	Construction Of Toilet Block
28	Other Civil Work	Construction Of Toilet Block
29	Other Civil Work	Construction Of Toilet Block
30	Other Civil Work	Construction Of Toilet Block
31	Other Civil Work	Construction Of Toilet Block
32	Other Civil Work	Construction Of Toilet Block
33	Other Civil Work	Construction Of Toilet Block
34	Other Civil Work	Construction Of Toilet Block

S. No.	Head of Assets	Description (Nature of Assets)
35	Other Civil Work	Construction Of Toilet Block
36	Other Civil Work	Construction Of Room
37	Other Civil Work	Const Of D.G.Shed Room, Vikash
38	Other Civil Work	Other Civil Work
39	Railway Siding	Earth Work
40	Railway Siding	Earth Work
41	Railway Siding	Construction Of Road
42	Railway Siding	East Coast Rly
43	Railway Siding	Rly Siding-Earth Work
44	Railway Siding	Mtrl For Rajhara Rly Siding
45	Railway Siding	Earth Work In Rly Siding
46	Railway Siding	Renovation Of Rly Siding
47	Railway Siding	Construction Of Road
48	Railway Siding	Construction Of Road
49	Railway Siding	Warf Wall
50	Railway Siding	Civil Work At Rajhara Siding

**C2- Mine Infrastructure: Land for Compensatory Afforestation**

**Type of Land:** Freehold Land for Compensatory Afforestation

Nil

**Type of Land:** Leasehold Land for Compensatory Afforestation

Nature	Area (Hectares)
Government Land	-
Private Land	-
Forest Land	-

**C3- Mine Infrastructure: Resettlement and Rehabilitation Land**

**Type of Land:** Resettlement and Rehabilitation Freehold Land

S.No.	Village	Deed Number	Date of Registration	Area (Hectare)
1	Kajri	8193	9-Jun-06	2.5689
2	Kajri	7380	26-Jul-06	0.3684
3	Kajri	439	16-Jan-08	0.6639

**Type of Land: Resettlement and Rehabilitation Leasehold Land**

Nature	Area (Hectares)
Government Land	-
Private Land	-
Forest Land	-

**Annexure 2: Particulars of statutory licences, permits, permissions, approvals or consents issued by the Central Government which are being transferred alongwith this vesting order.**

S. No	Statutory Clearance	Ministry	Letter No.	Date
1.	<b>Approval of Mining Plan and Mine Closure Plan –</b> a) (i) Grant of Mining Plan	Ministry of Coal	47011/1(6)/2002-CPAM/CA	27/09/2003
	a) (ii) Grant of Revised Mining Plan		13016/63/2004-CA	20.05.2005
2.	Mining Lease – Administrative Approval of the Central Government under Section 5 (1) and/ or Section 6 (1) of MMDR Act, 1957	Ministry of Coal	47011/1(6)/2002-CPAM/CA	13.01.2006



**Annexure 3: Particulars of statutory licences, permits, permissions, approvals or consents issued by the Central Government to be obtained on application by the successful bidder.**

S. No	Statutory Clearance	Ministry/ Agency	Letter No.	Date
1.	<b>Environment Clearance –</b> Kathautia Opencast Coal Mine Project (0.80 MTPA) of M/s Usha Martin Ltd., located in village Kathautia, Kajri, Garikhas, Palhekhurd, Sika, Sakhur and Batsara, Tehsil Daltonganj District Palamau, Jharkhand Environmental Clearance Reg.	Ministry of Environment and Forests	J-11015/ 61.2006- JA.II(M)	10.06.2006
2.	<b>Forest Clearance – Stage 1 and Stage 2</b>	Ministry of Environment and Forests		
3.	<b>Mine opening permission –</b> Permission to open Rajhara A, Rajhara B and Pandwa Top seam at Kathautia OCP	Ministry of Coal – CCO	CC/Tech/Open Perm./Kathautia a OC (UML)/07-08	28.02.2008
4.	Permission from DGMS for Mine Opening	Ministry of Labour – DGMS		
5.	Permission of installation/ Trial Operation of Equipments	Ministry of Labour – DGMS		
6.	Ground water clearance	Ministry of Environment and Forests – Central Ground Water Board		
7.	Railway Siding Approvals	Ministry of Railway		
8.	Explosive Licenses	Ministry of Commerce, DIPP		
9.	Diesel Storage Tank	Ministry of		



S. No	Statutory Clearance	Ministry/ Agency	Letter No.	Date
		Commerce, DIPP		
10.	<i>(Any Other clearance)</i>			



**Annexure 4: Particulars of statutory licences, permits, permissions, approvals or consents issued by the State Government to be obtained on application by the successful bidder.**

S. No	Statutory Clearance	Ministry/ Agency	Letter No.	Date
1.	Consent to establish	State Pollution Control Board		
2.	Project Import Benefit	State Mineral Resource Department		
3.	Grant of Mining Lease	State Government		
4.	Land Mutation	State Government		
5.	Power Line from State Electricity Board	State Electricity Board		
6.	<i>(Any Other clearance)</i>			

## Annexure 5: Particulars of the contracts adopted by the successful bidder.

Description of contract	Name and address of the contractor	Type of agreement	Valid From	Valid upto	Value of the contract
Mining Contract	Ambey Mining Pvt. Ltd Address: Circular Court, 9th Floor, Block No 92, 8, A.J.C. Bose Road, Kolkata - 700017 Contract: 033-2289-2508	Contract	1/10/2013	31/03/2019	380 Crs
Security Contract for 79 security personnel	Shiva Protection Force (P) Ltd Address: H.O. B-117, Indra Place, Main Road, Ranchi, Jharkhand - 834 002 Contact: 0651-3248881	Purchase Order cum contract	1/10/2014	30/09/2015	14,258,796
Security Contract for 67 security personnel	Security & Intelligence Services (India) Limited Address: House No 579, Near Indra Chowk, Ranchi, Jharkhand. Contact: 93084 69761	Purchase Order cum contract	1/10/2014	30/09/2015	10,280,524
Supply of manpower at railway siding - Related to Special Action Group and house keeping	Sanjeev Enterprises Address : Adarsh Nagar , Ranchi - 835103	Purchase Order cum contract	1/10/2014	30/09/2015	14,003,556
Deed of lease for Guest house / office structure	Shri Ashok Prasad at : Plot no. 756 , Khata no. 4749 , Medininagar, District of Palamau	Lease Contract	1/11/2009	31/10/2015	2,448,000

Description of contract	Name and address of the contractor	Type of agreement	Valid From	Valid upto	Value of the contract
	Jharkhand				
Deed of lease for Guesthouse	Sri Kuldeep Singh Address: Near Durga Petrol Pump , Ranchi Road, Redma Mouza , District of Palamau . Both floors having an area of 2360 sq. ft	Lease Contract	1/9/2014	1/08/2015	300,000

Annexure - R-6/2

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Government of India  
Ministry of Environment, Forest & Climate Change

Indira Paryavaran Bhawan  
Aliganj, Jor Bagh Road,  
New Delhi-110003

No. J-11015/61/2006-IA-II.(M)

Dated : 16<sup>th</sup> April, 2015

To,

Asst. Vice-President -Corporate-Affairs  
M/s Hindalco Industries Limited  
Aditya Birla Centre,  
3<sup>rd</sup> Floor, B wing, S.K. Ahire Marg,  
Worli, Mumbai-400030  
Maharashtra

E-mail: corporateaffairs@adityabirla.com

**Subject: Transfer of Environmental Clearance of Kathautia Opencast Coalmine Project (0.80 MTPA) in an ML area of 938.27 ha in villages Kathautia, Kajri, Garikhas, Palhekhurd, Sika, Sakhui and Batsara, Tehsil Daltonganj district Palamau, Jharkhand from M/s Usha Martin Limited to M/s Hindalco Industries Limited, Mumbai, Maharashtra - reg.**

The Ministry of Environment, Forest and Climate Change (MoEFCC), in accordance with the Environmental Impact Assessment (EIA) Notification, 2006 and subsequent amendment thereto had accorded Environmental Clearance (EC) to M/s Usha Martin Limited for Kathautia Opencast Coalmine Project (0.80 MTPA) in an ML area of 938.27 ha in villages Kathautia, Kajri, Garikhas, Palhekhurd, Sika, Sakhui and Batsara, Tehsil Daltonganj district Palamau, Jharkhand subject to compliance of terms and conditions stipulated in the EC letter No. J-11015/61/2006-IA.II (M) dated June 19<sup>th</sup>, 2006.

WHEREAS the Supreme Court of India vide judgment dated 25<sup>th</sup> August, 2014 read with its order dated 24<sup>th</sup> September, 2014 has cancelled the allocation of 204 coal blocks and issued directions with regard to such coal blocks wherein the Central Government in pursuance of the said directions has to take immediate action to implement the said order.



WHEREAS in pursuance of the judgment and order of the Supreme Court, the nominated authority has, in accordance with provisions of the Coal Mines (Special Provisions) Second Ordinance, 2014 and the Coal Mines (Special Provisions) Rules 2014 conducted the auction of the mines.

WHEREAS Ministry of Coal (MOC) vide its O.M. letter no. 43020/20/2014-CPAM dated 16<sup>th</sup> March, 2015 has informed MoEFCC that MOC has recently approved 23 coal blocks (15 coal blocks from Schedule II and 8 coal blocks from Schedule III of the Ordinance) through bidding to different successful bidders/ companies. MOC has requested this Ministry to facilitate transfer of the Environment Clearance and Forest Clearance of these blocks to the new successful bidders before 31.03.2015.

WHEREAS Ministry of Coal vide Vesting Order under clause (b) of sub-rule (2) of rule 7 and sub-rule (1) of rule 13 and Order no. 104/3/2015/NA dated 23<sup>rd</sup> March, 2015 has allocated the Kathautia Opencast Coalmine Project (0.80 MTPA) in an ML area of 938.27 ha in villages Kathautia, Kajri, Garikhas, Palbekhurd, Sika, Sakhui and Batsara, Tehsil Daltonganj district Palamau, Jharkhand, to M/s Hindalco Industries Limited, Registered Office at Century Bhavan, 3<sup>rd</sup> Floor, Dr. Annie Besant Road, Worli, Mumbai-400 030 Maharashtra as the successful bidder.

WHEREAS vide Gazette Notification S.O. 811 (E) Notification dated 23.03.2015, MOEFCC has made amendments to paragraph 11 in the Gazette Notification S.O.1533 (E) dated 14<sup>th</sup> September, 2006. Vide the said amendment; where an allocation of coal block is cancelled in any legal proceeding; or by the Government in accordance with law, the environmental clearance granted in respect of such coal block may be transferred, subject to the same validity period as was initially granted, to any legal person to whom such block is subsequently allocated, and in such case, obtaining of "no objection" from either the holder of environment clearance or from the regulatory authority concerned shall not be necessary and no reference shall be made to the Expert Appraisal Committee or the State Level Expert Appraisal Committee concerned.

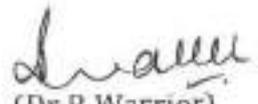
WHEREAS pursuant to the MOC vesting Order no. 104/3/2015/NA dated 23<sup>rd</sup> March, 2015 and MoEFCC Gazette Notification S.O. 811(E) dated 23.03.2015, the EC granted vide letter



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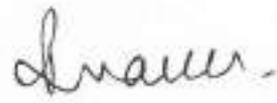
no. J-11015/61/2006-IA.II (M) dated 19<sup>th</sup> June, 2006 to M/s Usha Martin Limited for Kathautia Opencast Coalmine Project (0.80 MTPA) in an ML area of 938.27 ha in villages Kathautia, Kajri, Garikhas, Palhekhurd, Sika, Sakhui and Batsara, Tehsil Daltonganj district Palamau, Jharkhand is hereby transferred to M/s Hindalco Industries Limited, Registered Office at Century Bhavan, 3<sup>rd</sup> Floor, Dr. Annie Besant Road, Worli, Mumbai-400 030 Maharashtra subject to the following conditions:

- (i) Any change in scope of work will attract the provisions of Environment Protection Act (EPA), 1986 and Environmental Impact Assessment Notification, 2006 in conjunction with the subsequent amendments / circulars.
- (ii) All conditions stipulated in the EC letter No. J-11015/61/2006-IA.II (M) dated 19<sup>th</sup> June, 2006 shall remain unchanged.
- (iii) The successful bidder shall be liable, if any, for any act of violation of the EPA 1986 / EIA Notification 2006 /subsequent amendments and circulars which it has inherited during the transfer.
- (iv) Successful bidder shall be liable for compliance of all court directions, if any.

  
(Dr R Warriar)  
Director

**Copy to :**

1. Secretary, Ministry of Coal, New Delhi.
2. Secretary, Department of Environment & Forest, Government of Orissa, Secretariat, Bhubaneswar.
3. PCCF (WL), Govt. of Orissa in regard to implementation of WL Conservation Plan.
4. Chief Conservator of Forest, Regional Office (EZ), Ministry of Environment & Forest, A-Chadrashekarpur, Bhubaneswar -751023
5. Chairman, Orissa State Pollution Control Board, Parivesh Bhawan, A/118, Nilkanthanagar, Unit VIII, Bhubaneswar-751012.
6. Chairman, Central Pollution Control Board, CBD-cum-Office Complex, East Arjun Nagar, New Delhi
7. Member Secretary, Central Ground Water Authority, Ministry of Water Resources, Curzon Road Barracks, A-2, W-3, Kasturba Gandhi Marg, New Delhi.
8. District Collect, **Palamau**, Government of Orissa.
9. Monitoring File 10. Guard File 11 Record File.

  
(Dr R Warriar)  
Director

No. J-11015/61/2006-IA.II(M)  
Government of India  
Ministry of Environment & Forests

Paryavaran Bhawan,  
C.G.O. Complex, Lodi Road,  
New Delhi - 110003

Date: 10<sup>th</sup> June 2006

To  
M/s Usha Martin Ltd.,  
701, Surya Kiran Building,  
19, Kasturbe Gandhi Marg,  
New Delhi - 110001

Sub: Kathautia Opencast Coal Mine Project (0.80 MTPA) of M/s Usha Martin Ltd., located in villages Kathautia, Kajri, Garikhas, Palhekhard, Sika, Sakhui and Batsara, Tehsil Daltonganj, District Palamau, Jharkhand - environmental clearance - reg.

Sir,

This has reference to your letter dated 14.03.2006 submitting your application and subsequent letters dated 12.04.2006, 25.04.2006, 02.05.2006 and 02.05.2006 on the above-mentioned subject. The Ministry of Environment & Forests has considered your application. It has been noted that the project is for opening a new Kathautia Opencast Coal Mine Project for the linked Sponge Iron Plant. The total lease area is 938.27 ha of which 55.98 ha is agricultural land and 882.29 ha is wasteland. Of the total lease area, area for excavation is 687.93 ha, 4 ha is for storage of topsoil dumps, 73.97 ha is for OB dumps, 2ha is for infrastructure, 1 ha is for roads, 40.09 ha is for greenbelt, 3.50 ha is for tailings pond, and 125.51 ha is undisturbed area. There are no National Parks, Wildlife Sanctuary, Biosphere Reserves found in the 10 km buffer zone. The nearest water body (Koel River) flows at a distance of 500m, and River Durgavati adjacent to the northern boundary of the proposed project and Amannat River and Jinjoi Nadi flow at a distance of 4 km and 1 km respectively from the mine site. The project does not involve modification of the natural drainage. An embankment for protection against flood is planned 5m above the HFL of Durgavati Nallah which is controlling the drainage to the core zone. Project involves R&R of 7 villages- Kathautia, Kajri, Garikhas, Palhekhard, Sakhui, Sika and Batsara involving 976 land losers and 396 losers of both land and homestead. Mining will be opencast by mechanised method. Surface Miners will be mainly used for both coal and OB extraction and blasting will be done only if hard strata is encountered. The rated capacity of the project is 0.80 million tonnes per annum (MTPA) of coal production. Mineral transportation of 2667 TPD of coal is by road. Ultimate working depth of the mine is 50m below ground level (bgl). Water table is in the range of 3.2 m - 6.98 m bgl in the core zone and 2.9 m - 8.5 m bgl in the buffer zone. Mining will intersect water table. Average water requirement is 345 m<sup>3</sup>/d, which will be met from groundwater (27 m<sup>3</sup>/d) and from mine pit water (318m<sup>3</sup>/d). An estimated 244.46 Mm<sup>3</sup> of OB and 6.879 Mm<sup>3</sup> of topsoil will be generated in life of mine of which about 93% of the OB will be backfilled and the balance will be dumped in four external dumps of 50m max. height. Backfilling will begin from 1<sup>st</sup> year onwards. Public Hearing was held on 18.07.2005. NOC has been obtained on 21.02.2006. Life of the mine at the rated capacity is 33 years. The Mining Plan has been approved by Ministry of Coal on 20.05.2005. Capital cost of the project is Rs. 80 crores.

2. The Ministry of Environment & Forests hereby accords environmental clearance for the above-mentioned Kathantia Opencast Coal Mine Project of M/s Usha Martin Ltd. for production of coal of 0.80 MTPA rated capacity under the provisions of the Environmental Impact Assessment Notification, 1994 and subsequent amendments thereto subject to the compliance of the terms and conditions mentioned below:

**A. Specific Conditions**

- (i) All the conditions stipulated by the State Pollution Control Board shall be effectively implemented.
- (ii) The bund/embankment shall be designed taking into account the highest flood level, based on past data, of the drainage of the water bodies in the buffer zone which impact the mining operations so as to guard against mine inundation.
- (iii) Topsoil should be stacked properly with proper slope at earmarked site(s) and should not be kept active and shall be used for reclamation and development of green belt.
- (iv) OB should be stacked at earmarked external OB dumpsite(s) within ML area and shall be a maximum height of 60m only and consist of benches of 10m each. The ultimate slope of the dump shall not exceed 28°. Backfilling shall begin at the end of 3<sup>rd</sup> year in the de-coaled area. Monitoring and management of existing reclaimed dumpsites should continue until the vegetation becomes self-sustaining. Compliance status should be submitted to the Ministry of Environment & Forests and its Regional office located at Bhubaneswar on yearly basis.
- (v) Catch drains and siltation ponds of appropriate size should be constructed to arrest silt and sediment flows from soil, OB and mineral dumps. The water so collected should be utilised for watering the mine area, roads, green belt development, etc. The drains should be regularly desilted and maintained properly.  
Garland drains (size, gradient and length) and sump capacity should be designed keeping 50% safety margin over and above the peak sudden rainfall and maximum discharge in the area adjoining the mine site. Sump capacity should also provided adequate retention period to allow proper settling of silt material.
- (vi) Dimension of the retaining wall at the toe of the dumps and OB benches within the mine to check run-off and siltation should be based on the rainfall data.
- (vii) No ancillary operations shall as crushing, screening and washing of coal shall be done within the lease.
- (viii) Crushers at the CHP should be operated with high efficiency bag filters, water sprinkling system should be provided to check fugitive emissions from crushing operations, conveyor system, haulage roads, and transfer points.
- (ix) Drills should be wet operated.
- (x) Surface Miners shall be used for coal and OB extraction. Controlled blasting should be limited to hard strata only and practiced only during daytime with use of delay detonators. The mitigative measures for control of ground vibrations and to arrest the fly rocks and boulders should be implemented.
- (xi) Area brought under afforestation shall cover a total area of 802.03 ha and includes reclaimed external OB dump (73.97 ha), reclaimed topsoil dump (4 ha), backfilled area (683.97 ha), 18.65 ha along excavated area, along ML boundary, along roads

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(14.80 ha), 6.64 ha along the river and in undisturbed area (1.14 ha) within the lease by planting native species in consultation with the local DFO/Agriculture Department. The density of the trees should be around 2500 plants per ha.

- (xii) A Progressive Closure Plan shall be implemented by reclamation of quarry area of 683.97 ha shall be backfilled and afforested by planting native plant species in consultation with the local DFO/Agriculture Department. The density of the trees should be around 2500 plants per ha. The balance 3.96 ha of denuded area shall be converted into a water reservoir, the upper benches of which shall be gently sloped and stabilised and reclaimed with plantation.
- (xiii) Conservation Plan for endangered species found in and around the project area shall be formulated, if required, in consultation with the State Forest and Wildlife Departments.
- (xiv) The company shall obtain prior approval of CGWA/CGWB Regional Office for use of groundwater if any, for mining operations.
- (xv) Regular monitoring of groundwater level and quality should be carried out by establishing a network of existing wells and construction of new piezometers. The monitoring for quantity should be done four times a year in pre-monsoon (May), monsoon (August), post-monsoon (November) and winter (January) seasons and for quality in May. Data thus collected should be submitted to the Ministry of Environment & Forests and to the Central Pollution Control Board quarterly within one month of monitoring.
- (xvi) The Company shall put up artificial groundwater recharge measures for augmentation of groundwater resource. The project authorities should meet water requirement of nearby village(s) in case the village wells go dry due to dewatering of mine.
- (xvii) ETP should also be provided for workshop and CHP wastewater.
- (xviii) R&R shall be not less than the norms laid out by the State Government and of the National R&R Policy and shall be completed within a specified time-frame.
- (xix) A Final Mine Closure Plan along with details of Corpus Fund should be submitted to the Ministry of Environment & Forests 5 years in-advance of final mine closure for approval.
- (xx) Consent to Operate shall be obtained before starting mining operations. — Mr Patodi has applied
- B. General Conditions**
- (i) No change in mining technology and scope of working should be made without prior approval of the Ministry of Environment and Forests.
- (ii) No change in the calendar plan including excavation, quantum of mineral coal and waste should be made.
- (iii) Four ambient air quality monitoring stations should be established in the core zone as well as in the buffer zone for SPM, RPM, SO<sub>2</sub> and NO<sub>x</sub> monitoring. Location of the stations should be decided based on the meteorological data, topographical features and environmentally and ecologically sensitive targets in consultation with the State Pollution Control Board.

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- (iv) Fugitive dust emissions (SPM and RPM) from all the sources should be controlled regularly monitored and data recorded properly. Water spraying arrangement on haul roads, wagon loading, dump trucks (loading and unloading) points should be provided and properly maintained.
- (v) Data on ambient air quality (SPM, RPM, SO<sub>2</sub> and NO<sub>x</sub>) should be regularly submitted to the Ministry including its Regional Office at Bhubaneswar and to the State Pollution Control Board and the Central Pollution Control Board once in six months.
- (vi) Adequate measures should be taken for control of noise levels below 85 dBA in the work environment. Workers engaged in blasting and drilling operations, operation of HEMM, etc should be provided with ear plugs/muffs.
- (vii) Industrial wastewater (workshop and wastewater from the mine) should be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19<sup>th</sup> May 1993 and 31<sup>st</sup> December 1993 or as amended from time to time before discharge. Oil and grease trap should be installed before discharge of workshop effluents.
- (viii) Vehicular emissions should be kept under control and regularly monitored. Vehicles used for transporting the mineral should be covered with tarpaulins and optimally loaded.
- (ix) Environmental laboratory should be established with adequate number and type of pollution monitoring and analysis equipment in consultation with the State Pollution Control Board.
- (x) Personnel working in dusty areas should wear protective respiratory devices and they should also be provided with adequate training and information on safety and health aspects.  
Occupational health surveillance programme of the workers should be undertaken periodically to observe any contractions due to exposure to dust and to take corrective measures, if needed.
- (xi) A separate environmental management cell with suitable qualified personnel should be set up under the control of a Senior Executive, who will report directly to the Head of the company.
- (xii) The funds earmarked for environmental protection measures should be kept in separate account and should not be diverted for other purpose. Year-wise expenditure should be reported to this Ministry and its Regional Office at Bhubaneswar.
- (xiii) The Regional Office of this Ministry located at Bhubaneswar shall monitor compliance of the stipulated conditions. The Project authorities shall extend full cooperation to the office(s) of the Regional Office by furnishing the requisite data/information/monitoring reports.
- (xiv) A copy of the will be marked to concerned Panchayat/ local NGO, if any, from whom any suggestion/representation has been received while processing the proposal.
- (xv) State Pollution Control Board should display a copy of the clearance letter at the Regional Office, District Industry Centre and Collector's Office/Tehsildar's Office for 30 days.

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(xvi) The Project authorities should advertise at least in two local newspapers widely circulated around the project, one of which shall be in the vernacular language of the locality concerned within seven days of the clearance letter informing that the project has been accorded environmental clearance and a copy of the clearance letter is available with the State Pollution Control Board and may also be seen at the website of the ministry of Environment & Forests at <http://envfor.nic.in>

3. The Ministry or any other competent authority may stipulate any further condition for environmental protection.

4. Failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract the provisions of the Environment (Protection) Act, 1986.

5. The above conditions will be enforced *inter-alia*, under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and the Public Liability Insurance Act, 1991 along with their amendments and Rules.

  
(Dr. T. Chandini)  
Additional Director

Copy to:

1. Secretary, Ministry of Coal, Shastri Bhawan, New Delhi.
2. Secretary, Department of Environment & Forests, Government of Jharkhand, Secretariat, Ranchi.
3. Chief Conservator of Forests, Regional office (E2), Ministry of Environment & Forests, A/3 Chandrashekarapur, Bhubaneswar - 751023.
4. Chairman, Jharkhand State Pollution Control Board, TA Building, HEC Complex, PO Dhurwa, Ranchi.
5. Chairman, Central Pollution Control Board, CBD-cum-Office Complex, East Arjun Nagar, New Delhi - 110032.
6. Member-Secretary, Central Ground Water Authority, Ministry of Water Resources, Curzon Road Barracks, A-2, W-3 Kasturba Gandhi Marg, New Delhi.
7. District Collector, Palamau, Government of Jharkhand.
8. Monitoring File    9. Guard File    10. Record File



Annexure-R-6/3

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भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास  
और गंगा संरक्षण विभाग  
केन्द्रीय भूमि जल प्राधिकरण  
Government of India  
Ministry of Jal Shakti  
Department of Water Resources,  
River Development & Ganga Rejuvenation  
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)

**NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION**

Project Name:	Kathautia Coal Mine		
Project Address:	Gsi Toposheet No. 72 D/4, Village- Kathautia Block-patan, District-palamau		
Village:	Sakhui	Block:	Patan
District:	Palamu	State:	Jharkhand
Pin Code:			
Communication Address:	Kathautia Open Cast Coal Mine, Mr Pradeep Samanta (manager), Village Kathautia, Po Naudiha, Ps Pandwa, Patan, Palamu, Jharkhand - 822123		
Address of CGWB Regional Office :	Central Ground Water Board Mid Eastern Region, 6th & 7th Floor, Lok Nayak Jai Prakash Bhawan, Frazer Road Dak Banglow, Patna, Bihar - 800011		

1. NOC No.:	CGWA/NOC/MIN/REN/1/2022/6862											
2. Application No.:	21-4/201/JH/MIN/2015	3. Category:	Safe									
4. Project Status:	Existing Ground Water	5. NOC Type:	Renewal									
6. Valid from:	08/04/2022	7. Valid up to:	07/04/2024									
8. Ground Water Abstraction Permitted:												
	Fresh Water		Saline Water									
	Dewatering		Total									
	m <sup>3</sup> /day	m <sup>3</sup> /year	m <sup>3</sup> /day									
	m <sup>3</sup> /day	m <sup>3</sup> /year	m <sup>3</sup> /day									
	300.00	109000.00	297.00									
			108000.00									
9. Details of ground water abstraction /Dewatering structures												
	Total Existing No.:6						Total Proposed No.:0					
	DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu
Abstraction Structure*	0	0	5	0	0	0	0	0	0	0	0	0
Dewatering Structure*	0	0	0	0	1	0	0	0	0	0	0	0
*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps												
10. Ground Water Abstraction/Restoration Charges paid (Rs.):							434000.00					
11. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism,	No. of Piezometers						Monitoring Mechanism					
							Manual	DWLR**	DWLR With Telemetry			
**DWLR - Digital Water Level Recorder	2						0	1	1			

(Compliance Conditions given overleaf)

This is an auto generated document &amp; need not to be signed.

Validity of this NOC shall be subject to compliance of the following conditions:

**Mandatory conditions:**

- 1) Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their installation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate.
- 2) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.
- 3) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-8 of the guidelines.
- 4) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells/ dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through the web portal.
- 5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer areas of the mine.
- 6) In case of mining project the firm shall submit water quality report of mine discharge/ leakage from Govt. approved/ NABL accredited lab.
- 7) The firm shall report compliance of the NOC conditions online in the website ([www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in)) within one year from the date of issue of this NOC.
- 8) Industries abstracting ground water in excess of 100 m<sup>3</sup>/d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- 9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.
- 10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.

**General conditions:**

- 11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
- 12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
- 13) Proponents shall install rooftop rain water harvesting in the premises as per the existing building bye laws in the premises.
- 14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises falling which the firm shall be responsible for any consequences arising thereon.
- 15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
- 16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.
- 17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is/are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
- 18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
- 19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.
- 20) This NOC does not abrogate the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
- 21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
- 22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.
- 23) This NOC is being issued without any prejudice to the directions of the Hon'ble NCT/Court orders in cases related to ground water or any other related matters.
- 24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water reclamation charges, shall continue to regularly maintain artificial recharge structures.
- 25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.
- 26) In case of new infrastructure projects having ground water abstraction of more than 20 m<sup>3</sup>/day, the firm/entity shall ensure implementation of dual water supply system in the projects.
- 27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.
- 28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.
- 29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 in which penalty/EC/cancellation of NOC shall be imposed as the case may be.
- 30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).

**(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)**



## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Ref No. JSPCB/HO/RNC/CTO-13722900/2022/1538

Dated: 2022-11-03

### Consent to operate (CTO) under section 25 /26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981

1. Application (s) dated 2022-07-09 of Hindalco Industries Ltd, Occupier Name :Raju Kumar Singh for consent under section 25 (1)(b)/25 (1) (c)/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21(1) of the Air (Prevention & Control of Pollution) Act,1981..
  
2. **Documents Relied Upon:**
  - (a) The content of No Objection Certificate granted vide Ref. No. N-35 dated 21.02.2006;
  - (b) The content of Consent-to-Operate (CTO) granted vide Ref. No. JSPCB/HO/RNC/CTO-10539405/2021/1190 dated 28.09.2021 for production of Coal-0.80 MTPA (As per EC) for the period upto 30.09.2022.
  - (c) The content of Previous HWA no. JSPCB/RO/RNC/HWM-1712836/2018/5 dated 13/08/2018 valid for five years;
  - (d) The content of Environmental Clearance (EC) granted vide Ref. no. J-11015/61/2006-IA-II.(M), dated 10.06.2006 and transferred Environmental Clearance (EC) granted vide Ref. no. J-11015/61/2006-IA-II.(M), dated 16.04.2015.
  - (e) The content of Registered mining lease deed no. 4686/4593/2016 dated 07.10.2016 of mentioned Mauza, Govt. land-67.12 Ha., Private Land-492.72 Ha. valid for thirty years;
  - (f) The content of Inspection Report (IR), vide Ref. No. Nil, Regional Office, Ranchi, dated 10.08.2022.
  
3. The consent is granted under section 25 / 26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 to operate the project in Mauza -Batsara , P S -Batsara , District -PALAMU , as follows:

Project	Site-Area		Investment (Rs)	Product & Capacity	Period of CTO
	Plot Nos.	Area			
Before Expansion	As per EC	As per EC	360 Cr.	Coal - 0.80 MTPA (As per EC)	30/09/2024

### (A) Specific Conditions:

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1. That, the occupier shall not exceed the annual production as granted in the Environmental Clearance (EC) by MOEF, Govt. of India and submit six monthly production figure duly certified by the Dist. Mining Officer, Ranchi.
2. That, the occupier shall reclaim the mined out area and plantation should be done at the reclaimed site.
3. That, the occupier shall ensure that no transport vehicle should move on road without covering the materials.
4. That, the occupier shall dump OB at least 100 mtr. away from river/water body etc.
5. That, the occupier shall construct and maintain the toe wall, garland drain all along the OB dump followed by settling pond and shall do its de-silting regularly.
6. That, the occupier shall do sprinkling of water time to time on haul roads and dusty areas.
7. That, the over burden dump shall be made in accordance with conditions imposed in Environmental Clearance. Retaining wall shall be provided at the toe of over burden dump to check run off.
8. That, the occupier shall provide Sewage Treatment Plant for colony and Effluent Treatment Plant for Workshop.
9. That, the occupier shall submit the photographs of reservoir and other structure like check dam, gully plugging, silt retention ponds and other measure taken for water conservation.
10. That, the occupier shall install fixed type water sprinklers that may sprinkle water intermittently.
11. That, the occupier shall furnished a detailed A/C of R&R activities.
12. That, the occupier shall obtain recognition from State Board for their Centralized Env. Lab for the Groups.
13. That the unit will carry mining operation only on NON- FOREST area as per the order of the Hon' High Court in WP( C ) No- 6046 of 2017 dated 13/10/2017.
14. That, the occupier shall make arrangement to control fugitive emission occurring during mining activities, movement of vehicles on haul road as well as transport road.
15. That, the occupier shall comply all the conditions imposed in Environmental Clearance issued by MOEF, Govt. of India within the consent period.
16. That, the occupier shall operate & maintain Effluent Treatment Plant and shall submit its photographs.
17. That, the occupier shall submit photographs of over burdens, their toe walls, garland drains and present systems of water sprinkling.

18. That, the occupier shall submit compliance report of CTO Conditions every year to the Board.

19. That, the occupier shall submit online applications for renewal of consent under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 again 120 days prior to the date of expiry of this consent i.e. 30.09.2024, with requisite fee and documents showing compliance of all of the above conditions.

**(B) General Conditions :**

(1) That, the occupier shall maintain the **National Ambient Air Quality Standard** given below:

S N	Pollutant	Time Weighted Average	Concentration in Ambient Air	
			Industrial, Residential, Rural and Other Area	Ecologically Sensitive Area (notified by Central Govt.)
(1)	(2)	(3)	(4)	(5)
1.	Sulphur Dioxide (SO <sub>2</sub> ), µg/m <sup>3</sup>	Annual 24 hours	50 80	20 80
2.	Nitrogen Dioxide (NO <sub>2</sub> ), µg/m <sup>3</sup>	Annual 24 hours	40 80	30 80
3.	Particulate Matter (size less than 10 µm) or PM <sub>10</sub> , µg/m <sup>3</sup>	Annual 24 hours	60 100	60 100
4.	Particulate Matter (size less than 2.5 µm) or PM <sub>2.5</sub> , µg/m <sup>3</sup>	Annual 24 hours	40 60	40 60
5.	Ozone(O <sub>3</sub> ), µg/m <sup>3</sup>	8 hours 1 hour	100 180	100 180
6.	Lead (Pb) µg/m <sup>3</sup>	Annual 24 hours	0.50 1.0	0.50 1.0
7.	Carbon Monoxide (CO) mg/m <sup>3</sup>	8 hours 1 hour	02 04	02 04
8.	Ammonia (NH <sub>3</sub> ) µg/m <sup>3</sup>	Annual 24 hours	100 400	100 400
9.	Benzene (C <sub>6</sub> H <sub>6</sub> ) µg/m <sup>3</sup>	Annual	05	05
10.	Benzo(a) Pyrene(BaP) Particulate Phase only ng/m <sup>3</sup>	Annual	01	01
11.	Arsenic (As) ng/m <sup>3</sup>	Annual	06	06
12.	Nickel (Ni) ng/m <sup>3</sup>	Annual	20	20

Note : Serial no. 1 to 4 – Mandatory  
Serial no. 5 to 12 As applicable for specific type of industry.

- (2) That, the occupier shall maintain the emission quality within the standard and the quantity, as follows:

S N	Parameter	Standard
1	Particulate Matter	150 mg/Nm <sup>3</sup>

- (3) That, the occupier shall keep process effluent in close-circuit and the quality of effluent from other sources in conformity with the standard (s) and the discharge quantity as below:

S N	Parameter	Standard
1	Total Suspended Solids	100 mg/L
2	BOD	30 mg/L
3	COD	250 mg/ L
4	Oil & Grease	10 mg/ L

- (4) That, the occupier shall dispose of solid wastes as follows:

S N	Waste Type	Mode of Disposal
1	Hazardous Carbonaceous Wastes	In co-processing in high temperature furnaces or kilns
2	Hazardous Non-Carbonaceous Wastes	In TSDF
3	Non-Carbonaceous Non-Hazardous solid wastes/ Mine Over Burden	As a substitute of Soil or Mineral

- (5) That, the occupier shall keep D G Set(s) within acoustic enclosure and shall keep the height(s) of exhaust pipe(s) as per Central Pollution Control Board norm.
- (6) That, the occupier shall install and maintain Central Ground Water Board/ State Ground Water Directorate approved system of rain water harvesting-cum-ground water recharge and submit the photographic view of the structures within a month.
- (7) That, the occupier shall grow and maintain greenery of the project in the periphery and other available spaces and shall continue enhancing its plant density and biodiversity.
- (8) That, the occupier shall submit environmental statement with supporting stoichiometric calculations analyses reports, every year latest by 30th September of the next financial year.
- (9) That, the occupier shall submit report(s) duly monitored and issued by an NABL accredited / ISO 9001:2008 and OHSAS 18001:2007 certified laboratory in compliance sub-para (2), (3), (4) and (5) of paragraph 3 of this CTO yearly at required periodicity.

- (10) That, this CTO is valid subjected to the validity of mining Lease/Mining Plan/Ecofriendly/Environmental Clearance, if applicable. In case of no renewal of Mining Lease/Mining Plan, this consent shall be treated as revoked automatically.
- (11) That, this CTO is issued from the environmental angle only and does not absolve the occupier from other statutory obligations prescribed under any other law or any other instrument in force. The sole and complete responsibility to comply with these conditions laid down in all other laws for the time-being in force, rests with the industry/ unit/ occupier.
- (12) That, this CTO shall not in any way, adversely affect or jeopardize the legal proceeding , if any, instituted in the past or that could be , instituted against you by the State Board for violation of the provisions of the Act or the Rules made there under.
- (13) That, the occupier shall comply with all applicable provisions of the Water (Prevention & Control of Pollution) Act, 1974; the Water (Prevention & Control of Pollution) Cess Act, 1977; the Air (Prevention & Control of Pollution) Act, 1981; and the Environment (Protection) Act, 1986 and Rules made there under.
4. That, this CTO shall not absolve the occupier from making compliance of other statutory prescribed under any law or direction of courts or any other instrument for the time being in force.
5. That, this CTO is being issued on the basis of information/ documents/ certificate submitted by the unit. This CTO will be revoked if any of the information/documents/certificates/undertaking given by the occupier is found false/fictitious/forged in future.
6. The Order shall be valid subject to compliance of all other legal requirements applicable to the unit.
7. The State Board reserve the right to revoke, withdraw or make any reasonable variation / change / alteration in conditions of this consent.

This is issued with the approval of the Competent authority

Yatindra  
Kumar Das

Digitally signed by  
Yatindra Kumar  
Das  
Date: 2022.11.03  
08:04:31 +05'30'

[Yatindra Kumar Das]  
Member Secretary

Memo No. : JSPCB/HO/RNC/CTO-  
13722900/2022/1538

Dated : 2022-11-03

**Copy to:** M/s. Kathautia Open Cast Coal Mines of Hindalco Industries Ltd., At+P.O.- Naudiha, Palamau-822123, Jharkhand/ Director of Industries, Govt. of Jharkhand, Ranchi/ Director of Mines, Govt. of Jharkhand, Ranchi/ Chief Inspector of Factories, Ranchi/ Deputy Commissioner, Palamau/ DFO, Palamau/ DMO, Palamau/ R.O., Ranchi for information & necessary action. He is requested to examine the compliance report and shall submit report to H.Q. year wise.

Yatindra  
Kumar Das

Digitally signed by  
Yatindra Kumar  
Das  
Date: 2022.11.03  
08:05:11 +05'30'

[Yatindra Kumar Das]  
Member Secretary

Annexure - R-6/S

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Annexure B

Reporting of Payment of Royalty, DMF, etc to State of Jharkhand during FY 2017-18  
 Name of Company : HINDALCO INDUSTRIES LIMITED(KATHAUTA OPEN CAST COAL MINES)

(figure in Rs.)

MONTH	State	Amount of Royalty		Amount of DMF		Amount of NETT							
		Paid		Paid		Paid							
APR	JHARKHAND	20,00,000.00											
MAY	JHARKHAND	72,00,000.00				2,05,146.00							
JUNE	JHARKHAND	1,75,00,000.00				3,04,272.00							
JULY	JHARKHAND	75,00,000.00		15,21,508.00		5,52,908.00							
AUG	JHARKHAND	75,00,000.00		5,52,908.00		1,10,582.00							
SEPT	JHARKHAND	1,00,00,000.00		9,71,173.00		1,84,235.00							
OCT	JHARKHAND	50,00,000.00		8,37,373.00		1,71,475.00							
NOV	JHARKHAND	2,00,00,000.00		2,06,804.00		41,381.00							
DEC	JHARKHAND	2,50,00,000.00		51,70,299.00		9,34,080.00							
JAN	JHARKHAND	6,00,00,000.00		75,00,000.00		6,00,000.00							
FEB	JHARKHAND	2,00,00,000.00		30,00,000.00		6,00,000.00							
MAR	JHARKHAND	2,12,01,800.00		21,20,150.00		4,24,032.00							
		18,29,01,600.00		1,69,00,076.00		35,85,153.00							

**Reporting of Payment of Royalty, DMF, etc to State of Jharkhand during FY 2018-19**

Name of Company : HINDALCO INDUSTRIES LIMITED(KATHAUTIA OPEN CAST COAL MINES)

(figure in Rs.)

MONTH	State	Amount of Royalty Paid	Amount of DMF Paid	Amount of NMET Paid						
APR	JHARKHAND	42403200.00	4240320.00	848064.00						
MAY	JHARKHAND	21201600.00	3180240.00	424032.00						
JUNE	JHARKHAND	28268800.00	1766800.00	424032.00						
JULY	JHARKHAND	24735200.00	3533600.00	848064.00						
AUG	JHARKHAND	10600800.00								
SEPT	JHARKHAND									
OCT	JHARKHAND	31802400.00	3180240.00	636048.00						
NOV	JHARKHAND	21201600.00	2120160.00	424032.00						
DEC	JHARKHAND	21201600.00	5265246.00	636048.00						
JAN	JHARKHAND	38583887.00	2120160.00	841030.00						
FEB	JHARKHAND	27983087.00	2120160.00	424032.00						
MAR	JHARKHAND	21201600.00	2120160.00	424032.00						
		289183774.00	29647086.00	5929414.00						

Annexure B

**Reporting of Payment of Royalty, DMF, etc to State of Jharkhand during FY 2019-20**

Name of Company : HINDALCO INDUSTRIES LIMITED (KATHALITIA OPEN CAST COAL MINES)

(figure in Rs.)

MONTH	State	Amount of Royalty Paid	Amount of DMF Paid	Amount of NMET Paid						
APR	JHARKHAND	3,18,02,400.00	31,80,240.00	6,36,048.00						
MAY	JHARKHAND	2,12,01,800.00	21,20,160.00	4,24,032.00						
JUNE	JHARKHAND	1,06,00,800.00	10,60,080.00	2,12,016.00						
JULY	JHARKHAND	1,06,00,800.00	10,60,080.00	2,12,016.00						
AUG	JHARKHAND									
SEPT	JHARKHAND	1,06,00,800.00	10,60,080.00	2,12,016.00						
OCT	JHARKHAND									
NOV	JHARKHAND									
DEC	JHARKHAND									
JAN	JHARKHAND									
FEB	JHARKHAND									
MAR	JHARKHAND									
		8,48,06,400.00	84,80,640.00	16,96,128.00						



## Reporting of Payment of Royalty, DMF, etc to State of Jharkhand during FY 2021-22

Name of Company : HINDALCO INDUSTRIES LIMITED(KATHA/JTIA OPEN CAST COAL MINES)

(Figure in Rs.)

MONTH	State	Amount of Royalty Paid	Amount of DMF Paid	Amount of NMET Paid						
APR	JHARKHAND	88,89,000.00	8,86,900.00	1,77,380.00						
MAY	JHARKHAND	1,77,38,000.00	17,73,800.00	3,54,760.00						
JUNE	JHARKHAND	88,73,166.00	8,87,317.00	2,02,464.00						
JULY	JHARKHAND									
AUG	JHARKHAND									
SEPT	JHARKHAND									
OCT	JHARKHAND	2,88,07,000.00	28,80,700.00	5,07,140.00						
NOV	JHARKHAND	1,77,38,000.00	17,73,800.00	3,54,760.00						
DEC	JHARKHAND	1,77,38,000.00	17,73,800.00	3,54,760.00						
JAN	JHARKHAND	1,77,38,000.00	17,73,800.00	3,54,760.00						
FEB	JHARKHAND	1,77,38,000.00	17,73,800.00	3,54,760.00						
MAR	JHARKHAND	2,88,07,000.00	28,80,700.00	5,32,140.40						
		15,96,46,166.00	1,59,64,617.00	31,92,924.40						

## CSR KOCCM-EXPENSES AY,17-18 TO FY,21-22

SL.No	YEAR	Rs.in Lakh				
		FY17-18	FY18-19	FY19-20	FY20-21	FY21-22
	<b>Activity wise description work</b>	<b>Rs.in Lakh</b>				
1	Hand Pump Repairing	0.41	0.00			
2	Education support -Gurukul School	7.39	8.74		11.90	15.00
3	Health Center under Medicine purchase for villagers	1.82	2.21	53.30	6.15	16.11
4	Tanker for Water supply	10.63	20.10	4.16	9.00	
5	School Bag Supply For gov. School	1.55	1.06			
6	Sewing Machine provide for self employment generation purpose at core Villagers	0.45	0.00			
7	Livelihood training program for youth	5.22	0.00			
8	Scholarship for higher class student	0.36	0.89			
9	Hand pump installation	0.73	0.00	1.74		1.64
10	Road repairing	0.90	0.00			
11	Education Support to govt school	1.07	0.00	1.26		
12	Blanket Distribuiton at Core Village	1.75	0.00	1.00		1.70
13	Renovation of child development centre		0.98			
14	Renovation of Tample at Sikkha Village		2.34			
15	Yatri Shed Station		0.32			
16	Sockpit		0.43			
17	Renovation work Toilet at Harizan Hostel DTO		6.35			
18	Street Light		4.86	2.24	1.96	
19	CSR Support under Ambulance expenses	11.00	12.47	1.88	1.63	
20	Srijan Foundation Support		12.56			
21	Training for youth-employment generation		1.90		1.77	
22	Central libary rennovation		6.02	0.42		
23	X-Ray Machine provide (Red cross) DTO		0.00	14.35		
24	Renovation -Open Gyne			3.06		
25	Grossary distribution at Core Village				0.60	
26	Food Grain provide on -Covid				0.59	

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27	Oxygen Cylinder provide on duration Covid					9.22
28	Solar water supply plant					2.17
29	Govt.Covid Hospital under material supply (Iron Bar)					9.67
30	Support for district football tournament					0.25
31	Anganbadi Rennovation				15.00	
	<b>Total</b>	<b>43.28</b>	<b>81.21</b>	<b>83.40</b>	<b>48.60</b>	<b>55.76</b>

- ① उमिला देवी 32 year Almax 500 - 10  
Livo 500 - 5  
gauseptic tabs - 6  
Benadryl syp - 1  
Becosules cap 10
- ② चिन्मया देवी 2 year - Novamox 125 syp - 1  
Azik syp - 1  
sinarest syp - 1  
Amrobadil syp - 1  
pyrigestic syp - 1  
A to Z Drop - 1
- ③ शैशवी कुमारी 7 year - sinarest syp - 1  
pyrigestic syp - 1  
Azik syp - 1
- ④ लालमणी देवी 40 year - Hemfer cap - 10  
Neeplus tabs - 10  
Becosules cap - 10  
Klorid cap - 10
- ⑤ विकास शिर 34 - Klorid cap - 10  
Donadryl syp - 1  
Valinigel 1
- ⑥ निहारानी 17 - A.T.M Tab - 3, Valinigel 1  
Levosig tabs - 5  
Benadryl syp - 1  
gauseptic tabs - 6  
Becosules cap - 5
- ⑦ उन्नी देवी 50 - Almax 500 cap - 10  
Amrobadil syp 1  
Livo syp tabs - 5  
pyrigestic tabs - 10  
Becosules cap - 1
- ⑧ गायत्री देवी 55 - Almax 500 cap - 10  
ATM tabs - 5  
Levosig - 5
- ⑨ अनन्ता कुमारी 5 year - Novamox 125 syp - 1  
Azik 10ml syp - 1, Benadryl syp - 1  
pyrigestic syp - 1
- ⑩ सुंदरी देवी 50 year - Neeplus tabs - 10, Valinigel 1  
vevaples tabs - 1
- ⑪ कुलवती देवी 45 year - Neeplus tabs - 10  
Klorid cap - 10  
vevaples tabs - 10  
Valinigel - 1  
Digothe - 10
- ⑫ निरता देवी 35 year - Amloxinal tabs - 10  
Valinigel - 1  
Klorid - 10
- ⑬ रवी देवी 35 year - Neeplus 10  
Becosules syp - 1  
R-Lactos - 10  
Becosules cap - 10
- ⑭ देवमणी देवी 60 year - Amloxinal tabs - 10  
Becosules syp - 1  
Neeplus - 6, veta  
vevaples tabs - 10
- ⑮ सुषम कुमारी 6 year - Novamox 125 syp - 1  
Azik syp - 1  
Becosules syp - 1
- ⑯ सुशान्त शेरर कुमारी 9 year - gauseptic tabs - 5  
Ciplox ear drop - 1  
extacef tabs - 5
- ⑰ सोनू कुमारी 12 year - Levosig - 5  
Becosules syp - 1  
gauseptic tabs - 5  
extacef - 5
- ⑱ पुनम देवी 30 year - ATM tabs - 5  
Livo syp - 5  
Benadryl syp - 1  
gauseptic tabs - 6

- (19) कमला कुंवर 40 year - Livosig-m-5  
Sinarosf tab-10  
Cap-Becasules syp-5  
Scarb lotion-1
- (20) प्रमोदकरी पाखान - 74 year - Neeplef tab-10  
Vebaples-10  
Volingel-1  
Kloacid cap-20  
Becasules cap-10
- (21) रानी कुमारी - 7 year - Livosig-m-3  
gougere tab-4  
extraef tab-5
- (22) सपना कुमारी - 8 year - Livosig-m-3  
Sinarosf tab-5  
Becasules syp-1
- (23) अमेरिका राज - 60 year - Antemokind 10  
Floacid 20-10
- (24) लक्ष्मी कुमारी - 12 year - Betnovet gm-1
- (25) राज कुमार 10 year - Ibuprofen tab-5  
Livosig-m-3
- (26) रोही कुमारी - 8 year - Sinarosf tab-5  
Bendop tab-2
- (27) आशुम कुमार - 7 year - Livosig-m-3  
Sinarosf-5
- (28) अमृता कुमारी - 6 year - Livosig-m-3  
Asthacortin-1  
Ibuprofen syp-1  
Extraef 6Tab-5
- (29) सुमीत कुमार - 7 year - Livosig-m-3  
Sinarosf Tab-5
- (30) अनरणी देवी - 70 year - Extraef tab-10  
Livosig-m-5  
Bendop syp-1

- (31) शिवराज कुमार - 66 year - Extraef tab-5  
Livosig-m-3  
Bendop syp-1  
Scarb/Lotion-1
- (32) विमला कुंवर - 97 year - Extraef tab-5  
Livosig-m tab-3  
Bendop syp-1  
gougere tab-5
- (33) विमला कुमारी 8 year - Sinarosf tab-5  
Extraef tab-5
- (34) रानी देवी - 24 year - Neeplef tab-5  
Cyclopam tab-5  
Bendop ples 2  
Kloacid 20-R-Loke 8  
Becasules syp-1
- (35) विमला कुंवर 9 year - Extraef tab-5  
Sinarosf tab-5  
Asthacortin syp-1
- (36) उदय राज - 55 year - Asthacortin syp-1
- (37) निरेश कुमार 35 year - ALIK syp-1  
Sinarosf syp-1  
Novamoxiprim syp-1
- (38) - रानी देवी - 22 year - Extraef-10  
Betnovet-GmSinarosf tab-8  
Asthacortin syp-1  
Ibuprofen tab-6
- (39) रानी देवी - 40 year - Betnovet gm-1  
Ibuprofen tab-6
- (40) उदा देवी - 35 - Bendop syp-1  
Avi/rimy-10  
Neeplef tab-6
- (41) सुनिता देवी - 30 year - Betnovet gm-1  
Ciplax Entrop-1

42) 15 year - Extra cap - 6  
Sinarast - 6

43) straight cap  
Non-union cap  
Airt cap

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14/11/22

1) अक्षय नीला 23y -  
Extra - 200 cm to  
Cap (eye) cap - 1  
Thin ps 2 - 10  
Be ocul - cap - 10

2) अक्षय नीला 32y -  
Alm x - 50 cm - 10  
Alm - 50 cm - 5  
Bedone follow - 1  
Levator - 10 cm - 5  
Becaul cap - 5  
Thin ps - 5

3) अक्षय नीला  
Bedably - 10  
Alm x - 40 - 5  
Levator - 10 - 3  
Thin ps - 5  
Fovodan - 1

4) अक्षय नीला 50y -  
Klacial - cap - 1  
Thin ps - 5  
Thin ps - 5  
Becaul - 5  
Thin ps - 5  
LVS2 - 5

5) अक्षय नीला 70y -  
Extra - 200 cm - 10  
Thin ps 2 - 5  
Cap (eye) cap - 1  
Becaul - cap - 5

8. अश्विनी देवी 55y - Ibuprofen-P/S 2-5  
 R/OC tab-5  
 Becosul- sup-1  
 Liv-52 tab-5

7. सुनिता देवी 35y - Extacal-200 tab-5  
 Ciplox/eye/drop-1  
 Thuc-PS tab-5  
 Vebe-phy 2-5  
 R/OC tab-5

8. अश्विनी देवी 60y - Becosul- sup-1  
 Ciplox/eye) drop-1

9. जयदेव सुधीर 70y - Almax-500 tab-5  
 Ciplox-200 tab-5  
 Flagyl 400 tab-5  
 Thuc-PS 2-5  
 Amlokind-RT 2-5

10. देवी देवी 60y - Ibuprofen-P/S 2-5  
 Vebe-phy 2-5  
 R/OC tab-5  
 Pantokind-RT 2-5

M. दीप देवी 40y - R.B. Tonic-HPD-1  
 Thuc-PS 2-5

12. अश्विनी देवी 6'8 177 - R.B. Tonic-HPD-1  
 Almax-500 tab-5  
 Betaxet-um-1

13. अश्विनी देवी 11y - Ibuprofen-P/S 2-5  
 Becosul- sup-1

14. जयदेव सुधीर 27y - Almax-500 tab-5  
 Levosizim 2-5  
 Benzydol- sup-1

15. प्रताप कुमार 34y - Taksim-0 amyl HPD-1  
 Alkation- sup-1  
 Becosul- sup-1

16. अश्विनी देवी 45y - Ibuprofen-P/S 2-5  
 Vebe-phy 2-5  
 Murobion- sup-5  
 Benzydol- Cough- sup-1

17. केशव देवी 55y - Norflox 500 2-5  
 Bandy tab-1/1  
 Cefepim Tab-1

Ibuprofen-P/S 2-5  
 Vebe-phy 2-5  
 CBS powder-1

18. अश्विनी देवी 23y - Almax-500 tab-5  
 Cardox- sup-5  
 Levosizim 2-5  
 Benzydol- sup-1

19. शिवशंकर कुमार 26y  
Sorb (otm) - 1  
Extacel-200 - 5  
Ibuprofen - 5  
Riloc - 5

20. शिवशंकर कुमार 75y  
Ibuprofen - 5  
Riloc - 5  
Bacanal - 5

21. राजेश चौहान 70y  
Bacanal - 1  
Riloc - 5

22. विनीता शर्मा 35y  
Ibuprofen - 5  
Riloc - 5  
Bacanal - 5

23. राजेश कुमार 29y  
Nurofen - 2  
Riloc - 5  
Klacid - 5  
Cefepim - 5  
Bacanal - 1  
faudderm - 1

24. अनिलकुमार शर्मा 45y  
Ibuprofen - 5  
Riloc - 5  
Veber - 5

25. सुशोभा शर्मा 50y  
Ibuprofen - 5

26. शिवशंकर कुमार 24y - 69  
Almax-500 - 5  
Flagyl-400 - 10  
Acton - 5  
Benzoyl - 1  
OPS powder - 1

27. शिवशंकर कुमार 58y  
faudderm - 1  
Sorb (otm) - 1  
Ibuprofen - 5  
Levoniz - 3

28. शिवशंकर कुमार 65y  
Extacel-200 - 5  
Ibuprofen - 5  
Riloc - 5  
Bacanal - 5

29. अनिलकुमार शर्मा 27y  
Almax-500 - 5  
Levoniz - 3  
Benzoyl - 1  
Ibuprofen - 5  
Bacanal - 5  
faudderm - 1

30. शिवशंकर कुमार 18y  
Riloc - 5  
Bacanal - 1

31. शिवशंकर कुमार 54y  
Almax-500 - 5  
Acton - 3  
Levoniz - 3  
pashulin - 1

32 - रामप्रदी चौहान - 85y -  
 Novmax - 2.5  
 Benvic - 2.5  
 Ibum - 2.5  
 Asthalein - 1  
 op3 pamb - 2

33 - मित्रा देवी - 42y -  
 Ibum - 2.5  
 R. loc - 2.5  
 Nebup - 1  
 Becosul - 1

34 - सुविता नूनिगा - 78y -  
 Ibum - 2.5  
 Nebu - 2.5  
 Becosul - 1  
 R. loc - 2.5

35 - शारदा देवी - 50y -  
 Ibum - 2.5  
 R. loc - 2.5  
 Becosul - 1

36 - मीना कुमारी - 26y -  
 Novmax - 1.25 / 500  
 Folic - 1  
 Gint - 1  
 Asthalein - 1  
 Prigrescap - 1

37 - मित्रा देवी <sup>70</sup> - 25y -  
 Ibum - 2.5  
 R. loc - 2.5  
 Becosul - 1

38 - मीरा देवी - 35y -  
 Almax - 1  
 Leviz - 1  
 Asthalein - 1  
 Ibum - 2.5  
 R. B. Time - 1

39 - मीरा चौहान - 45y -  
 Ibum - 2.5  
 Asthalein - 1

40 - इन्द्रा चौहान - 35y -  
 Asthalein - 1

41 - ममता देवी - 25y -  
 R. B. Time - 1  
 Becosul - 1

42 - मन्मोहन देवी - 50y -  
 Ibum - 2.5  
 Almax - 1  
 Leviz - 1  
 Asthalein - 1  
 Ibum - 2.5  
 Novmax - 1  
 Linc - 1

43 - विजय नूनिगा - 38y -  
 Ibum - 2.5

44	कुसिर कुमर 5y -	Asthulin 4p-1	50- उमिली कुमर 42y -	Ibuprofen-P19-5 Riloz tabs-5 Becasal-Cap-5
45	कुमर कुमर 45y -	Ibuprofen-3 Riloz tabs-5 Novoflox 2 tabs Bimely tabs-1 Kloxacilin-5 Becasal-4p-1	51- उमिली कुमर 18y -	Almax-4p-5 Adm-3 Codex-4p-5 Levon-3 Asthulin-4p-1 Novoflox tabs-5
46	उमिली कुमर 40y -	Almax tabs-5 Levonin tabs-3 Asthulin 4p-1 Ibuprofen tabs-5 Becasal-Cap-5	52- उमिली कुमर 5y -	Novoflox/125/4p-1 Arik-4p-1 Simvast-4p-1 Amulex-4p-1 Paracetamol-4p-1
47	उमिली कुमर 26y -	Riloz tabs-5 Kloxacilin-5 Ibuprofen-P19-5 Becasal-Cap-1	53- उमिली कुमर 5y -	Novoflox/125/4p-1 Arik-4p-1 Simvast-4p-1 Asthulin 4p-1
48	उमिली कुमर 40y -	Almax-500 tabs-5 Levonin tabs-3 Asthulin 4p-1 Ibuprofen tabs-5	54- उमिली कुमर 37y -	Novoflox tabs-3 Asthulin 4p-1
49	उमिली कुमर 55y -	Ibuprofen-P19 tabs-5 Riloz tabs-5	55- उमिली कुमर 45y -	Almax-4p-5 Levon-3 Asthulin 4p-1 Vob-4p-5 Becasal-Cap-5
50	उमिली कुमर 55y -	Ibuprofen-P19 tabs-5 Riloz tabs-5	56- उमिली कुमर 50y -	Ibuprofen-P19 tabs-5 Riloz tabs-5

57. महेंद्र महेल - 55y -  
Naniflox r. 200 - 5  
Shyre-PB 2-5  
Avil-25mg w 5

58. सवित्र लाल -  
Shyre-PB 2-5  
fouraleam - 1  
Simvast Tab-10

59. ललित देवी -  
Nec-phy 2-10

60. योगी देवी 32y -  
Almax-500 Cap-5  
Flagyl-500 w 5  
Shyre-PB 2-5  
Avil-25mg w 5

61. महेल जीतन 50y -  
Extacel-200 2-5  
Shyre-PB 2-5  
Ciprox/eye/ear-1  
Levonor m 2-3

62. राजनीश कुमार - 15y  
Extacel-200 2-5  
Shyre-PB 2-5  
Scrub (liver)-1  
Levonor m Tab-3

63. अमर कुमार - 17y -  
Almax-500 Cap-5  
Levonor m 2-3  
Shyre-PB 2-5  
Becasal-1 cap-1

64. सुनील कुमार - 66y -  
Extacel-200 2-5  
Shyre-PB 2-5  
Levonor 2-3  
Bandy 2-2  
Avil-25mg 2-3

65. आरती देवी 25y -  
Extacel-200 2-5  
ATM - 3  
Shyre-PB 2-5  
Levonor m 2-3  
Dose DT 2-3  
ORS powder-2

66. नीलमती देवी 45y.  
Almax-500 Cap-5  
ATM 2-3  
Shyre-PB 2-5  
Becasal-Cap-5

67. महन अमर महेल 55y -  
Shyre-PB 2-5  
Vebc-phy 2-5  
R-10C Tab-5  
Amlaxinol-AT Tab-5

68. सुहाती -  
R.B. Tmer 40 /  
Hamfor Xd 2-10

69. शीला सुनिता - 50y -  
Shyre-PB 2-5  
R-10C Tab-5  
Becasal-1 cap-1  
Levonor m 2-3

70. ललित देवी 30y -  
Naniflox r. 200 2-5

71. कुलवती देवी 36y - R.B. tone cap - 5  
Zbugenic. tub - 5

①

Dr TB 9998 - Scabhalan 1  
Foudder - 1  
Livisiz m tub - 5

72. पवित्रा देवी 50y - Zbugenic. plus 4-5  
Vebefy 2-5  
R-loc 4-5

②

सुनील देवी 50y - Nec plus tub - 6  
R-loc 150mg 6  
Becozul cap 5  
Foudder - 1

73- परी कुमारी 37y - Novomox 1250. 40-1  
Azik-400 1  
Convent-400 1  
Pmiges-400 1

③

शुभा देवी 22y - Almax cap - 6  
Livisiz m m 3  
Bendly sup 1  
Zbugenic plus 6  
R-B tone sup - 1  
Becozul cap - 5

74. सुनिता देवी 45y - Almax 500 cap  
Livisiz m m 3  
Amic 1000 3  
Foudder 5

④

सुनीता देवी 45y - Novomox cap 1  
Azik sup 1  
Sinehost sup 1  
Pmiges sup 1  
Nec plus tub 1

75. दिव्या देवी 35y - Amic 1000 sup - 1  
Becozul 2000 10  
Foudder 1

⑤

सुनीता देवी 45y - Nec plus tub - 6  
Vebafly 6  
Becozul cap 5  
R-loc 150mg tub - 6

76. सीता देवी 45y - Zbugenic plus 5  
sup Becozul - 1  
R-loc 1500 5

⑥

सुनीता देवी 45y - Novomox sup - 1  
Azik sup - 1  
Sinehost sup - 1  
Asthabin sup - 1  
Nec plus tub - 1

77. सुनीता देवी 22y - Foudder - 1  
Livisiz m m 2

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1.11.22

- 8) सुनीता देवी 55 वर्ष  
 Extacerf 20mg - 10  
 Neepus L - 10  
 R-loc 15mg - 10  
 Veba plus - 10
- 9) अमिता देवी 45 वर्ष -  
 Almax cap - 10, Livosil mtr - 5  
 Benidyl sup - 1, Flagyl 150mg - 6  
 Becosules cap - 5, Veba plus - 5
- 9) रानी कुमारी - 6 वर्ष -  
 Novomox sup - 1, Atila sup - 1  
 Sinabest sup - 1, Asthalin sup - 1  
 Becosules sup - 1
- 10) विष्णु कुमार 9 वर्ष -  
 Almax cap - 5, Livosil mtr - 5  
 Benidyl sup - 1, Becosules sup - 1
- 11) आरिना कुमारी - 11 वर्ष -  
 Veba plus L - 5  
 sup Becosules sup - 1
- 12) अंशु कुमारी - 7 वर्ष -  
 Benidyl sup - 1  
 Neupellin sup - 1
- 13) आर्या कुमारी - 4 वर्ष -  
 Novomox sup - 1  
 Atila sup - 1  
 Asthalin sup - 1  
 Sinabest sup - 1  
 Becosules sup - 1
- 14) राम कुमारी 26 वर्ष -  
 Almax cap - 10  
 Benidyl sup - 1  
 Livosil mtr - 5  
 Becosules cap - 5
- 15) राम देवी 30 वर्ष -  
 Neepus mtr - 10

- 16) पिता देवी - 40 वर्ष -  
 Neepus sup - 10, R-loc 15mg - 10  
 Becosules sup - 1, Almax sup - 10
- 17) राम कुमारी 6 वर्ष -  
 Novomox sup - 1, Atila sup - 1  
 Sinabest sup - 1, Asthalin sup - 1
- 18) अरिना कुमारी 65 वर्ष -  
 Neepus L - 10, R-loc - 10  
 Povidone iodine cream - 1  
 Becosules sup - 1
- 19) रानी कुमारी - 10 वर्ष -  
 Almax cap - 10, Flagyl 150mg - 10  
 Neepus mtr - 10, Becosules sup - 1  
 R-B tone sup - 1
- 20) अंशु देवी 24 वर्ष -  
 Veba plus mtr - 10, Neepus L - 10  
 R-loc 15mg mtr - 10, fam - Becosules - 10  
 R-B tone sup - 1, fam - 1
- 21) अमिता कुमारी 28 वर्ष -  
 Becosules cap - 10  
 R-loc 15mg mtr - 10  
 R-B tone sup - 1  
 Banely sup - 2
- 22) मीरा देवी 26 वर्ष -  
 Benidyl sup - 1  
 R-B tone sup - 1  
 cap Becosules - 10
- 23) राम नाम देवी - 40 वर्ष -  
 Scorbolaven - 1  
 Livosil mtr - 5  
 Atila 2mg mtr - 10  
 R-loc 15mg mtr - 10  
 Neepus mtr - 6  
 R-B tone sup - 1  
 Povidone - 1

① साधुशरणा - पौष्टिक -	75y -	Isbyner - P3 - 6, Veba - P3 - 5 Volat - 1 R. Loc - 6, V. 1, Nutri - 5
② साधुशरणा -	70y -	Nutri - 6, Veba - P3 - 5, R. Loc - 10, Atoz - 5
3 - साधुशरणा -	28y -	Avic - 10, Atoz - 5 Levizi - 10
4 - साधुशरणा -	10y -	Ext - 10, I - 10 Ceptox (oxy) - 1
5 - साधुशरणा -	60y -	Avic - 10, Levizi - 6, Scarb (10) - 7 R. Loc - 10, Araberil - 1
6 - साधुशरणा -	60y -	Araberil - 1
7 - साधुशरणा -	70y -	Asthulm - 30, Levizi - 15, Almax - 10, Nutri - 15 Nutri - 10, R. Loc - 10
8 - साधुशरणा -	40y -	Ext - 10, Atoz - 15, I - 10, OPS - 2, Atoz - 15 Veba - P3 - 15, R. Loc - 10
9 - साधुशरणा -	57y -	Veba - P3 - 15, R. Loc - 10
10 - साधुशरणा -	15y -	Ret - 2, Atoz - 15, Almax - 10
11 - साधुशरणा -	15y -	Ret - 2, I - 1, Levizi - 6 Atoz - 15
12 - साधुशरणा -	15y -	Almax - 10, Levizi - 6, Ret - 1

- 13 - ~~अनंता कुमारी~~ - 13y - ~~बहुमूल्य - 2, अडो 2 = 15, लोको 15~~
- 14 - ~~अनंता कुमारी~~ - 50y - ~~शुक्र - 10, वाम - 1, दाहिने - 15~~  
~~नरु - 10, र - 10~~
- 15 - ~~अनंता कुमारी~~ - 6y - ~~नारंग 1/25/ स्य 1+1 अडो - स्य 1+1~~  
~~स्य स्य 1+1 अडो - स्य 1~~
- 16, अंशु कुमारी - 3y - ~~नारंग 1/25/ - 2, अडो - 2, स्य 2~~  
~~अडो - 1~~
- 17 - अंशु कुमारी - 6y - ~~सुक्र (ल) - 2, नारंग 1/25/ - 2,~~  
~~अडो - 2, स्य - 2, अडो 1~~  
~~नारंग - स्य 2~~
- 18 - ~~अनंता कुमारी~~ - 20y - ~~अडो - 10, अडो - 6, अडो - 10~~  
~~अडो - स्य 1~~
- 19 - ~~अनंता कुमारी~~ - 10y - ~~अडो - 10, अडो - 10~~  
~~अडो - 10~~
- 20 - ~~अनंता कुमारी~~ - 22y - ~~अडो - 2, अडो - 1 (अडो - 6)~~  
~~अडो - 2 - 10, सुक्र (ल) - 2,~~  
~~अडो - स्य 1~~

22) <del>गुमरी गुमरी</del>	80y	Sume-PS = 10, Value-15, Value-1 Humbert 1st = 10, Lewis-6, Anusari/1st
22 <del>गुमरी गुमरी</del>	35y -	Sume-PS = 10, Caplox(eye) 2nd 1, Humbert XT-10 Humbert 1st = 10, Extra-2 = 10
23 <del>गुमरी गुमरी</del>	60y	I Tone (eye) 2nd = 1, Sume-PS = 10, Humbert 1st = 10, Value 15
24 <del>गुमरी गुमरी</del>	30y -	Humbert XT = 10, Betwee-bm = 2, Itch = 2
25 <del>गुमरी गुमरी</del>	9y	Humbert XT = 10, Betwee-bm = 1, Itch = 1
26 <del>गुमरी गुमरी</del>	45y -	Almax = 10, Lewis = 6, Anusari-1 - Sume-PS = 10 Value-PS = 15, Humbert = 10, Value-1 = 1
27 <del>गुमरी गुमरी</del>	5y -	Normalist = 2, Arik = 2, SinA = 4/2 = 2, Humbert = 1, Betwee-bm = 1, Itch = 1 Caplox(eye) 2nd = 1
28 <del>गुमरी गुमरी</del>	1y -	Arik = 2, Play = 10, Caus = 2
29 <del>गुमरी गुमरी</del>	23y -	Humbert XT 2 = 10, Sume-PS = 10, Betwee-bm = 1, Itch = 1
30 <del>गुमरी गुमरी</del>	40y -	Extra-2 = 10, Lewis = 6

31 - 30th Jan

88y -

48  
Vibr - ps - 15, Humid Xt - 10,  
Vibr - unit - 1 & more - 10

32 - 30th Jan

70y -

Edme (eye) sup - 1, Kovid - 15,  
suc - ps - 10, Vibr ps - 15, xanth - 10  
Ciprofloxacin sup 7

33 - 30th Jan

10y -

Fluor - ps - 10, Levamis - 3  
Amoxicillin - 1, Humid Xt - 10

34 - 30th Jan

88y -

Extremities - 10  
Humid Xt - 5, Fluor - ps - 10, Kovid - 15,  
Kovid - 15, Kovid - 10, Interferon  
Behind - 10, Interferon - 10

35 - 30th Jan

70y -

Fluor - ps - 10, Humid Xt - 5,  
Kovid - 10, Levamis - 3, Amoxicillin - 10  
Interferon Xt - 5

36 - 30th Jan

12y -

Humid Xt 5, Interferon - 5

37 - 30th Jan

20y -

Behind - 1, Interferon - 1, Amoxicillin - 5

38 - 30th Jan

8y -

Levamis - 3, Ciprofloxacin sup 1, Interferon  
Extremities - 5

39 - 30th Jan

20y -

Behind - 1, Interferon - 1, Amoxicillin - 5

40 - शुभोय शुभ -

9y -

74  
शुभ - 10 - 5, शुभ - 1

41 - शुभोय शुभ -

11y -

शुभोय - 10 - 10 शुभोय - 5, शुभोय - 10  
शुभ - शुभ - 10

42 - शुभोय शुभ -

30y -

शुभ - 10, शुभ - 1, शुभ - 10 शुभ - 10  
शुभ - 1

43 - शुभोय शुभ शुभ -

25y -

शुभ - 10 - 10, शुभ - 5,

44 - शुभ शुभ

28y -

शुभ - 10, शुभ - 10, शुभ - 5  
शुभ - 10 - 10 - शुभ - 5

45 - शुभ शुभ शुभ

43y -

शुभ - 10 - 10, शुभ - 10, शुभ - 10,  
शुभ - 1 शुभ - 5

46 - शुभ शुभ शुभ -

50y -

शुभ - 10 - 5, शुभ - 10 - 10, शुभ - 10

47 - शुभ शुभ शुभ

90y -

शुभ - 20 - 20, शुभ - 10 - 20,  
शुभ - 1, शुभ - 10

48 - शुभ शुभ शुभ

10y -

शुभ (शुभ) शुभ - 1

~~26/05/22~~

Almox-500 Cap-10  
Levamis-m 2-5  
Cinix 2-10  
ORS powder-2

1. Devi Prasad Jumar 4y - Sumbiotic-P TB-10  
Levamis-m 2-5  
Simaract 2-10

2. Shriya Jumar 3y - Reloc TB-10  
Ibugenic-PLY-m-10  
Vomocid 1  
Veba-PLY 2-10  
Numbion dust 2-10  
Keturoledol-m 2

3. Amrita Devi 50y - Reloc 2-10  
Elygenic-PLY 2-10  
Vomocid 1  
Amoxic-2/P-1

4. Jyoti Jumar 5y - Ibugenic-PLY-10  
Vomocid 1  
Numbion dust-10

5. Ujjwal Ram 60y - Simaract TB-10  
Amoxic-5/P-2

6. Rajesh Kumar 5y - Norflox 2-5  
ORS powder-5  
Ibugenic-5/P-2

7. Shobana Jumar 82y - Nee-PLY 2-10  
Numbion dust  
Vomocid 1

9. Shriya Jumar 5y - Parik-5/P-2  
Simaract 2-2  
Amoxic-5/P-1  
Pyridone-5/P-2

10. Shriya Jumar 22y - Almox-500 Cap-10  
Levamis-m 2-10  
Amoxic-5/P-2  
Nee-PLY 2-10  
Ado 2 2-10

11. Shriya Jumar 5y - Parik-5/P-2  
Simaract 2-2  
Amoxic-2/P-1

12. Manoj Kumar 40y - Ibugenic-PLY-10  
Vomocid 1  
Norflox 2-10  
Veba-PLY 2-10

13. Shri Jumar 4y - Parik-5/P-2  
Simaract 2-2  
Amoxic-5/P-1  
Pyridone-5/P-2  
ORS powder-2

14. Shobana Jumar 2y - Novamox/125/5/P-2  
Parik-5/P-2  
Pyridone-5/P-2  
Simaract-5/P-2

15 - 70% 30% 8y

Novamax 1250 sp-2  
Atrix sp-2  
Simoxest sp-2  
Pyridoxine sp-2

22 - 70% 30% 8y

Novoflox T.2 = 5  
Ibuprofen - plus = 5

16 - 70% 30% 35y

Nee-Plus Tab-10  
Vandicid-1  
I Tax (eye) sp-2

23 - 70% 30% 14y

Symbiotik sp-10  
Levosin-m = 5  
Clonazepam = 10  
Betaxolol = 1  
Folic acid = 5  
Vitamin = 10

17 - 70% 30% 50y

Almax-500 sp-10  
Levosin-m = 5  
Aspirin-4p-2  
Nee-Plus = 10  
Atoz = 10  
Vandicid = 1  
ORS powder = 2

24 - 70% 30% 34y

Folic acid = 2  
Vitamin = 2

18 - 70% 30% 8y

Symbiotik sp-10  
Levosin-m = 5  
Ibuprofen-10

26 - 70% 30% 17y

Levosin-m tabs 5  
Simoxest tab 10  
Nee-Plus = 10  
Vandicid = 1

19 - 70% 30% 9y

Symbiotik sp-10  
Levosin-m = 5  
Simoxest Tab-10

27 - 70% 30% 31y

Novoflox T.2 tab-10  
Simoxest sp-2  
Atrix sp-2  
Pyridoxine sp-2

20 - 70% 30% 14y

Almax-500 sp-10  
Levosin-m = 5  
Simoxest = 10  
Atoz = 5

28 - 70% 30% 35y

Nee-Plus = 10  
Levosin-m = 5  
Menthol XT = 10

21 - 70% 30% 12y

Levosin-m = 5  
Simoxest = 5  
Atrix = 5

30 - मनीष राज - 34 - Levamisole 5 Amikacin 2 Probexil 1	31 - सुनी देवी 30y - Levamisole 5 Amikacin 1 Simvastatin 10 Ator 5	32 - सुमन कुमारी 12y - Extacel 2000 10 Nec-PL 10 Ator 5	33 - रंजन कुमारी 34 - Amikacin 2 Simvastatin 10 Praxipen 1	34 - रानी देवी - 40y - Levamisole 5 Simvastatin 10	35 - रंजन की बालिका 18y - Amikacin 1 Nec-PL 10 Ator 5	36 - सुदी देवी 65y - 5 Tene (eye) drops 1 Nec-PL 10 R-loc 10 Nec-PL 10	37 - सीमा देवी 40y - Nec-PL 10 R-loc 10	38y - लखन देवी 60y - Nec-PL 10	39 - प्रभा देवी 60y - Voriconazole 1	40 - पार्वती देवी 55y - Nephrology 10 Virus 1 R-loc 10 Mentax 10	41 - देवी देवी 17y - Nec-PL 10 Mentax 10	42 - सुनी देवी - Nec-PL 10 R-loc 10	43 - विर - कुमारी - Nec-PL 10 Mentax 10	1. रविंद्र कुमारी 35y 7. Asthelin 1 Amikacin 1 Nec-PL 10 Simvastatin 10 Ator 1	2. शर्मिष्ठा देवी 25y 5. Iloprost 5 Kloc 10	3. दीपिका देवी 65y 6. Amikacin 10 Almogest 10 Ator 5 Linc 10 Alcator 1 Mentax 5 R-loc 10 Linc 10 Alcator 1	4. रीता देवी 35y 7. Liver 5 Alcator 1 Mentax 5 R-loc 10 Linc 10 Alcator 1 Almogest 10	5. सुनी कुमारी 12y 8. Liver 5 Simvastatin 10 Amikacin 1 R-loc 5 Vigabatrin 10 Mentax 10 Kloc 10 Alcator 10 Simvastatin 10 Bilevel 10 Iloprost 10 Vigabatrin 10 Alcator 1 Linc 10	6. मारुत देवी 45y 9. Iloprost 10 Mentax 1 R-loc 10 Vigabatrin 10 Bilevel 10 Iloprost 10 Vigabatrin 10 Alcator 1 Linc 10	7. गायत्री देवी 50y 10. Iloprost 10 Mentax 1 R-loc 10 Vigabatrin 10 Bilevel 10 Iloprost 10 Vigabatrin 10 Alcator 1 Linc 10	8. मिशनेरा कुमारी 25y 11. Iloprost 10 Mentax 1 R-loc 10 Vigabatrin 10 Bilevel 10 Iloprost 10 Vigabatrin 10 Alcator 1 Linc 10	9. सुनी देवी 7y 12. Extacel 10 Amikacin 5
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26. गरीब देवी	24 अं	Hemkt 10 Placenta 15 Uterus 10 vulva 10 Bovidia 2 Alloxan 10 Amel 1 Pleuron 1 OLS 2	31. रामदेव पंजाब	5 अं	Alloxan 20 Extent 20 Ritam 6 A to 10 Uterus 10 Bovidia 7 Hemkt 1 Nonsanct 5 A to 20 20 Simons 20 1 Adh 1 Hemkt 1
27. गरीब देवी	3 अं	Nonsanct 1 A to 20 1 Simons 1 Adh 1 CIR 1 Bovidia 1 vulva 5 Livestock 5 Fluor 5 Hemkt 5 Uterus 5 Bovidia 1 Alloxan 1 OLS 2 Alloxan 10 Placenta 15 vulva 10 Uterus 5 Bovidia 2 Pleuron 1 OLS 2	32. रामदेव पंजाब	5 अं	Alloxan 5 Ritam 3 Avic 5 Bovidia 5 Nonsanct 5 A to 20 1 Amel 1 Bovidia 20 1 Nonsanct 1 A to 20 1 Amel 20 1
28. गरीब देवी	3 अं	Hemkt 5 Uterus 5 Bovidia 1 Alloxan 1 OLS 2 Alloxan 10 Placenta 15 vulva 10 Uterus 5 Bovidia 2 Pleuron 1 OLS 2	33. रामदेव पंजाब	3 अं	Alloxan 5 Ritam 3 Avic 5 Bovidia 5 Nonsanct 5 A to 20 1 Amel 1 Bovidia 20 1 Nonsanct 1 A to 20 1 Amel 20 1
29. गरीब देवी	12 अं	Hemkt 10 Placenta 15 vulva 10 Uterus 5 Bovidia 2 Pleuron 1 OLS 2 Hemkt 10 Uterus 10 vulva 1 A to 10 Livestock 10	34. रामदेव पंजाब	7 अं	Alloxan 5 Ritam 3 Avic 5 Bovidia 5 Nonsanct 5 A to 20 1 Amel 1 Bovidia 20 1 Nonsanct 1 A to 20 1 Amel 20 1
30. गरीब देवी	6 अं	Hemkt 10 Uterus 10 vulva 1 A to 10 Livestock 10	35. रामदेव पंजाब	5 अं	Alloxan 5 Ritam 3 Avic 5 Bovidia 5 Nonsanct 5 A to 20 1 Amel 1 Bovidia 20 1 Nonsanct 1 A to 20 1 Amel 20 1
			36. रामदेव पंजाब	5 अं	Alloxan 5 Ritam 3 Avic 5 Bovidia 5 Nonsanct 5 A to 20 1 Amel 1 Bovidia 20 1 Nonsanct 1 A to 20 1 Amel 20 1
			37. रामदेव पंजाब	6 अं	Alloxan 5 Ritam 3 Avic 5 Bovidia 5 Nonsanct 5 A to 20 1 Amel 1 Bovidia 20 1 Nonsanct 1 A to 20 1 Amel 20 1
			38. रामदेव पंजाब	5 अं	Alloxan 5 Ritam 3 Avic 5 Bovidia 5 Nonsanct 5 A to 20 1 Amel 1 Bovidia 20 1 Nonsanct 1 A to 20 1 Amel 20 1

39. लमराजो देवा

68 वर्ष  
Fluoxetine 15  
Isonid 10  
ORL 2

1 - रीत कुंवर

60 y - Fluoxetine 10  
Vedol 10  
Klorid-Cap-10  
Alkaciton 5pp  
Riloc 10

40. सोन देवा

25 वर्ष  
ORL 2  
Hemixid 10  
cudimex 15

41. आशुती कुमारी

वृद्ध  
Betameth 5  
Fluoxetine  
Sardulku 1  
ORL 2

2 - इंदर कुमारी - 17y

Levosim 5  
Amoxic 4pp 1

42. रवी देवा

30 वर्ष  
Amoxic 10  
Amoxic 5  
Comilutub 1  
Isonid 10  
Betameth 1  
Alcanta 5pp

3 - कर्ण कुमारी

15y - Almax 50 to 10  
Betas et 1

4 - शिव देवा

40y - Domperon 10  
Vedol 1  
Vedol 10  
Riloc 10  
Alkaciton 5pp 1

5 - विप्लु राम

32y Riloc 10  
Betameth 1  
Alkaciton 5pp 1

6 - शारदा कुमारी - 65y

Almax 50 to 10  
Levosim 5  
Amoxic 4pp 1  
Betas et 1

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7 - शशि शिवा - 60y - Permitin Galdra -  
 Veba-PS = 10  
 wmicul = 1  
 Levamisol = 5  
 Raloxifene = 1  
 Alkacipin = 1

8 - शशि शिवा - 62y - Veba-PS = 10  
 formation Galdra = 10  
 varic Galdra = 1

9 - शशि शिवा - 65y - Cyclopa = 10  
 Replex-ford = 1

10 - Ramul K. Shukla - 24y - Almax = 10  
 Almax = 10 = 15  
 Permittin = 10  
 Kimg = 10

11 - Shashi K. K. K. - 4y - Veba = 5  
 Replex-ford = 1  
 Bandy PS = 2

12 - Bhola Shukla - 78y - Almax = 10  
 Levamisol = 5  
 Amoxicillin = 1

13 - Chandela Devi - 22y - Retinoid = 1

14 - Nagendra Ravi - 33y - Thyru = 10

15 - ANAR Devi <sup>86</sup> - 65y - Replex-ford = 1  
 Thyru = 10 = 10  
 Murbu = 10 = 10

16 - Permitin K. K. - 67y - Almax = 10 = 10  
 Levamisol = 5  
 Amoxicillin = 1

17 - Ugras Ravi - 60y - Thyru = 10  
 Levamisol = 5  
 Amoxicillin = 1  
 Venticel = 1

18 - Pushpa Devi - 40y - Almax = 10  
 Replex-ford = 1  
 Thyru = 10 = 10  
 wmicul = 1  
 Veba-PS = 10

19 - Chinda K. K. - 52y - Levamisol = 5  
 Amoxicillin = 10  
 R. loc = 10 = 10

20 - Anshu K. K. - 8y - Almax = 10  
 Levamisol = 5  
 Amoxicillin = 1

21 - Shudhanshu K. K. - 13y - Retinoid = 1

22 - Rajesh K. K. - 16y - Retinoid = 1  
 Murbu = 10 = 10

24. Gyanthi Devi 55y - Ibuguc-py 2-10  
Vantand-1  
Vebu-ply 2-10  
Nurbionfid 2-10

87  
31. Shantikant Shukla 18y  
Balmofid 2-1  
Levosiz-m 2-5  
Almax-2 2-1  
Asthalin-2 1  
Ibuguc-py 2-10

25. Jai Ram Ram 70y -  
opj powder 2  
Almax-2 2-10  
Levosiz-m 2-5  
Ambesil-2 1

32. Uditra Singh 65y - Ibuguc-py 2-10  
Vantand-1  
Vebu-ply 2-10  
Nurbionfid 2-10

26. Kanti Devi 55y -  
Eding 2-10  
Levosiz-m 2-5  
Asthalin-2 1  
Ibuguc-py 2-10  
Vebu-ply 2-10  
Vantand-1  
Nurbionfid 2-10

33. Ajit Ram 35y - Ibuguc-py 2-10  
Vantand-1  
Vebu-ply 2-10  
Nurbionfid 2-10

27. Srikant Chakraborty 20y -  
Almax-2 2-10  
Ibuguc-py 2-10  
Balmofid 1  
Nurbionfid 2-10

34. Chaitan Kumar 16y Bepex-foot-2 1

35. Raviraj Kumar 12y  
Extacof 2-10  
Levosiz-m 2-5  
Ambesil-2 1  
Ibuguc-py 2-10

28. Keshav Kumar 18y -  
Reloc 2-10  
Bepex-foot 2 1

36. Girmani Devi 72y -  
Reloc 2-10  
Asthalin-2 1  
Nurbionfid 2-10  
2-Toneler 2-10

29. Yashu Devi 30y -  
Hamfox 2-10  
Asthalin-2 1  
Bepex-foot 2 1

37. Sarita Devi 45y -  
Hamfox 2-10  
2-Toneler 2-10  
Vebu-ply 2-5

30. Anshu Kumar 10y -  
Bepex-foot 2 1  
2-Toneler 2-10

38 - Anurag Kumar - 16y - Paracetamol - Oral - 10  
Betnovat - cream - 1

39 - Rina Kumari - 12y - Almax 500 cap - 10  
Levonor - 10 tab - 5  
Ankeril - 1000 - 1  
I-Tone (eye) drops - 1

40 - Nishalini Devi - 36y - Pantocin - 100 - 10  
Voni - cream - 1  
Veba - 100 - 10  
Norbion - 100 - 10  
Betnovat - cream - 1

41 - Tanya Kumari - 8y - Beprex - fort - 100 - 1  
Banda - 100 - 100 - 1  
Pyrizone - 100 - 5  
Norbion - 100 - 10

42 - ~~Suman~~ Suman Devi - 60y - Thuyac - 100 - 10  
Voni - cream - 1  
Veba - 100 - 10  
Norbion - 100 - 10  
I-Tone (eye) drops - 1

43 - Utkarsh Kumar - 5y - Simvast - 10 - 2  
Norbion - 100 - 10 - 2  
Ankeril - 1000 - 2  
Pyrizone - 100 - 2

43 - Premraj Singh - 6y - Simvast - 10 - 2  
Norbion - 100 - 10 - 2  
Ankeril - 1000 - 1

44 - Ramesh Kumar - 45y <sup>88</sup> Voni - cream - 2  
I-Tone - 1

45 - Reena Devi - 38y - Norbion - 100 - 10  
Beprex - fort - 100 - 10  
Relief - cream - 10

46 - Kavita Kumari - 1y - Ciplox - 100 - 10  
Norbion - 100 - 10  
Ankeril - 1000 - 1  
Simvast - 10 - 1

47 - Anurag Kumar - 65y - I-Tone (eye) drops - 1

48 - Anurag Kumar - 18y - Betnovat - cream - 1

49 - Bhoja Shukla - 60y - I-Tone (eye) drops - 1

50 - Shampati Devi - 40y - Thuyac - 100 - 10  
Veba - 100 - 10  
Voni - cream - 1  
Norbion - 100 - 10  
Betnovat - cream - 1

51 - Shama Devi - 52y - Thuyac - 100 - 10  
Veba - 100 - 10  
Voni - cream - 1  
Norbion - 100 - 10  
Ankeril - 1000 - 1

52 - Suniti Kumari - 10 - Scarbilatum - 1

53 - Bikram Prasad

52y - Gauri chauri Gauri 1  
Bedmaret - 6m - 1

I-Tone (1.10) prap - 1  
Vani - 2

54 - Yash Kumar - 8y

ASK - 8y - 1

Sinardid - 8y - 1  
Nonmax 125/ 8y - 1  
Prayogic - 8y - 1

55 - Lakshay Kumar

38y

Volcani Act -  
Boudy tal - 2

① Neeru Kumari 25y - Katedar 20 2 - 10  
Kanyagapindal - 10  
Arik - 3  
Ato 2 - 5

② Surendra Bhatia - 52y - Panyin - 10  
Khandal - 10  
R. 10 - 10  
Din - 1  
Ato 2 - 10

③ Rupwasi Devi 50y - Panyin - 10  
Khandal - 10  
Vani - 10

④ Manish Kumar Bhatia - 24y  
Bates - 10  
Khandal - 10  
R. 10 - 10

⑤ Rappali Kumar - 55y  
Panyin - 10  
Vani - 10  
R. 10 - 10  
Ato 2 - 10

⑥ Babita Devi 22y - Panyin - 10  
R. 10 - 10  
Vani - 1

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7. Anita Devi 40y -  
 R. u. - 10  
 Pungpa - uul - 10  
 Beptu - uul - 10  
 Cyppay - u - 10  
 P. u. - u - 20  
 P. u. - u - 1

8. Shishi Kumari 10y -  
 Sumbichit - u - 10  
 Leu - u - 5  
 Ar - u - 1  
 P. u. - u - 5

9. Vinod Kumari 19y -  
 N. u. - u - 10  
 Beptu - u - 1  
 P. u. - u - 10

10. Manika Kumari 23y -  
 N. u. - u - 10  
 Beptu - u - 1  
 V. u. - u - 10  
 R. u. - u - 10

11. Jashe Devi 50y  
 P. u. - u - 10  
 V. u. - u - 10  
 u. u. - u - 1  
 P. u. - u - 10  
 R. u. - u - 10

12. Manika Devi 25y  
 N. u. - u - 10  
 P. u. - u - 10

13. Suman Devi 50y - 90  
 N. u. - u - 10  
 R. u. - u - 10  
 P. u. - u - 10  
 V. u. - u - 1

14. Neha Kumari 4y -  
 N. u. - u - 10  
 Beptu - u - 1  
 P. u. - u - 1  
 P. u. - u - 1  
 P. u. - u - 1

15. Gani Devi 23y -  
 N. u. - u - 10  
 P. u. - u - 10  
 N. u. - u - 10  
 Beptu - u - 1  
 R. u. - u - 10  
 P. u. - u - 1  
 Cytop - u - 10

16. Lulgi Devi 52y -  
 N. u. - u - 10  
 V. u. - u - 10  
 R. u. - u - 10

17. Kanchana Devi 25y -  
 P. u. - u - 10  
 V. u. - u - 1  
 V. u. - u - 10  
 P. u. - u - 1  
 Beptu - u - 1

18. Neha Kumari 3y -  
 Cytop - u - 1

19. Purbita Devi 23y - Flaxseed oil - 15  
 Arik Tub - 3

20. Abhishek Kumar 11y - Extracted to - 10  
 Sunniti - 2 10  
 Levamisole - 5  
 Amoxicillin - 1

21. Sujit Kumar 10y Normal / 125 / 500 /  
 Extracted to - 10  
 Sunniti - 2 10  
 Arik Tub - 3  
 Beprex eye - 1  
 Betadine - 1

22. Purnima Devi 22y Almax - 5000 10  
 Flaxseed - 1000  
 Amoxicillin - 10  
 Paracetamol - 10  
 Vitamin - 1  
 C. Lin - 10 - 10

23. Poonam Devi 25y - Homocysteine - 10  
 Folic acid - 10  
 Vitamin - 1  
 Niacin - 10  
 Beprex - 5 / 10 - 1

24. Mahadeo Bhatia 20y - Homocysteine - 10

25. Anshu Kumar 11y <sup>91</sup> - Beprex - 2  
 Beprex eye - 10

26. Kamaldeep Bhatia 25y -  
 P. 100 - 10  
 Beprex - 10

27. Ravi Bhatia 25y - Normal - 10  
 P. 100 - 10  
 Beprex - 2

28. Anshu Kumar 4y - Betadine - 10  
 Paracetamol - 10  
 Extracted to - 10

29. Rupesh Kumar 9y -  
 Ciprofloxacin (eye) drop - 10  
 Extracted to - 10  
 Levamisole - 5  
 Betadine - 10 - 10

30. Nitish Kumar 11y - Normal / 125 / 500 /  
 Arik Tub - 3  
 Amoxicillin - 1  
 Paracetamol - 10

31- Sarita Devi 25y -  
Hemfr xt ~ 10  
Iliac - ps ~ 10  
Becaul - Cap - 10  
Veni - 1

37- Hemraj Kumar - 3y -  
Extremity - 10  
Flange 10 4 5  
Bunty - 10  
Bunty - 10  
Cyclone - 10  
Bunty - 10

32- ~~32~~  
Sargam Devi 60y -  
Drugs - ps ~ 10  
Veni - 1  
Veni - 10  
R - 10  
Becaul - Cap - 10

38- Piyush Kumar 10y -  
Almax 10 10  
Almax 10 10  
Iliac - ps ~ 10  
Becaul - Cap - 10

33- Shankar Bhutia 30y -  
Drugs - ps ~ 10  
R - 10  
Veni - 1  
Mentum - 10

39- Nikesh Kumar 8 (months)  
Norm x 1125 5/10 1  
R - 10  
Almax 10 10  
Parity - 10  
Salmon - 10

34- Meena Devi 19y -  
Almax - 10  
Flange 10 15  
Iliac - ps ~ 10  
Becaul - Cap - 10

40- Kamlesh Bhutia 31y  
Becaul - 10

35- Suresh Kumar 22y -  
Levon - 10  
Sint - 10  
Iliac - ps ~ 10  
Mentum - 10

41- Manish Kumar  
Lion - 10  
Almax 10 10  
Flange 10 15

36- Vivek Kumar 5y  
Norm x 1125 5/10 1  
Parity - 10  
Salmon - 10

42- Anshu Bhutia 66y  
Becaul - Cap - 10  
Lion - 10

43- Pooja Devi 02y

(1) फसल क्षेत्र	60 अर्	Almond 10 Limon 5 Bottle 1 Bottle 1
2. आम का क्षेत्र	3 अर्	Almond 1 Limon 1 Bottle 1
3. कृषि क्षेत्र (वा)	70 अर्	Almond 10 Limon 10 Bottle 1 Bottle 1
4. कृषि क्षेत्र	12 अर्	Almond 10 Limon 10 Bottle 10 Limon 10
5. कृषि क्षेत्र	2 अर्	Almond 2 Limon 2 Bottle 1 Bottle 1 Bottle 1
6. कृषि क्षेत्र	25 अर्	Almond 2 Limon 2
7. कृषि क्षेत्र	11 अर्	Almond 10 Limon 10 Bottle 1 Bottle 1 Bottle 1 Bottle 1 Bottle 1 Bottle 1 Bottle 1
8. कृषि क्षेत्र	अर्	Almond 9 Limon 3 Bottle 1
9. कृषि क्षेत्र	8 अर्	Almond 5 Limon 5 Bottle 5 Bottle 5

10. कृषि क्षेत्र	10 अर्	Almond 10 Limon 10 Bottle 10
11. कृषि क्षेत्र	10 अर्	Almond 10 Limon 5 Bottle 1 Bottle 10
12. कृषि क्षेत्र	9 अर्	Almond 1 Limon 1
13. कृषि क्षेत्र	15 अर्	Almond 10 Limon 3 Limon 3 Bottle 1 Bottle 10 Bottle 5 Bottle 2 Bottle 10 Limon 10
14. कृषि क्षेत्र	7 अर्	Almond 10 Limon 10 Bottle 10 Bottle 5 Bottle 2 Bottle 10 Limon 10
15. कृषि क्षेत्र	7 अर्	Almond 10 Limon 1 Limon 2 Bottle 1 Bottle 1 Limon 15
16. कृषि क्षेत्र		
17. कृषि क्षेत्र		Almond 10 Limon 10 Bottle 1 Limon 10 Limon 5
18. कृषि क्षेत्र	11	Almond 5 Limon 5

18 गौरी झाड़ 6000 Extract 100 10

20 खीर झाड़ 6000 Extract 100 10  
Circulad 1  
Asorin 10 10

21 लुई झाड़ 10000 Verbena 5  
Lm 8- 10

22 खीर झाड़ 6000 Passiflora 10  
Hemlock 10  
Neslyt 10

23 खीर झाड़ 6000 Extract 100 10

24 गौरी झाड़ 6000 Thym 10  
Lm 5  
Lm 10  
Basil 10

25 खीर झाड़ 11 Basil 10

26 खीर झाड़ 16000 Thym 10  
Lm 8  
Passiflora 10  
Verbena 1  
Lm 10  
Circulad 1

27 खीर झाड़ 8000 Lm 3  
Sum 4

28 खीर झाड़ 7000 Lm 5  
Lm 1

29 खीर झाड़ 17000 Thym 10  
Lm 10  
Passiflora 10  
Verbena 1  
Lm 10

30 खीर झाड़ 6000 Thym 10  
Lm 10

31 खीर झाड़ 6000 Passiflora 10  
Lm 10  
Butter 1  
Lm 10

32 खीर झाड़ 5 Basil 10  
Cul 5  
Lm 10

33 खीर झाड़ 6000 Passiflora 10  
Lm 10  
Lm 5  
Lm 10

34 खीर झाड़ 6000 Thym 10  
Lm 5  
Passiflora 10  
Lm 10  
Lm 10

35 खीर झाड़ 6000 Thym 10  
Lm 5  
Passiflora 10  
Lm 10

37 विमल कुमार

14 वर्ष

Almond 5  
Banyan 5  
Balm 5  
Bitter 10

1 कमली देवी

40 वर्ष

Beplex-ford type 1  
Klacid-Cap-5

38 विमल रंजन सिंह

R-lac 10  
Pyogenic 10

2 सुगिल कुमार गर्ग

39 वर्ष

Z-fchebrazel-2  
Levoniz-5

~~Dr. Anil Kumar~~

3 साधु देवी

60 वर्ष

Penicillin-10  
Mentha 10  
Hemfor 10  
Klacid-Cap-10

4 सुनी कुमारी

45 वर्ष

Amox-Tab-10  
Levoniz-5  
Pantocil type 1  
Almax-500 Cap-10

5 कपील कुमार

25 वर्ष

Extucal 20  
Cycloper 10  
Alkacinon 5  
Z-fchebrazel-2

6 मकलानी देवी

56 वर्ष

Penicillin-10  
Mentha 10  
Vonic 1  
Ceplox 10

7 कल्पिता कुमारी 22 वर्ष

8) धर्मेश - चौहान 40 वर्ष -  
 Reloc Tab - 10  
 Penicillin G oral - 10  
 Valsartan - 1  
 Veba-py - 5 - 10  
 Neurobion forte - 10

9. लिलावती देवी 40 वर्ष -  
 Almax-500 cap - 10  
 Norflox T2 T2 - 10  
 Penicillin G oral - 10  
 Becasul - cap - 10  
 Valsartan - 1  
 Reloc Tab - 10

10. आर्षन कुमार 3 वर्ष -  
 Lincoc Tab - 10  
 Normax 125 cap - 1  
 Amix - cap - 1  
 Simanac - cap - 1  
 Asthalin cap - 1  
 Paracetamol cap - 1

11. बाबुशरण चौहान - 60 वर्ष -  
 Penicillin G oral - 10  
 Veba-py - 5  
 Neurobion forte - 10  
 Valsartan - 1  
 Reloc Tab - 10  
 Zmeleva cap - 1

12. सुशीला देवी 62 वर्ष -  
 Ibugenic - plus - 10  
 Reloc Tab - 10  
 Becasul Cap - 5

13. राजेश चौहान - 70 वर्ष <sup>46</sup>  
 Ibugenic - plus - 10  
 Reloc Tab - 10  
 Neurobion forte - 10  
 Valsartan - 1

14. अर्पिता कुमारी 13 वर्ष -  
 Reloc Tab - 10  
 Dinye Tab - 10  
 Becasul cap - 10

15. निगा देवी 26 वर्ष -  
 Entacet - 200 Tab - 10  
 Levosiz - 5  
 Kanberic - cap - 1  
 Pyrogenic Tab - 10  
 Hebamol XT - 10  
 Neurobion forte - 10

16. जनेश्वर कुमारी - 50 वर्ष -  
 Ibugenic - plus - 10  
 Neurobion forte - 10  
 Valsartan - 1  
 Reloc Tab - 10

17. निमिता कुमारी - 17 वर्ष -  
 Penicillin G oral - 10  
 Levosiz - 5  
 Becasul Cap - 5

18. राजेश्वर कुमार 15 वर्ष -  
 Betnovet - 1

19. विजयल कुमारी 18 वर्ष -  
 Almax - 500 - 10

20. शिवपती देवी 45 वर्ष -

Almax-500 Cap-10  
Levosin-Tab-5  
Andeate syp-1  
Ibuprofen-ply 2-10  
Vani-ureal-1

21. मिना देवी 50 वर्ष

Ibuprofen-ply 2-10  
Vani-ureal-1  
Beasul-Cap-5  
Rilac-Tab-10

22. नारायण सुनिभा 50 वर्ष

Almax-500 Cap-10

23. मनीराज सिंह 15 वर्ष

Martex Tab-2-10  
OPS-pain-2  
Rilac-Tab-10

24. प्रिमा कुमारी 18 वर्ष

Almax-500 Cap-10  
Levosin-Tab-5  
Andeate syp-1  
Beasul-Cap-5

25. जयलक्ष्मी सिंह 10 वर्ष

Rilac Tab-10  
Ibuprofen-Tab-10

26. राधा देवी सुनिभा 40 वर्ष

27. मंगल देवी 97 45 वर्ष

Beasul-Cap-10  
Liv-52 Tab-10  
Rilac-Tab-10  
Bandy-Tab-2  
Almax-500 Cap-10

28. प्रिमा कुमारी 18 वर्ष

Extacel-1000 Tab-10  
Alkalinon syp-1

29. नितीश कुमार 22 वर्ष

Extacel-1000 Tab-10  
Paracetamol-Tab-10  
Bandy-Tab-2  
Cyclophosphamide-Tab-10

30. प्रिमा देवी 40 वर्ष

Ibuprofen-ply 2-10  
Vani-ureal-1  
Neurobion forte-10  
Rilac-Tab-10  
Ibuprofen-Tab-10

31. प्रिमा देवी 95 वर्ष

Cefprozil-Cap-1  
Ibuprofen-Cap-10  
Ibuprofen-ply 2-10  
Vani-ureal-1  
Extacel-1000 Tab-10

32. प्रिमा देवी 50 वर्ष

Paracetamol-Tab-10  
Rilac-Tab-10

33 अतुल कुमार 3 वर्ष

Beprex-fans syp-1

34- रवि कुमार 12 वर्ष

Norflex 7.2 cr 5  
Cyclogem cr 5  
Bandy cr 2  
Rilac cr 5

35- प्रवीण कुमार 3 वर्ष

Paracetamol tabs 10  
Becosul syp 10  
Vitamin C 1

36- शिव कुमार 6 वर्ष

Ambenilic syp 1  
Paink syp 1  
Paracetamol syp 1  
Bandy plus syp 2  
Ciprolox (eye) cap 1

37- कंचन नूतिमा 8 वर्ष

Norflex 7.2 cr 10  
Levoriz tabs 5  
Paracetamol cr 10  
ops powder 1

38- मीना नूतिमा 45 वर्ष

Thyrogenin tabs 2 10  
Vitamin C 1  
Neurobion forte cr 10  
Rilac cr 10

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39- राजेश 55 वर्ष

Norflex 7.2 cr 10  
ops powder 2  
Rilac cr 10  
Paracetamol tabs 10

40- शशि कुमार 3 वर्ष

Ator 2 cr 1

41- मधु कुमारी 1 1/2 वर्ष

Neurobion forte syp 2  
Paink syp 2  
Ator 2 cr 1

42- अमित कुमार 25 वर्ष

Almax-500 cap 10  
Becosul tabs 10  
Thyrogenin tabs 10

43- प्रदीप कुमार 22 वर्ष

Almax-500 cap 10  
Becosul tabs 10  
Ambenilic syp 1

44- रिकु देवी 37 वर्ष

Neurobion forte tabs 10  
Thyrogenin tabs 10

45- विजय नूतिमा 38 वर्ष

Itch relief 2

46- ललिता देवी 20 वर्ष

Extensol 500 cr 10

47. अर्जुन जीला 50-107 - 120/26  
 Almax 500 cp - 10  
 Lavenis - 5  
 Iturac - 10

48 - मंजू देवी 24 out  
 Almax 500 cp - 10  
 Lavenis - 5  
 Iturac - 10

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99 20/08/22  
 1. 20/08/22  
 2. विष्णु गुला  
 3. अशोक मेहता  
 4. नरेश मेहता  
 5. सुनिता गुला  
 6. श्याम विहारी मेहता  
 7. नरेश मेहता  
 8. अशोक कुमार -  
 9. सुनिता गुला - 45y  
 10. मंजीत कुमार मेहता - 13y -  
 11. सुनिता कुमार 10y -  
 12. राम कुमार मेहता 12y -  
 13. विहारी मेहता 12y -

Behavale 2m - 1  
 Stellograd - 1  
 RBS  
 93  
 193  
 97  
 269  
 148  
 50 y - Norflox 2.2 - 10  
 Cular + 2 - 10  
 Amoxic - 500 - 1  
 Pivogamic - 500 - 1  
 Novmax 125/500 - 1  
 Azik - 500 - 1  
 Amoxicillin AT - 10  
 Tiban - 10  
 Almax 500 cp - 6  
 Behavale - 1  
 Removax 5  
 Norflox 2.2 - 5  
 Cephalexin - 5  
 OP powder - 2  
 R. Lev - 5  
 Ranely 500 - 1  
 SymbioHRP - 10  
 Shugamic - 500 2-4  
 Becasal - 5  
 Bantyply 500 1  
 Cycloform 5

14 - अरुण कुमार - 13y - Symbiotek-P 2-10  
 Becosul-cap-5  
 Bandy plus syp-1  
 Pansul-cap-10

15 - सुनील कुमार - 12y - Pansul-cap-5  
 Becosul-cap-5  
 Bandy plus syp-1

16 - विमल कुमार - 12y - Extucel-100 2-10  
 Prigonic cap-5  
 Ambasil-syp-1

17 - मोना जी कुमारी - 8y - Extucel-100 2-10  
 Prigonic-syp-1  
 Atoz amp-1

18 - राकेश कुमार - 12y - Prigonic cap-6  
 Becosul-cap-5  
 Bandy plus syp-1

19 - प्रिया कुमार मेधा - 12y - Norflox 2-5  
 Sinared 2-5  
 Levamisole 2-5  
 Psthalolai syp-1  
 Bandy plus syp-1

20 - अरुण कुमार - 14y - Prigonic cap-10  
 Becosul-cap-5

21 - गुरु मेधा - 14y - Symbiotek-P 2-10  
 Levamisole 2-5  
 Ambasil-syp-1  
 Psthalolai syp-1  
 Prigonic 2-5

22 - अरुण कुमार - 12y - Becosul-cap-5  
 Bandy plus syp-1  
 Pansul-cap-5

23 - राहुल कुमार - 9y - Symbiotek-P 2-10  
 Levamisole 2-5  
 Ambasil-syp-1  
 Prigonic cap-5

24 - विमल कुमार - 13y - Scrub (Lett)-1  
 Levamisole 2-5  
 Becosul cap-5  
 Bandy plus syp-1

25 - मीना कुमारी - 13y - Becosul-cap-5  
 Cilem 2-10  
 Prigonic 2-6  
 Bandy 2-10

26 - मया कुमारी - 13y - Becosul-cap-5  
 Cilem 2-10  
 Bandy cap-10

27 - अरुण कुमार मेधा - Symbiotek-P 2-10

- 28 - ~~...~~ 7y - Extract. no. 10  
Purigeal 5/10 - 1
- 29 - ~~...~~ 11y - Bandy no. 2  
Cyclopent 2.5  
Naflox 2.25  
Purigeal 2.5  
OPJ powder 2
- 30 - ~~...~~ 12y - Purigeal 2.5  
Nebivolol 2.5
- 31 - ~~...~~ 12y - Bandy no. 2  
Cyclopent 2.5  
Purigeal 2.5
- 32 - ~~...~~ 13y - Hemifur XT-10  
Beasul 2.5  
Clenbuterol 10  
Purigeal 2.5
- 33 - ~~...~~ 11y - Symbiotik 10  
Beasul 2.5  
Bandy 2
- 34 - ~~...~~ 12y - Beasul 2.5  
Bandy 2
- 35 - ~~...~~ Beasul 2.5

- 36 - ~~...~~ 11y - Purigeal 2.5  
Bandy no. 2  
Beasul 2.5
- 37 - ~~...~~ 11y - Symbiotik 10  
Levoniz 2.5  
Amoxicillin 1  
Beasul 2.5
- 38 - ~~...~~ 11y - Extract. no. 10  
Beasul 2.5  
Purigeal 2.5
- 39 - ~~...~~ 11y - Beasul 2.5  
Purigeal 2.5  
Bandy 2
- 40 - ~~...~~ 11y - Levoniz 2.5  
Symbiotik 10  
Beasul 2.5
- 41 - ~~...~~ 11y - Symbiotik 10  
Levoniz 2.5  
Amoxicillin 1  
Beasul 2.5  
Purigeal 2.5
- 42 - ~~...~~ 10y - Symbiotik 10  
Purigeal 2.5

43 - विमल सिंह 11y - Extract-100 703-10  
 Pyroganic 10  
 Becasul- 10

44 - राजा सिंह 10y -  
 Ambarit- 10  
 Becasul- 10  
 Becasul- 10

45 - राजा कुमार 12y - Extract-100 703-10  
 Ambarit- 10  
 Becasul- 10  
 Bandy 2

46 - राजा कुमार 11y - Becasul- 10  
 Bandy 2

47 - राजा कुमार 11y - Becasul- 10  
 Bandy 2

48 - ज्योती कुमारी 10y - Symbiotek- 10  
 Levoniz 5  
 Ambarit- 10  
 Becasul- 10

49 - राजा कुमारी 10y - Extract-100 703-10  
 Ambarit- 10

50 - राजा कुमारी 10y - Symbiotek- 10  
 Levoniz 5  
 Ambarit- 10  
 Bandy 1

51 - राजा कुमारी -  
 Bandy 1  
 Pyroganic 10  
 Extract-10 10

52 - राजा कुमारी 6y - Symbiotek- 10  
 Levoniz 1  
 Sincel- 1  
 Bandy 1

53 - ज्योती कुमारी 10y - Bandy- 1

54 - राजा कुमारी 10y - Bandy- 1  
 Cyclopang 2

55 - राजा कुमारी 12y - Becasul- 10

56 - राजा कुमारी 12y - Bandy- 2

57 - राजा कुमारी 9y - Becasul- 10  
 Bandy 1

59- सुनी कुमारी - 8y - Becasul cap - 1  
Bandy - ply s/p 1

60- शोभा कुमारी - 8y - Beplexin cap - 1

61- सुनी कुमारी - 12y - Paracetamol - 6 -  
Bandy Tub - 2

62- शारदा कुमारी - 10y - Simvastatin - 6 -  
Bandy Tub - 2

63- सुनी कुमारी - 10y - Paracetamol - 4  
I-Tone (eye) cap - 1  
Bandy Tub - 2

64- शशी कुमारी - 6y - Simvastatin - 1 -  
Bandy ply s/p 1

65- शशी कुमारी - 8y - Levosin - 1  
Bandy ply s/p 1  
Simvastatin - 1

66- शशी कुमारी - 8y - Levosin - 1  
Simvastatin - 1  
Bandy s/p 1

67- शशी कुमारी -

68- शशी कुमारी - 103y - Bandy ply s/p 1  
Simvastatin - 1  
Levosin - 1

69- शशी कुमारी - 8y - Levosin - 2  
Simvastatin - 1  
Ciprofloxacin - 1

70- शशी कुमारी - 8y - Levosin - 2  
Bandy - ply s/p 1

71- शशी कुमारी - 9y - Simvastatin - 1  
Bandy s/p 1

72- शशी कुमारी - 7y - Levosin - 2  
Bandy - ply s/p 1  
Simvastatin - 1

73- शशी कुमारी - 8y - Levosin - 2  
Bandy - s/p - 1  
Simvastatin - 1

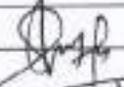
74- शशी कुमारी - Bandy s/p - 1  
Beplexin - 1

72 - वर्षा कुमारी 13y - Beplex-fit sup-1

79 - साधिका बिष्ट <sup>104</sup>/<sub>104</sub> - Prinjantab-6  
Beplex-fit sup-1

77 - प्रभाकर कुमारी 5y - Simared-sup-1  
Bandy sup-1

73 - माधुरी कुमारी 12y - Beplex-fit sup-1  
Bandy tab-2

  
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74 - शकुन्ता कुमारी 12y -  
Aeplex-fit sup-1

75 - प्रियंका कुमारी 9y - Simarest-Tab-4  
Levoviz-14 tab-1

76 - विनोद कुमारी 9y - Bandy tab-1  
Prinjantab-6 sup-1  
Levoviz-14 tab-4

77 - संजना कुमारी 9y - Grandmactab sup-1

78. सुभाषिणी कुमारी 10y Prinjantab-6 sup-1

Urmila Devi 32 yrs

Almox. 500 10

Lovoris -tab 5

Bendyl syp

Becosul cap 10

Chintya Tara 2 yrs

Novamox 125 syp 1

Asik syp 1

Sinarest syp 1

Amroradil syp 1

Pyrogenic syp 1

Atoz drop 1

Roshani Kumari 7 yrs

Sinarest syp 1

Pyrigenic syp 1

Azik syp 1

Lalmani Devi 40 yrs,

hemfevo Nee plustas 10

Becosul cap 10

Klocid cap 10

Vikash Singh 34 yrs

Klocid cap 10

Benedryl syp 1

Volini gel 1

Nisarani 17 yrs

ATM tab 3

Volonigel

Levosis 5

Benedryl syp 1

Gbusic 6

Becosul 5

Devanti Devi 60 yrs

Ambrodil syrup 1

Lovoris tab 5

Pyrigenic tab 10

Becosul cap 1

Gayatri Devi 55 yrs

Almox 500 cap 10

Levosis 5

Ambrodil syp 1

Nandani Kumari 5 yrs

Novamox syp 1

Azik 10 ml syp

Bonodfol

Pyrogenic syp1

Sundari Devi 5 yrs

Nee plus 10

Volini gel 1

Veba plus tab 1

Kulvanti Devi 45 yrs

neepus tab 10

Vevo plus tab 10

Volini gel Digene 10

Chinta Devi 55 yrs

Amlokind tab 10

Volini gel Klosid

Ruby Devi 35 yrs

Neeplus 10

Becosul

R-loc tab

Becosul cap 10

Devmani Devi 60 yrs

Amlokind tab 10

Becosul gyl 1

Neeplus 6

Veba plus 6

Satyam Kumar 6 yrs

Novamox 125 syp 1

Azik syp 1

Becosul syp 1

Sushant Sekhar Kumar 9 yrs

Gbusic too 5

Comple ear drop 1

Extacep tab 5

Sonu Kumar 12 yrs

Levosis 5

Becosul syp 1

Bugesre tab 5

Extracef 5

Poonam Devi 30 yrs

ATM tab 5

Lovosig m 5

Benadryl syp 1

Busenc plus 6

Becosul cap 5

Kamala kunwar 40 yrs

Levosig 5

Sinarest tab 10

Becosul

Scrablotion 1

Prameshwari paswan 74 yrs

Neeplus tab 10

Veba plus 10

Volini gel 1

Klocid cap 20

Becosul cap 10

Ragani Kumari 7 yrs

Lovoris m 3

9 bugesne tab 4

Extracef tab 5

Sapna Kumari 8 yrs

Lovosig 3

Sinarest tab 5

Becosul gap 1

America Ram 60 yr

Amlokind ai 10

Klocid 20

Lucky Kumari 12 yrs

Betnovate gm 1

Rajkumar 10 yrs

1 bugeric plas tab 5

Levosis 3

Rohi Kumari 8 yrs

Sinarest tab 5

BandyI tab 2

Ayush Kumar 7 yrs

Lovosig m 3

Sinarest 5

Amrita Kumari 6yrs

Lovosig m 3

Asthasn 1

Bugesic syp 1

Exacef tab 5

Sumeet Kumar 7 yrs

115

livosig - 3

Sinarest tab 5

Anaro Devi 70 yrs

Extacep tab 10

Levosis m 5

Benadryl

Bugesic tab 6

Shivam Kumar 6 year

Extracef tab 5

Lovosig m 3

Bendy syp 1

Scarb / losion 1

Himanshu 9 yrs

extralef tab 5

Levosis metas 3

Benadryl syp 1

Bugesve ten 5

Shimali Kumari 8 yrs

Sinarest tab 5

Extraeef tab 5

Rani Devi 24 yrs

Neeplus tab 5

Cyclo Pam tab 5

Bandy plus 2

Becosul

Priyanshu Kumar 9 yrs.

Extracef tab 5

Sinarest tab 5

Asthtria syp 1

Upendra ram 55 yrs

asthalin syp 1

Nitish Kumar 3 month

Azik syp 1

Sinarest syp 1

Novamox 125 syp 1

Choti Devi 22 yrs extract 10

Betnovate

Sinarest

Bugesic tab 6

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Reeta Devi 40 yrs

betnovate gm 1

Bugesic am 1

Usha Devi 35 yrs

Benadryl 3 yrs

---

Avi 125 mg

Neeplus tab 6

Sunita Devi 30 yrs

Betnovate gl 1

Coplox ea syrup 1

9 bugesic tes 8

Puspa Kumari 13 yrs

Extracef 6

Sinarest 6

Durga Kumari

Sinarest cep

Numotes syp

Azik syp

Ashish Chauhan 23 yrs

Extracef 200

Coplox Ieye 1

Thus ps 10

Becosul cap 10

Chandra Sekhar Chauhan 32 yrs

Almox nocs 10

ATM 50 -5

Betroxed 1

Levosis 5

ThuePS

Benedryl

Manju Devi

Almox 5

Levosis 3

Simit 5

Foyrdam 1

Kapli Nunulyyn 50 yrs

121

Klocid cap 5

R-loc 5

Dygne 5

Becosul 5

Liv 52 5

Sadhusharan Chauhan 70 yrs

Extac 200

Thav 3-5

Becosul cap 5

Samudri Devi 65 yrs

Ibugeric ply 5

R-loc tab 5

Becosul syp 1

Liv 52 5

Pratima Devi 35 yrs

Extracef 200 5

Coplox eye drop

Ihue guard

Veve plus 5

R-loc

Baksari Devi 60 yrs

Becosul syp 1

Coplox drop 1

Janeshwar Nuniya 70 yrs

Pcnox 500

123

Extracef 200

Flage400

Ihue phy 5

Amlokind 5

Devanti Devi 60 yrs.

Ibugeric plus 5

Vebu plus 5

R-loc 5

Amlokind 5

Reeta Devi 40 yrs

RB tone

Inue plus 5

124

Pinky Kumari 17 yrs

R.B. tone hp

Amlox 500

Betret

Sonali Kumari 11 yrs

Ibugeric plus tab 5

Becosul syp 1

Nagendra Kumar 3 yrs

Texim o syp 1

Alkacidron syp 1

Becosul syp 1

Lalan Chauhan 45 yrs

125

ibay plus 5

Vebephy 5

Neurobion

Benedryl cough syrup 1

Kameshwar Chauhan 55 yrs

Norflox tab 2 5

Bundy tab

Cycoplay

Ibugesic plus 5

Ops power 1

Vishwajeet Kumar 24 yrs

Amlokind cap 5

Codex

Levosis

Benedryl

Akash Kumar 26 yrs

Scarb cotton 1

Extracef

Ibence py 5

R-loc

Santosh Kunwar 75 yrs

Ibugeric plus 5

R-loc

Becosul

Rajendra Chauhan 70 yrs

127

Becosul

R-loc tab

Dinesh nuniya 35 yrs

Ibugesic plus 5

R-loc tab 5

Becosul cap 5

Raju Kumar 29 yrs

Norflox

R-loc

Klocid

Cylpum

Band syp

Forderm

120

Chanarpariya Nunyien 45 yrs

Ibugesic plus 5

R-loc tab 5

Vebe plus 5

Surajkaliya nunyien 50 yrs

ibugeric plus 5

R-loc

Aarti Devi 24 yrs

Almox 500

Flayl

ATM 500

Benedryl no. 1

129

Ops power

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Sudama Gosai 56 yrs

Fourdrm 1

Scarb 1

Ibylone 5

Levosis tab 3

Subhagya Devi 65 yrs

Extracef 200 tab 5

Ibugesic plus

R-loc

Becosul

Avinash Kumar 27 yrs

130

Almox 500

Cevosis

Benedryl syp 1

Ibugeric

Becosul

Fourderm

Khoosboo Kumari 18 yrs

RB tone syp

Becosul syp 1

S Sangam 54 yrs

Almox

Atom

Levosis

Asthalin

Ibugeric

Rajpati Chauhan 85 yrs

Neflux 5

Bendyl 3

Ihue 5

Itne 1

Ops power

Minna Devi 42 yrs

Ibugcee plus 5

R-loc

Rebupy

Becosul cab 5

Sushin Nuniya 78 yrs

Ihuee plus 5

Vebu plus 5

Becosul syp 1

R-loc 5

Sharda Devi 50 yrs

Ibugeric

R-loc

Becosul cab 5

Nistha Kumari 2.1/2 yrs

Novamox syp

Azix

Synt

Asthtria

Purigcee syp

Minna Devi 25 yrs

Ibugesic plus 5

R-loc 5

Becosul cap 5

Meera Devi 35 yrs

Almox 5

Levosis 5

Asthalin

Ineesic

RB time syp

Sandeep Chauhan 45 yrs

Inuee plus 5

Asthalin 1

Danpu Chauhan 7 yrs

Asthalin syp 1

Mamta Devi 25 years

R.B. tone

Becosul

Ibugeric

Mandodar Devi 50 yrs

Almox 500 5

Levosin m 3

Asthalin

Ihue ms 5

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Nor flox 25

Limcee

Vijaya Nuniya 38 yrs

Ibuyeric 25

Jigar Kumar 5 yrs

Asthalin

Prema Devi

45 yrs

Ihee plus 5

R-loc 5

Norflox 5

Bendyl 5

Koced cap 5

Becosul syp 1

Santosh Kumar 40 yrs

Almox

Levosis

Asthalin 5

Ihbee

Becosul cap 5

Arvind Chauhan 26 yrs

R-loc

Klocid

137

Ibugesic plus 5

Becosul syp 1

Saumya Chauhan 40 yrs

Almox cap 5

Levosis 3

Asthalin syp 1

Thauphy 5

Phularo Devi 65 yrs

Ibuyeric plus 5

R-loc

Vebe plus 5

Urmila Devi 42 yrs ibugeric

R-loc tab 5

Becosul 5

Nikita Kumari 18 yrs

Almox tab 5

ATM 3

Codex

Levosin

Asthalin syp

Ibugeric

Sonali Kumari 5 yrs

Novamox syp 1

Synirt

139

Athuslin

Pyriogenic

Ragini Kumari 54 yrs

Novamox

Arix

Sinarest

Asthalin

Binod Chauhan 39 yrs

Levosis

Asthalin

Reeta Devi 45 yrs

Almox

140

Asthalin

Veba plus 5

Becosul cap 5

Chandi nuniya 60 yrs

Ibugeric plus 5

R-loc 5

Mahendra mehto 55 yrs

Nami fox

Ibugesic

Aricsic

Circuit House

Ibugesic plus 5

141

Forderm 1

Sinarest tab 10

Sunita Devi neeplus 10

Soni Devi 32 yrs

Almox 500 5

Flagul 400 y 5

Ibugesic

Aric 200 ps 5

Bhola Chauhan 50 yrs

Extracef 200 cep 5

Ibugesic py 5

Cyploxloy

142

Cevosis 3

---

Rajneesh Kumar 15 yrs

Extracef 200- 5 mg

Ibugeric ps 2-5

Scrab losion 1

Abhay kumar 17 yrs

Almox cap 5

Levo

Ibugesic py 5

Becosul syp 1

Dukhni Kunwar 66 yrs

Extracef 200; 5

143

Ibugeric

Levosis 3

Bandy tab 2

Aric

Arti Devi 25 yrs

Extracef

ATM 3

Ibugesic

Levosis 3

Dory DT 3

OPS power

Leelawati Devi 45 yrs

Almox 50 cap

ATm cb 3

Ibugeric plus 5

Becosul cap 5

Madan Kumar Mahto 52 yrs

Ibugesic plus 5

Vebu plu 5

R-loc tab 5

Amlokind at cap 5

Suhani

RB Tone syp 1

Hanfax XT 10

Meena Nuniya 50

145

Ibugeric plus 5

R-loc tab 5

Becosul syp 1

Causem 3

Baghiya nuniya 70 yrs

norflox 5

Almox 500

Phulwanti Devi 36 yrs

RB tone syp 1

Ibugesic tab 5

Panchiya Devi 50 yrs

ibugeric

146

Vebe pH 5

R-loc 5

Pari Kumari 74 yrs

Novamox 125 syp 1

Azik

Sinarest syp 1

Purigcee syp 1

Sughiya Dubar 45 yrs

Bmbcodil syp 1

Bxteef zoo 10

Founderm 1

Geeta Devi 45 yrs

147

Ibugeric 5

Syp becosul

R-loc 8

Sanju Kumari 22 yrs

Forclean 1

Lovosis 3

Dr. TB Gaffar

Scarhallri

Fourderm

Lovosis tab 5

Rajpati Devi 50 yrs.

Nee plus tab 6

148

R-loc 150 mg 6

Becosul cap 5

Fourderm

Muni Devi 22 yrs.

Almox cap 6

Livsis Mm 3

Bendyl syp 1

Ibugesic puse 6

R-b taise sue 1

Becosul cap 5

Ayansh Kumar Raaj 30 month

Novamox azio syrup

Sinarest asholsye

149

Pyrogenic syp

Neupane syp 1

Roopwanti Devi. 45 yrs

Nec plus 6

Veba plus 5

Becosul 5

R-loc 150 mg 6

Suraj Kumar 8 yrs

novamox syp 1

Azio syp 1

Sinarest syp 1

Asthalin syp 1

Newpeplin syp 1

150

Sunaina Devi 55 yrs

Extracef 200 mg 10

Nee plus 10

R-loc 10

Veba plus 10

Aneeta Devi 45 yrs

Almox cap 10

Levosis m tab 5

Benedryl sue 1

Ibugeric 6

Becosul 5

Veho plus 5

Ragni Kumari 6 yrs

157

Novamox syp 1

Azio syp 1

Sinarest syp 1

Asthalin syp 1

Becosul syp 1

Piyush Kumar 9 yrs

Almox cap 5

Lonosiz tab 3

Benedryl syp 1

Becosul syp 1

Ashish Kumar 11 yrs

Veba plus

Becosul

152

Anshu Kumar

7 yrs

Benedryl 1

Neupane syp1

Aryan Kumar 4 yrs

Novamox

Azio syp

Asthalin

Sinarest syp

Becosul syp 1

Rajkumar 26 yrs

Almox cap 10

Benedryl syp 1

153

Lovosis plus 5

Becosul cap 5

Poonam Devi 30 yrs

neuplus 10

R-loc 100mg

Chinta Devi 40 yrs

Neeplus

R-loc 150 mg

Becosul syp 1

Almox cap 10

Prem Kumar 6 yrs

Novamox syp 1

Azix syp 1

154

Sinarest syp 1

Asthalin syp 1

Atwariya Kanwar 65 yrs

Neeplus 1

R-loc 10

Porderm cream 1

Becosul 1

Rani Kumari 27 yrs

veba plus 10

Neeplus

R-loc 10

Becosul

155

R b tone

Faulder 1

Anil Kumar Rajat 28 yrs

Becosul cap 10

R-loc 150 mg

R.B. tone syp 1

Benedryl syp 2

Meera Devi 26 yrs

Benedryl syp 1

R-b tone syp 1

Cap becosul 10

158

Rajnath Mehta 40 yrs

Scarb lather 1

Lovosig 5

Avil 25 mg 10

R-loc 150 mg 10

Nee plus 6

R-B tone syp 1

Power odr 1

157

Anrajo Devi 60 yrs

Hemf 10,

ORS 2,

Fluro 15

Sony devi 25

hemf 10,

avil 15

Arti Kumara 2 yrs

Cerlac 1,

flask 5

Ruby Devi 30 yrs

avil 5,

cremilite 1,

158

alit 1

Rita Kuwar 60 yrs

ibugesic 10,

closet 10,

alkasit 1

Dablo Kumar 17 yrs

Livasin 5,

abosic 5

Karan Kumar 15

almox 10,

bedete cream 1

Gita devi 40 yrs

Pamlin 10,

159

vanosil 1,

alkamine 1

Pintooram 32 yrs

arloc 10, alkacitralka 10

Sugreem Manjhi 60 yrs

pambin golden 10,

vabue plus 10

levasin 5,

alkasin 1

Began Ram 62 yrs

VB plus 10

womi gel 1.

fambi 10

160

Yamuna Devi 64

Cyclopam 10,

Beplex forde 1

Rakul Shukla 27 yrs

almox 15,

Livomore 10

Arshi Kumara 4 yrs

webuplus 5,

arplex 1

Bhola Shukla 78 yrs

almox 10,

arbesil 1

Nagendera Ram 33 yrs

161

ibugesic 1

Anar Devi 65 yrs

bplex 1,

ibugesic 10

Pushpa Devi 40 yrs

beplox 1,

webuplus 10

Chinta Kumar 52 yrs

levosin 5,

avil 10

Sudanshu Kumar

Benadr 1

162

Ragan Kumar 16 yrs

Benadryl 1

Gayatri Devi 55 yrs

ibugesic 10,

venaril 1

Jairam 70 yrs

arbol 1,

levasin 5

Kanta Devi 55 yrs

ibugesic 10,

webusicplus 10,

vonicef 1

Shrikant Shukla 20 yrs

163

almox 10,

neurobion 10

Kushal Kumar 18 yrs

beplex 1,

aftime 1

Shrikant Shukla 18 yrs

almox 500,

ibugensic 10

Uditya Singh 65 yrs

Webuplus 10,

Neurobion 10

Arit Ram 35 yrs

volini gel 1

164

neumbifefe 10,

Chitran Kumar

beplex syp 1

Sarita Kumar

hemf 10,

arloc 10,

Arshu Kumar 16 yrs

pamakrim 1,

btex 1

Riya Kumara 12 yrs

almox 10,

levasin 5,

amobix 1

165

Nirpal Devi 36 yrs

webiplus 10,

artad 1

Tonu 8 yrs

brandy 1,

fizanic 5

Suman Devi 60 yrs

vbplex10,

vebugensic 5

Prenav Singh 6 yrs

shivmol2,

azic 2

Krishiv kumar 1 yrs

166

ciplox drop 1,

nozmac 1sinaest 1

Bhola 60 yrs itme1,

Dharatpati Devi 40 yrs

norbifort 1,

bederin cream 1

Shemi Devi 52 yrs

volini gel 1

morbiphol 10

Vikram Ram 52 yrs

itime 1,

vimirul2

Yash Kumar 8 yrs

167

azix syrup 1,

sinarest 1

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nozmac 1

Neeru Kumari 25 yrs

excacef 10,

atox 5

Manish Kumar

arloc 10,

bplan 1

Rajpasi 55 yrs

arto10,

vbplus 10

Babli Devi 22 yrs

168

arto10,

vermicul 1

Amita Devi 40 yrs.

arto10,

brandy 10 ,

cycopalm10,

azimoc1

Ashish Kumar 10 yrs

livasin 5,

piyrogenic 5

Vimal Kumari 19 yrs

nizomec 10,

itemfom10

169

Josho Devi 50 yrs

vebicule1,

arto 10

Mamta Devi 25 yrs

hemef 10,

bentex syp 1

Suinana Devi 50 yrs

volini 1, nimbofec 1

Sony devi 23 yrs

hemef 10,

sycopalm 10 arto10

Kanchra devi 25 yrs

pembrikut 10,

Itan10, buplex1

170

Babita 23 yrs

anictab 3,

flydrow 15

Parmila Devi 22 yrs

almox 50,

hempec 50,

lince 10

Poonam Devi

wemil1,

bplex syp1

Mahadeo

ibugensic 50

171

Argun kumar 11 yrs

brandy 1

Kamlesh 25 yrs

arloc 50

Anshu kumar 4 yrs

excicef 10

piyaric syp1

Nitesh 9 yrs

ciplox 1,

balusil10,

Himanshu Kumar 3 yrs

excef 5,

flygo5,

brandy 2,

172

cycopalm1

Priyansh Kumar 10 yrs

almox 10,

ibugensic 5,

becasul 5

Vikram Kumar 8 months

novmax 1,

azic 1,

cinarest 1

Manisha Kumar

limcee 10,

almox 10

Sarita Devi 25 yrs

173

hemfef10, becasul 10,

vemicil 1

Sagori Devi 60 yrs

becasul 10

arto10

Shankar Bhutia 20 yrs

ibugensic 10,

arto10

Meena Devi 19 yrs

almox 10.

Becasul 10

flygel 15

Samuj Ranjan

174

livix 5,

nimbufret 10

Himanshu kumar 3 yrs

brandy 1, rcu5, exct5

Priyansh kumar 10 yrs

almox 10, becasul 5

Vikas kumar

novac 125, avic 1, pengue 1

Manish kumar

becasul 20 limcee 15

Dayanti devi 60 yrs

almox 10, livosin 5

Ashish Kumar

sinarest 1, novomac1

175

Virj Kishore 50 yrs

amlokind 10

Abhishek kuamr 18 yrs

amlokind 10 avil 10 limcee 10

Sony devi 23 yrs

vrs 2, betometer 1

Himanshu kumar 40 yrs

livosin1, sinarest 3,

Priya kumari

livosin 5, sinarest 10

Kushab Kumar

amlokind 10, ribox 500, prs 10

Nandini kumari

becasul 2, arto10

Sanjana Kumari livosen 15

176

Panshree Paswan

Benadryl 10, burnol 5 flor 5

Rajkawat becasul 10

Nagadevi paswan Benadryl 10, livasen 5

Akshay kumar

amlokind 10, citradil 1

Ruhi Kumar

livisin 3 sinarest 4

ROSHAN KUMAR

Benadryl 1, becasul 5 amlokind 10

Ruby devi

parmakul 10, limcee 10

Satam kumar

Benadryl 5, cycopalm 5

Rameshwar paswan levasin 5, amlokind 1

177

RITA KUNWAR 60 YEAR – Ibeyenic plus TAB 10

Rebu plus TAB 10

Rovleri CRL – 1

Klocid CP 10

Alkacitm CP 1

Rlociu 10

DABLU KUMAR 17 YEAR – Levorizem ---5

Ambeoic ---- 1

KARAN KUMAR 15 YEAR – Almoz 50 mg – 10

Bedusef - 1

GITA DEVI 46 YEAR --- Domlin -cof -10

Xonicul - 1

Rebu tab - 10

R10c - 10

Alkacitron syp - 1

PINTU RAM 32 YEARS----- R 10C tab -10

178

Betrutt tab aaa- 1

Alkacitron syp ---1

R.P.SHUKLA 65 YEARS --- Almoy50 syp -10

Levrisc M cyp -5

Alkacitron syp - 1

Pomcyingald --- 10

Bepupi ---- 1

SUGRIM MANJHI ----- Pamgim -Gold tab -10

60YEARS

rebu p3 tab 10

Voniect - 1

Cevonizem tab -5

Dolsyat syp - 1

Alkacitron syp ---1

BIGAN RAM -----

rebu ply tab -10

62YEARS

pamgin gold tab -10

Vorni gel -1

179

YAMUNA DEVI 65 YEARS - cyclopan tab 10

Beplex ford syp -1

RAHULKUMR SHUKLA -- almox 50 mg - 1 tab

27 YEARS -

Fluye- 40mg tab -15

Pomcuin gel -10

Limue tab -10

Ayushi kumar 4years - vebupy -tab - 5

Replex syp-1

bemely syp - 2

Bhola shukla 70 years - alomx -5 tab 10

Leucim tab -5

Aarbexil sayp -1

Chandler oexi 22 years - betnoved - gel -1

nagendra ram 33years - ibyuc tab -10

vovicel - 1

180

Anar devi 65 years - beplex syp -1

Ivogiz m tab -5

Ambexic sayp -1

Devori kumar 67 years - almox 50mg tab - 10

Ivogiz m tab -5

Ambexi syp -1

Ugrim ram - 60 years - Ibugsic plus tab 10

Cevoxiz m tab -5

Astherlin -syp -1

Venieul -1

Pushpa devi 40years -- itemfv x tab -10

Beplox tab -1

vebupy -tab - 10

Chinta kumar 52y - levoxi m tab -5

Avil 25 mg tab 10

Rloc tab -10

181

Anshu kumar 8 years – almox- 500 syp – 10

Levosiz m tab -5

Amboxil syp-1

Shudhemshu kumar 13 years – betnoxed –gm – 1

Rajan kumar 16 years – betoved 1 mg -1

Hamfor XT tab -10

Gyanti devi 55years -- ibugu py -10

Vovirut – 1

vebupy -tab – 10

nerboirrton tab -10

Jai ram 70 years --- ors powder -2

Almox -500 cyp -10

Levosiz m tab -5

Ambexi syp – 1

Kanti devi 55 years – pituy 50mg tab -10

182

Ceuxiz m tab -5

Asthetic syp -1

Ihugeric tab -10

Vebu tab -1

nerboirrton tab -10

Shrikant shukla 20years – almox syp -10

Ihcue py tab -10

Betuetom – 1

nerboirrton tab -10

Kushal kumar 18 years -- R10c tab -10

Beplox fd syp -1

Ysha devi 30years -- homfv XT atab -10

Asthlin tab -1

Beplex tab syp -1

Anshu kumar 10 years – beplex fu asyp -1

I tune syp -1

183

Urmila Devi 32 years -

almox 500-10

Livosil m tab 5

Ibugesic plus 6

Benedel syrup 1

Becosul caps 10

Chitnaya Tara 2 year - Novamox 125 syp 1 ,

asik syrup 1 ,

sinarest syrup 1

ambrodil syrup 1

pyregesic syp 1

a to z drop 1

Roshani Kumari 7 yrs

sinarest syrup 1

pyrogesic syp 1

azik syrup 1

Lalamani Devi 40 yrs hemfev caps 10

neepusfan 10

184

becasul 10

klocid cap 10

becasul 10

Vikas Singh 34 yrs

klocid cap 10

Benadryl syp 1

Volinigel 1

Nisharani 17 ATm tab 3 volini gel 1

Levosin 5 benadryl 1

gbugesic tab 6 becasole 5

Evanti devi 60 yrs almox 500 cap 10 ATm tab 5

levosin 5

ambrodol syp 5

Nandini Kumari 5 yrs novamx 125 syp

1 Azik 100ml

1 burnol 1

pyrigesicsyp-1

185

Sundri Devi 50yrs

neepus 10

volini gel 1

vevo plus tab 1

Kulvanti Devi 45 yrs neelplus tab 10,

klocid cap 10

veva plus 10

volini 1 digene 10

Chinta Devi 55 yrs

amlokind 10

voloni gel 1

klocid 10

Ruvi Devi 35 -

neeples 10

Becasules syp1 R toe tab 10

Becasules caps 10

Devmani Devi 60 -

amlokind 10,

becasole syp 1 neeples,

6 veba plus tab10

186

Satyam Kumar 6 years

novmax syp 1

Azim syp 1

becasole syp 1

Sushant Shekar Kumar 9 yrs

gbugesic tab5,

Ciplox ear drop 1,

extacef 5

Sonu Kumar 12 yrs -

Levosin 5,

becasole syp 1,

gbugesic tab 5,

estacef 5

Punam Devi 30 yrs

ATm tab 5, Levosin 5,

benadryl syp 1 , gbugesic tab 6,

becasole cap 6

Kamla Kuvar 40 yrs-

livosin 5

Sinarest tab 10, cap Becasules 5,

scarblotion1

187

Prameshwari Paswan 74 yrs neeples tab 10

veva tab 10 volinigel 1

klocid cap 20 Becasules cap 10

Ranging Kumari 74 yrs

livosin 3

gbugesic tab 4 excracaf tab 5

Sapna Kumari 8 years

livosin 3,

sinarest 5 Becasules syp 1

America Raam 60 yrs

Amlokind AT 10

Klocid 10

Lucky Kumar 12 yrs

befnovef gm 1

Bugesrc tab 5

Levosin 3

Rajkumar 10 yrs, 1 Bugesrc 1 levonsim

Rohi Kumari 8 yrs sinarest tab 5 benadryl tab 2

188

Ayush Kumar 7 yrs livosin 3 , sinarest 5

Amrita Kumari 7 yrs livosin 3 Asthailm 1

Bugesrc syp 1 exacef tab 5

Upendra ram 55 yrs asthrsol syrp 1

Priyanshu kumar 3 months, azik syrup, sinarest

syrup 1 , novamax syrup 1

Nitish kumar 3 months azik syrup, excef 10,

sinarest 1

Choti devi 22 yrs exacef 10, betovet gel sinarest

tab 8 asthalim syrp 1 , Ibugesic 6

Rota devi 40yrs betovef gel 1 Ibugesic 6

Usha devi 35yrs benadol 3 , avil 125 mg neeples

tab 6

Suneeta devi 30 yrs betovef gel 1 , ciplox eardrop

1 , Ibugesic 8

189

Pushpa Kumari 13 yrs exacef 6, sinarest 6

Ashish Chauhan 23 yrs exacef tab 10, ciplox eye 1,  
becasole capsule 10

Shekhar Chauhan 32 almox 10 , ATm50 5 ,  
bedoxven 1 , Levosin 5, becasole 5, benadryl1

Menu devi almox 5 , Levosin 5 ,  
sinarest 5, fordorm 1

Kalu Nunalain 50yrs klocid 5, r toe 5, Divya 5,  
becasole 5, liv52 1

Sandhuran Chauhan 70yrs exacef 1,  
ciplox drop 1, becasole 5

Samudri Devi 65yrs Ibugesic 5, Rtoe 5,  
becasole syp 1, liv52 5

Pratima Devi 35, exacef 5, ciplox 1,  
vebeplus 5, r toe 5

190

Basri devi 60yrs becasole 5, Ciplox 1

Janeshwar Noonima 70yrs almox 50 5,  
exacef 5, Flagel 5.

Devanti 60yrs Ibugesic 5, vebu ples 5 , amlokind 5

Rita Devi 40 years Rbtone 1, fbu plus 5

Pinky kumara 17yrs Rbtone 1 almox 50 – 5tabs

Sonali kumar 11 yrs, begeisc 5, becasul syp 1

Nagendera Kumar 27 yrs Almox5, livosin 5,  
Benadryl syp 1

Poonam kumar 3 yrs, texim 1, alkedron 1,  
becasul 1

Lalan Chouhan 45 yrs Ibeugesic 5, VB plus 5,  
neurobion 5, Benadryl 1

Kameshkar chouhan 55 yrs, norflox 5,  
brandy 1, psycopalm 5

Arti devi 24, almox 5, flagel 15, atm 5, Benadryl 1

Sudama 56 yrs fourdrum 1, scrb 1, livosin 1

191

Avinash kumar 27 almox 5, livasin 3 becasul 5,  
Benadryl 1

Rajpati Chauhan 55 years norflox 5 brandy 3 ops  
powder 2

Meeta Devi 42 years arlock 5 vb5 becasul 5

Sharda Devi 5 years ibugesic 5 becasul 5

Misty Kumari 2 years nowax 1 asics syrup 1  
sinarest 1

Neeta Devi 25 years bikasul 5 arto 5

Meera devi 35 yrs, almox 5, livosin 5, rbtm 1

Sandeep chouhan 45 yrs Asthalin Syrup 1,

D Chouhan 7 yrs asthalin syrup 1

Mamta devi 25 rbtime syrup 1becasul 5

Mandadir devi 50 yrs almox 5 levisin 3 limce 5

Vijay bhumia 38 ibugesic 5

Jigar kumar 5 yrs asthalin syrup 1

Prema devi 45 yrs brandy 5 norflox 5 closid 5  
becasul 1

192

Santosh kumar 40 almox 5 livosin 3 asthalin syrup  
1 becasul 5

Argan Chouhan 26 yrs arloc 5 closid 5 becasul  
syrup 1

Sabhya Chouhan 40 yrs almox 5 levasin 3 asthalin  
1

Phulari Devi 45 yrs ibugesic 5 arto 5

Urmila Devi 42 yrs ibugesic 5 arto 5

Nikita kumara 18 yrs almox 5 atm3 codox 5

Sonali Kumara 5 yrs novmax 1 azic 1, cinarest 1

Ragini Kumari 5 yrs novmax1 azic 1 sinarest 1

Vinod Chouhan 39 yrs livosin 3 asthalin 1

Sitadevi 45 yrs almox 5, livosen 3 Vivaplus 5

Mahendera Mehta 55 yrs norflox 5 ibugesic 5 avil 5

Circuit house fordorm 1 sinarest 10 knee plus 10

Sony Devi 32 yrs almox 5, flagel 5 avil 5

Bhola Chouhan 55 yrs excef 5, ciplox 1, livasen 3

Rajneesh Kumar 15 yrs scrb1, ibugesic 5, excef 5

193

Abhay Kumar almox5, livo3 Becasul syrup 1

Dukhni Kumar 66 yrs excef 5, avil 3 brandy 2

Arti Devi 25 yrs atm3,ops powder 3, dorydt 3

Lilawati Devi 45 yrs almox 5,atm 5, ibugesic pls 5,

Madan Kumar 52 yrs vb plus 5, arto 5,amlokind 5

Meena Bhumiya 50 yrs ibugesic 5, arto 5,  
becasul 1

Phoolwanti devi 31 yrs rb tablet 1 ibugesic 5

Pari Kumara 7 yrs Novmax syrup 1, azic 1,  
sinarest 1

Dilip Singh 35 yrs excacef 10, fordrom 1

Geeta Devi 45 yrs becasul 1, arto 5

Sanju Kumari 22 yrs livosis 3, forclean 3

Dr T V safar fardon 1, liv 52-5

Rajpati devi knee plus 6, arloc 6 becasul 5,

Munni devi 22 yrs almox 6, Benadryl 1, liv52 3

Ayansh kumar 30 months azic 1, sinarest 1,  
newpeck 1



195

Anil Kumar Rajak rb syrup 10,arloc 10, brandy 2

Rajnama Mehtaavil 10, kneeplus 6,phordum 1, scar

lotion1

196

37. Vikash Kumar 14 years Azax 500mg

Benden 5

Btmotion 7

Btward 10

38. Vikash Ranjan Singh R-loa 15

Pyrigeic tab 10

1. Kamlidevi age – 40 Beplex ford syp 1

Klecid-coop 5

2. sunilkumar Mehta age- 34 Itch guard 2

Levoriz m 5

3. Samudri Mehta age-60 years Peueecin gold 10

Nutrition feed 10

Hunflexxd 10

197

Klocid cd 10

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4. Khushi Kumari      age- 75 years Sumt tab 10

Levorz 5

Ambexlsyp 1

Almox 500 cep 10

5. Kapil Kumar      Age- 25 years Extra off

200 10

Cyclo pen 10

Alkactronsyp 1

Itch guard 2

6. Naksaari Devi      age 56 Pamcein gold 10

Nuterfield 10

Voni cruel 1

198

Ciplexloye one 1

7. Krishna Kumar age 22 years Almox 500 ct 10

8. Dharmendra Chauhan 40 yrs R-loc tab 10

Pamcein gold 10

Vonecrl 1

Nerbienfld 10

Vonocld 1

9. Leelawati Devi 40 yrs Becosolceb 10

Vonocld 1

R 10 c tab 10

Pamcein gold 10

Lincee tab 10

10. Aryan Kumar 3 yrs Novmox 125 syp 1

Arik syp 1

Sinarctsyp 1

Asdhalonsyp 1

Pyrigeriasyp 10

11. Sadhu Sharan Chauhan 60yrs Pamcin gold 10

Veba plus tab5

Neurobion fox 10

VoniCrl 1

R-loc tab 10

I tone leyesyp 1

12. Sumagiya Devi 62 yrs Ibugeric plus 10

R-loc tab 10

Becosul tab 5

13. Rajendra Chauhan 70 yrs 1bugeric plus 10

R-loc tab 10

Neurobion for tab 10

Volini gel 1

14. Arpita Kumari 13 yrs R-loc tab 10

Dinye tab 10

Becosul tab 10

15. Neeta Devi 26 yrs Extra cef 200 tab 10

Leviciz-m5

Ambexicsyp 10

Pyrigenic tab 10

Hamfox XT 10

Neurobion fort 10

201

16. JANESHWAR Nukiya 50 yrs Ibugeric plus 10

Neurobionfex 10

Vonicl 1

R-loc tab 10

17. Nikita Kumari 17 years Pamcrin gold 10

Levorizcp 5

Becosul tab 5

18. Rajdheer Kumar 19 years Randhir Kumar

Betnoxet gm 1

19. Vishal Kumar 18 years AlmoX 500 10

20. Shivpati Devi 45 years AlmoX 500 10

Levosin tab 5

Ambexilsyp 1

Ibugesicphyz 10

Voni gel 1

21. Mitra Devi 50 years Ibugceepy z 10

Vensic gel 1

Becosul tab 5

R-loc 10

22. Narayan Nukiya 50 years Almox 500 10

23. Mani Raj Singh 15 years Monflox 500 tab 10

Levosic mc 5

Ambexicsyp 1

Becosul tab 5

24. Priya Kumari 18 years R-loc tab 10

Denge tab 10

25. Jayuvanshi Singh 60 years Betroxed gel 1

26. Radheshyam Chauhan 40 years Becosul 10

Liv 52 tab 10

R-loc 10

Bundy tab 2

Almox 50 tab 10

27. Mandodari Devi 45 years Extraef 100

Alkatrontyb 1

28. Pritam Kumar 40 Years Extraofzeo 10

Pyriyeric tab 10

Bandy tab 2

Cyelopam tab 10

29. Nitish Kumar 22 Years Ibuyeric ply z 10

204

Voni gel 1

Neurobion fort 10

R-loc tab 10

Dyne tab 10

30. Prema Devi 40 years Cyploxloy 1

Ibylone copy 10

Veri gel 1

Extra ef 200 tab

31. Pritima Devi 45 years Pyrigenic tab 10

R-loc tab 10

32. Reeta Devi 50 Years Beplex Ford syp 1

33. Anurag Kumar 3 years Norflox tab 5

Cyclo 5

Bendyl 2

R-loc 5

---

34. Harsh Kumar 12 Years Pyrigenic tab 10

Becosul 10

Vone gel

35. Prashant Kumar 13 Years Ambexilsyp 1

Aziksyp 1

Purigceesyp 1

Bendy plus syp 2

Ceiplox 1

36. Ansh Kumar 64 years Norflox tab 10

Levoriz tab 5

Pyrigenic tab 10

206

Ops power 1

37. Bhanghiya Nuniya 86 years Ibugesic plus 10

Volini gel 1

Neurobion 10

R-loc 10

38. Mona Nuniya 45 years Norflox tab 10

Ops power 2

R-loc 10

Pyrigenic 10

39. Sanghiya 55 years Atozomo 1

40. Ankit Kumar 34 Years Nounox 125 syp 1

Aziksyp 2

Atozsyp 1

207

41. Laxmi Kumari 11/2 years Almox 500 cp 10

Becosul cab 10

Itrufecppy 10

42. Abhimanyu Kumar 25 Years Almox 500 tab 10

Becosul tab 10

Ambexicsyp 1

43. Pappu Kumar 22 Years Neurobion fort tab 10

Ibugeric 10

44. Rinku Devi 37 Years Neurobion fort tab 10

Ibugeric 10

45. Vijaya Nuniya 38 Years Itch guard 2

46. Lalita Devi 20 Years Extraaf 200 10

Cyploxloy eye drop

47. Arjun Chauhan 50 Years Amlox kind AT 10

Ambiafex 10

48. Manju Devi 24 Years Almox 500 cp 10

Leviniz

Itruceps 10

209

1. Renu Gupta Betnovate 1

Itellagard 1

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2. Vijaya Gupta 93

3. Bharat Mehto 193

4. Ashok Mehto 97

5. Shunila Gupta 269

6. Shayam Bihari Mehto 148

7. Bharat Mehto 50 Years Norflox t 2 10

Culnit 10

8. Ashok Kumar Sinagrdsyp

Pyrogenicsyp 1

Novamox 125

Aziksyp 1

9. Suneela Gupta 45 years Amlokind at 10

210

Tiban 10

10. Manjeet Kumar Mehta 13 Years Almox 500 6

Betnovate 5

Beuruse 5

11. Sujeet Kumar 10 Years Norflox 5

Cycoplay 5

Ops power 2

R-loc 5

Benelysyp 1

12. Ram Kumar Mehta 12 Years Symbiosike 10

Ibuganic 4

Becosul tab 5

13. Vikash Singh 12 Years Banely ply syp 1

Cycoplay 5

14. Laddu Kumar 13 Years Symbiosike 10

Becosul 5

Bonely 1

Becosul 10

15. Dev Prakash Kumar 12 Years Penguin 5

Psesul 5

Bentlysyp 1

16. Himanshu Kumar 12 Years Extra cef 100 - 10

Pyrogenic 6

Arobix syp1

17. Sonakshi Kumari 8 Years Norflox 5

Sinarest 5

Lovoris 5

212

Asthadua

Bandy syp 1

18. Rakesh Kumar 12 Years Penetrate 10

Becosul 5

19. Prince Kumar Mehta 12 Years Synptoc 10

Levosis 5

Ambexic 1

Asthell

Purnic 5

20. Deepak Kumar 14 Years Becosul tab 5

Bunoly plus Syp 1

Aernosul tab 5

21. Deepak Mehta 14 Years Extraof 100-10

213

Pyrigenic 6

Aeroboxilsyp 1

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22. Vineet Kumar 12 Years Extraof 100

Pyrigenic

Atozsyp 1

23. Rahul Kumar 9 Years Pyrigenic

Aasul cap 5

Bandy plus syp 1

24. Vishnu Kumar 13 Years Norflox 5

Sinarest 5

Levoris 5

Asthtria syp1

Bandy plus syp1

25. Sanjana Kumari 13 Years Pyrigenic 10

Becosul 5

26. Mamta Kumari 13 Years Simptik plus 10

Levosis 5

Ambexicsyp 1

Asthelsyp 1

Penises 5

27. Akhilesh Kumar Mehta Becosul cap5

Benely plus syp 1

Aressol cap 5

28. Shiya Kumari 7 Years Symbiosike 10

Levosis 5

Ambexic 1

215

Pyrogenic 5

29. Karan Kumari 7 Years Scrub cap5

Cilin 500 tab 10

Pyrogenic tab 6

Bandy tab 1

30. ChandanYadav 12 YearsBecosul tab 5

Cilin 500 10

Bandy 1

31. Ranjan Yadav 12 YearsSymbiosikekp 10

Bandy 2

32. Priyanka Kumari 13 YearsExtracefix 100

Pyrogenicsyp 1

216

33. Upendra Kumar Singh 11 Years Bandy 2

Cycoplay 5

Navflix 5

Pyriogenic 5

Pos powder 2

34. Santelesh Kumar 12 Years Pyriogenic 10

Nemberic Ford 5

35. Virendra Kumar 11 Years Bandy 2

Cycoplay 5

Psculo tab 5

36. Vikesh Kumar 11 Years Hemfevor 10

Becosul 5

Cilinsule 10

Pyrigenic 10

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37. Akhilesh Kumar 11 Years Symbiosike 10

Becosul 5

Bendly 2

38. Vipul Kumar 11 Years Becosul cab 5

Bandy 2

39. Vimlesh Kumar Singh 11 Years Becosul tab 1

40. Surya Pratap Singh 11 years Purigcee 10

Bundy tab 2

Becosul tab 5

41. Abhishek Kumar 11 Years Sundertik 10

Levosis 5

Ambexic 1

218

R-loc 5

42. Nitesh Kumar Singh 10 Years Extrflex 100 10

Becosul 5

Pyrogenic 10

43. Vishnu Singh 11 years Bandy 2

Cycoplay 5

Psculo tab 5

44. Chandan Singh 10 years Levosis 5

Sinarest 6

Becosul 5

45. Shankar Kumar 12 Years Symbiosike 10

Levosis 5

Ambexic 1

Becosul 5

Pyrigenic 10

46. Mukesh Kumar 11 Years Symbiosike 10

Azriksyp 1

47. Raja Kumar 11 Years Extracef 100 .. 10

Pyrigenic 10

Becosul cab 5

48. Shweta Kumari 10 Years Pyrigenic 10

Ambexic 5

Becosul cab 5

49. Kalyani Kumari 10 Years Extraoflow 10

Pyrigenic 10

Becosul tab 5

Bendyl 2

50. Anjali Kumari 9 years Besoulen 5

Bendyl 2

51. Sunita Kumari Becosul cab 5

Bendy 2

52. Sudhansu Kumar 6 years Symbiosike k-p 10

Lovoris 5

Ambexic 1

Becosul 5

53. Jyoti Kumari 10 Years Extrflex 100

Pyrigenic 10

Becosul 5

221

54. Anjali Kumari 10 Years Symbiosike - 0

Levosis 5

Ambexic 1

Bendyl 1

55. Sani Kumari 12 Years Bandylysyp 1

Pyrogenic 10

Extrflex 10

56. Sughandha Kumari 12 Years Symbiosike 10

Lovoris 1

Sundertiksyp 1

Bandylysyp 1

57. Anmol Kumar 9 Years Bandylysyp 1

58. Gunja Kumari 9 years Bandylysyp 1

Cycoplay 2

59. Gunja Kumari 9 years Becosul 5

60. shanti Kumar Bandy tab 2

61. Munni Kumari 12 years Becosul tab 5

Bandy 1

62. sadhna kumara 10 years Becosul cab 5

Bandy plus syp 1

63. Rukmini kumara Beplex fort syp 1

64. Pramendra Kumar 6 years Pyrigenic 6

Bandy tab 2

65. Ashish Kumar Mehta Sinarest tab 6

Bandy tab 2

66. Shivansh Kumar Yadav Pyrigenic tab 4

I-tone eye drop

Bandy tab 2

67. Bittu Kumar Mehta Sinatpsyp 1

Bandy plus 1

68. Kartik Kumar 9 years Levosis 1

Bandy plus syp 1

Sinus syp 1

69. Sashikant Mehta 8 years Levosis tab 1

Sinarest 5

Bandy syp 1

70. Mahesh Thakur 8 years Bandy syp 1

71. Priyanshu Kumar 9 years Bandy plus syp 1

Sinarestsyp 1

Levosis 1

72. Rajnikant Singh 7 years Levosis tab 2

Sinarestsyp 1

Ceiplox plus 1

224

73. Diwakar Singh 8 years Levosis tab 2

Bandy plus syp 1

74. Gaurav Kumar Sinaresyp 1

Bandy syp 1

75. Satrughan Singh Levosis m 2

Bandy plus syp 1

Sinarestsyp 1

76. Arpana Kumari 13 years Levosis sec 2

Bandy syp 1

Sinarestsyp 1

77. Priyaranjan Kumari 5 years Bandy syp 1

Beplex Ford syp 1

73. Mahuri Kumari 12 years Beplex fort syp 1

74. Sakuntala Kumari 12 years Aeplex – Fntsyp

75. Deepmala Kumari 9 years Sinarast Tb-4,

225

Guasiz 14 Tab 1

76. Shivani Kumari 9 years Bantely Tab-1,  
Pyriyac-10, Lucylin 2-4

77. Sandhya Kumari 9 years Grlyctus Syp-1

78. Shakuntala Kumari 10 years Pyritarece Syp-1,  
Extec Flow

79. Sashikant Singh 10 Years Purigaic-6, Beplex-  
fip-syrup-1

Ammeru - R - 6/8

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3 Chaitra, 1938 (S)

Ranchi, Wednesday 23<sup>th</sup> March, 2016

**DEPARTMENT OF INDUSTRIES, MINES & GEOLOGY**

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**NOTIFICATION**

The 22<sup>th</sup> March, 2016

**JHARKHAND DISTRICT MINERAL FOUNDATION (TRUST) RULES,  
2016**

No. Kha. Ni. (Vividh)-76/2015-804/M, Ranchi, Dated-21.03.2016, In exercise of the powers conferred by Section 15(4) and Section 15 A of the Mines and Minerals (Development and Regulation) Act, 1957 (as amended in 2015), the Government of Jharkhand hereby makes the following rules:-

**1. Short title and commencement**

- (1) These rules may be called the Jharkhand District Mineral Foundation (Trust) Rules, 2016.
- (2) They shall be deemed to have come into force on the 12<sup>th</sup> day of January, 2015, the day MM(DR) Act 1957 stood amended vide act No. 10 of 2015 dated 26.03.2015 and published vide No. 13, Extra ordinary Gazette of India, New Delhi, Friday March 27, 2015.

**2. Application**

- (1) These rules shall extend to the whole of the state of Jharkhand, and

- (2) They shall apply to all minerals, as defined in schedule - I/Part A, Part - B, Part - C and fourth Schedule as specified under the Mines and Minerals (Development and Regulation) Act, 1957 (as amended in 2015) and any other minerals which the Central Government may by notification in the Official Gazette notify.

### 3. Definitions

- (1) "Act" means the Mines and Minerals (Development and Regulation) Act, 1957 (as amended in 2015);

1. "Affected areas" :-

a) Directly affected areas

- a. Village and gram panchayat within which mines are situated.
- b. An area within such radius from a mine or cluster of mines as may be specified by the State Government, irrespective of whether this falls within the district concerned or adjacent district.
- c. Villages that significantly depend on the mining areas for meeting their economic needs and have usufruct and traditional rights over the project areas, for instance for grazing, collection of minor forest produce etc. should be considered as directly affected areas.

b) Indirectly affected areas-Those areas where local population is adversely affected on account of economic, social and environmental consequences due to mining related operations. The major negative impacts of mining could be by way of deterioration of water, soil and air quality, reduction in stream flows and depletion of ground water, congestion and pollution due to mining operations, transportation of minerals, increases burden on existing infrastructure and resources.

c) The DMF shall prepare and maintain an updated list of such directly and indirectly affected areas by mining related operations.

(2) Affected people

a. The following shall include as directly "affected person"

1. As defined under Section 3(C) of right to fair compensation and transparency in land Acquisition, Rehabilitation and Resettlement Act, 2013.
2. "Displaced family" as defined under Section 3(K) of right to fair compensation and transparency in land Acquisition, Rehabilitation and Resettlement Act, 2013.
3. Any other as appropriately identified by the concerned gram sabha.

- b. Persons affected by mining should include people which have legal and occupational rights over the land being mined, and also those with usufruct and traditional rights.
- c. Affected families should be identified, as far as possible, in consultation with local/elected representatives of gram sabha.
- d. The DMF shall prepare and maintain an updated list of such affected persons/ local communities.

(3) "beneficiaries" mean the affected persons as identified by the Management Committee

(4) "District Mineral Foundation" means a statutory trust established as a non-profit body by the Government in all districts affected by mining or mining related operations, in accordance with Section 9B of the Act;

(5) "Government" means Government of Jharkhand;

(6) "Gram Panchayat" means an institution of self-government for the rural areas as defined under Article 243(d) and 243B of the Constitution of India;

(7) "Gram Sabha" means a body consisting of persons registered in the electoral rolls relating to a village comprised within the area of Panchayat at the village level as defined under Article 243(b) of the Constitution of India;

(8) "Rules" means the Jharkhand District Mineral Foundation (Trust) Rules, 2016;

(9) "Trust" means the District Mineral Foundation, which is a statutory trust as notified by the Government of Jharkhand to be governed by its own rules and regulations so notified under these Rules.

(10) "PMKKKY ", Means *Pradhan Mantri Khanij Kshetra Kalyan Yojana*

#### **4. Objective of the Trust**

As defined in District Mineral Foundation (DMF) Trust vide notification no. 2435/M dated 24.11.2015

#### **5. Composition and management of the Trust; As per DMF Trust vide notification no. 2435/M dated 24.11.2015**

**6. Power and functions of the trust:-** Besides the power conferred upon the trustees under clause 7 and clause 10, the managing committee shall also be responsible for Collection of Funds from lessees/ licensee/ permit holders/ auctioneer in the manner prescribed below.

Collection of contribution to DMF fund:-

1.

(i) Ten per cent of the royalty paid in terms of the second schedule to the Mines and Minerals (Development and Regulation) Act, 1957 (67 of 1957) (herein referred to as the said Act) in respect of mining leases or, as the case may be, prospecting licence-cum-mining lease granted on or after 12<sup>th</sup> January, 2015 ; and

(ii) Thirty per cent of the royalty paid in terms of the second schedule to the said Act in respect of mining lease granted before 12<sup>th</sup> January, 2015. [as contained in Ministry of Coal, notification new Delhi, the 17<sup>th</sup> September, 2015, G.S.R. 715(E)]

(iii) Every holder of a mining lease or a prospecting licence –cum-Mining lease in respect of coal and lignite and sand for stowing shall, in addition to the royalty paid to the District Mineral Foundation of the district in which the mining operation are carried, an amount at the rate of

a. Ten per cent of the royalty paid in terms of the second schedule to the Mines and Minerals (Development and Regulation) Act, 1957 (67 of 1957) (Herein referred to as the said Act) in respect of mining lease or, as the case may be, prospecting licence -cum- mining lease granted on or after 12<sup>th</sup> January, 2015 and

b. Thirty percent of the royalty paid in terms of the Second Scheduled to the said Act in respect of mining lease granted before 12<sup>th</sup> January, 2015. [as contained in Ministry of Coal, notification new Delhi, the 20<sup>th</sup> October, 2015, G.S.R. 792(E)]

2. The managing committee shall appoint a treasurer from the members of the managing committee whose tenure shall be co-terminus with his/her membership in the managing committee

3. Mode of Payment of contribution: - By way of Bank draft at the rate specified in this rule, drawn in favour of DMF Trust, (NAME OF DISTRICT), payable at (name of the District).

(4) The Managing Committee shall be responsible for –

- (a) Coordinating, consolidating and developing the annual plan of the Trust as per the provisions laid in the guidelines of Pradhan Mantri Khanij Kshetra Kalyan Yojna (PMKKKY).
- (b) Approving the lists of work under Priority and other priority areas beneficiaries as identified by the committee;
- (c) Distributing monetary benefits through bank transfer to the beneficiaries under extreme cases on approval of the Governing Council.

*Explanation:* Families displaced by very old mines and resettled in a different village, as identified under Rule 12(3)(c)(ii), shall not be considered as beneficiary. For the purpose of this sub-rule, for distributing monetary benefits priorities shall be given to those living below poverty line, orphans, widows, single mothers, physically challenged persons, senior citizens, etc.

- (d) Undertaking such other activities as are in furtherance of the objective of the Trust, and as per the provisions laid in the guidelines of PMKKKY.
- (e) Appointing officers to run the Trust and auditors; however, these appointments shall require ratification by the Governing Council;
- (f) Organising meetings of the Trust;
- (g) Presenting audit reports for ratification to the Governing Council.

**7. Meetings of the Trust:-** The meetings of the trust (Governing Council and managing committee) shall be held as laid in clause 8 and clause 10 of the DMF trust deed.

**8. Power and functions of the Gram Sabha in affected areas**

- (1) The Gram Sabha in consultation with the Mukhiya / Up-mukhiya shall identify work to be carried out under priority and other priority area according to the following process –
  - (a) Prepare a list of activities and maintain a register containing relevant details of them;
  - (b) Upon verifying the prospective activities the Gram Sabha shall pass a resolution and forward the same to the Managing Committee. The Managing Committee can verify but not override the activities to be carried upon. If the Managing Committee has any objection to the list as submitted, it shall send it back to the Gram Sabha with appropriate reasons and specific comments in writing. However, once a revised list is forwarded to the Managing

Committee by the Gram Sabha addressing the concerns, it shall be approved and passed by the Managing Committee and forwarded to the Governing Council for approval.

- (c) The quorum of the Gram Sabha meeting where a resolution will be passed, shall not be less than 50 percent of all members of such Gram Sabha, and shall include members belonging to the Scheduled Castes, Scheduled Tribes, Other Backward Classes and women in general proportion to their population. At least one-third of the members present must be women;
- (d) The quorum of the Gram Sabha to pass any resolution with respect to identifying the activities would require the presence of at least 50 per cent of the representatives of the said village. The resolution shall be passed by a simple majority.
- (2) The Gram Sabha in consultation with the Mukhiya / Up-Mukhiya shall be responsible for identification of developmental schemes/works for the village that may be supported by the Trust Fund formulation of criteria for fixing their priorities, and developing an annual plan as described under Rule 9.
- (3) The Gram Sabha shall be responsible for the monitoring of the developmental schemes/works supported by the Trust Fund.

#### **9. Development of annual plan**

- (1) The Trust shall develop an annual plan which shall be operational for one financial year.
- (2) The annual plan of the Trust shall include the type and quantum of developmental schemes/ as per the provisions laid in the guidelines of PMKKKY for which the Trust Fund shall be used. Such developmental schemes/works shall be implemented within a defined timeframe for the benefits of affected areas and affected persons therein.
- (3) The fund allocation for various developmental schemes/works shall be as provided in the guidelines of PMKKKY.

- (4) The process of developing the annual plan shall strictly adhere to the principles of bottom-up approach, involving the Gram Sabhas of affected areas in consultation with the Mukhiya / Up- Mukhiya. The Governing Council and the Managing Committee shall be involved in respective capacities as provided under these Rules.
- (5) The Trust shall commence the annual planning process at the beginning of the fourth financial quarter every year, for the developmental schemes/works to be executed in the following financial year.
- (6) The Managing Committee at the beginning of the fourth financial quarter, shall inform respective Gram Sabhas of affected areas about the funds available (provisional) for the year. Funds / works shall be allocated for the activities for each Gram Sabha in such manner that it is proportionate to its population.
- (7) In accordance with the funds provisionally earmarked, each Gram Sabha shall prepare an annual plan for the deployment of such funds for various developmental schemes/works.
- (8) The Trust shall take initiatives for training and capacity building of Gram Sabhas of affected areas for preparation of such plans at the beginning of planning process.
- (9) The developmental schemes/works for which the funds shall be used shall be identified in a manner enumerated in PMKKKY. Every identified developmental scheme/work shall also have a verifiable and time bound outcome component.
- (10) The Gram Sabhas in consultation with the Mukhiya / Up- Mukhiya shall submit their respective annual plans to the Managing Committee by the middle of the fourth financial quarter. The Managing Committee shall consolidate all the annual plans received from Gram Sabhas of affected areas and prepare a consolidated annual plan for the Trust by the end of fourth financial quarter of the year.

- (11) The annual plan of the Trust shall include a compendium of such plans submitted by Gram Sabhas of affected areas besides other planned activities of the Trust for the financial year. The consolidated annual plan of the Trust shall also be guided by the provisions laid in PMKKKY for allocating the Trust Fund to various Gram Sabhas.
- (12) The annual plan of the Trust shall be finalized by the Managing Committee in consultation with the Planning Committee of the Governing Council by the end of the fourth financial quarter and submitted to the Governing Council. The Governing Council shall review and pass the annual plan unanimously as provided under Clause 7 of the DMF Trust Deed.

#### **10. Trust Fund**

- (1) The trust fund shall comprise the funds received from lessees/ licensee/ permit holders/ auctionee of major and minor minerals as laid in clause 12 of the DMF Trust Deed and Rule – 6 of DMF Rule.
- (2) The Government may give financial assistance to DMF Trust by way of loan, capital grants or other payments.

#### **11. Operation of the Trust Fund:-**

- (1) The Trust Fund shall be kept in one or more scheduled commercial Nationalized Banks through bank account(s) in the name of the Trust and all such account(s) shall be operated under the joint signatures of member secretary and treasurer of the Managing Committee (Trust).
- (2) The Trust shall maintain the books of accounts of this Fund.

- 12. Expenditure from the Trust Fund:** - The expenditure from this fund shall be made in accordance with the provision laid in clause 14 of the DMF Trust Deed and as per the provisions given in PMKKKY.

**13. Accounts and audits:** - The accounts and audits of the trust contribution and expenditure shall be done as laid in clause 16 of DMF Trust deed.

**14. Penalty and recovery of contribution to Trust Fund**

(1) The licensee shall make the required payment to the Trust in the same frequency as the licensee is required to pay royalty to the Government.

(2) In case the licensee fails to make the required payment to the Trust on time, then following shall apply –

(3)

(a) In addition to the principal amount so payable, a 12 per cent interest shall incur to the licensee from first date of the default, which the licensee will be required to pay for the following three months to the Trust as applicable;

(b) In case the licensee continues to default after the expiry of the stipulated three month period, then in addition to the principal amount so payable, a 20 per cent interest shall incur to the licensee for the next three months;

(c) In case of failure to make the required payment after six months from the date the licensee first started to default on the payment, the Government shall initiate appropriate legal proceedings against the licensee;

(d) In case the licensee does not make the required payment for one year, the mining licence shall be recommended for suspension to appropriate authority.

(4) In case any member of the Trust is found to steal, purloin or embezzle any money or other property whereby the Trust Fund may be exposed to loss, shall be subject to the same prosecution as any person, not a member, would be subject and liable to in respect of the like offence.

**15. Review clause**

The Government shall review and revise the provisions declared under such Rules every ten years, to remain effective to uphold the "objectives" of the Trust.

By the order of the Governor of the  
Jharkhand

**Anand Mohan Thakur,**  
Joint Secretary to the Government.

**Annexure – I****FIRST SCHEDULE****Guidelines of PMKKKY published vide No. 16/7/2015-M.VI (Part) Government of India, Ministry of Mines, New Delhi Shastri Bhawan Dated 16<sup>th</sup> September 2015**

Govt. of India vide letter dated 16.09.2015 has stated that DMF shall be deemed to have come into existence with effect from 12<sup>th</sup> of January, 2015.

Ministry of Mine has given a direction to include minimum provision for the social and infrastructure needs of the population and area and keeping this in mind has framed Pradhan Mantri Khanij Kshetra Kalyan Yojna(PMKKKY) and under the provisions laid in section 20A has directed to incorporate PMKKKY into the rules framed for DMF

Under this Yojna the rules to be made shall have the following provisions.

**1. Identification of affected areas and people to be covered under the PMKKKY****(1) Affected area****a) Directly affected areas-**

- a. Village and gram panchayat within which mines are situated.
- b. An area within such radius from a mine or cluster or mines as may be specified by the State Government, irrespective of whether this falls within the district concerned or adjacent district.
- c. Villages in which families displaced by mines have resettled/rehabilitated by the project authorities.
- d. Villages that significantly depend on the mining areas for meeting their economic needs and have usufruct and traditional rights over the project areas, for instance for grazing, collection of minor forest produce etc. should be considered as directly affected areas.

**b) Indirectly affected areas-** Those areas where local population is adversely affected on account of economic, social and environmental consequences due to mining related operations. The major negative impacts of mining could be by way of deterioration of water, soil and air quality, reduction in stream flows and depletion of ground water, congestion and pollution due

to mining operations, transportation of minerals, increases burden on existing infrastructure and resources.

c) The DMF shall prepare and Maintain an updated list of such directly and indirectly affected areas by mining related operations.

**(2) Affected people**

- a. The following shall include as directly affected person
  - a) As defined under Section 3(C) of right to fair compensation and transparency in land acquisition, rehabilitation
  - b) As defined under Section 3(K) of right to fair compensation and transparency in land acquisition, rehabilitation
  - c) Any other as appropriately identified by the concerned gram sabha.
    - b. Persons affected by mining should include people who have legal and occupational rights over the land being mined, and also those with USUFRUCT and traditional rights.
    - c. Affected families should be identified, as far as possible, in consultation with local/elected representatives of gram sabha.
    - d. The DMF shall prepare and maintain an updated list of such affected persons/ local communities.

**2. Utilisation of Funds**

**1) Scope of PMKKKY**

The PMKKKY may cover the activities listed below:

High priority areas-at least 60 % of PMKKKY funds to be utilized under these heads:

- a. Drinking water supply – centralized purification system, water treatment plants, permanent/temporary water distribution network including standalone facilities for drinking water, laying of piped water supply system.
- b. Environment preservation and pollution control measures effluent treatment plants, prevention of pollution of streams, lakes, ponds, ground water, other water sources in the region, measure for controlling air and dust pollution caused by mining operations and dumps, mine drainage system, mine pollution prevention technologies and measures for working or abandoned mines and other air, water & surface pollution control mechanisms required for environment-friendly and sustainable mine development.
- c. Health care- the focus must be on creation of primary/ secondary health care facilities in the affected areas. The emphasis should not be only on the creation of the health care infrastructure, but also on provision of necessary staffing, equipment and supplies required for making such facilities effective. To that extent, the effort should be to supplement and work in convergence with the existing

health care infrastructure of the local bodies, state and Central government. The expertise available with the National Institute of Miners' Health may also be drawn upon the design special infrastructure needed to take care of mining related illnesses and diseases. Group insurance Scheme for health care may be implemented for mining affected persons.

- d. Education – construction of school buildings, Additional class rooms, Laboratories, Libraries, Art and craft room, Toilet blocks, Drinking water provisions Residential Hostels for students/teachers in remote areas, sports infrastructure, engagement of teachers/other supporting staff, e-learning setup, other arrangement of transport facilities(bus/van/cycles/rickshaws/etc.) and nutrition related programs.
- e. Welfare of Women and Children- Special programme for addressing problems of maternal and child health, malnutrition, infectious diseases, etc. can be taken up under the PMKKKY.
- f. Welfare of aged and disabled people – Special programme for welfare of aged and disabled people.
- g. Skill development- Skill development for livelihood support, income generation and economic activities for local eligible persons. The projects/ schemes may include training, development of skill development center, self-employment schemes, support to Self Help Group and provision of forward and backward linkage for such self-employment economic activities.
- h. Sanitation – Collection, transportation & disposal of waste, cleaning of public places, provision of proper drainage & Sewage Treatment Plant, provision for disposal of fecal sludge, provision of toilets and other related activities.

**Other priority Areas – Up to 40% of the PMKKKY to be utilized under these heads.**

- a. Physical infrastructure – providing required physical infrastructure – road, bridges, railways and waterways projects.
- b. Irrigation – development of alternate sources of irrigation, adoption of suitable and advanced irrigation techniques.
- c. Energy and Watershed Development - Development of alternate source of energy(including micro-hydel) and rainwater harvesting system. Development of orchards, integrated farming and economic forestry and restoration of catchments.
- d. Any other measures for enhancing environmental quality in mining district.

**2) General Guidelines**

- a. The development and welfare activities to be taken up under the PMKKKY should be, as far as possible, in the nature of complementing the ongoing schemes/projects being funded by the State as well Central Government. Activities

meant to be taken up under the 'polluter pays principle' should not be taken up under the PMKKKY, However, without prejudice to the power of the Foundation, efforts shall be made to achieve convergence with the State and the District Plans so that the activities taken up by the Foundation supplement the development and welfare activities and are treated as extra-budgetary resources for the State Plan.

- b. An amount not exceeding 5% of the annual receipts of the Foundation subject to an upper limit fixed by State government may be utilised for administrative, supervisory and overhead costs of the Foundation. As far as possible, no temporary/permanent posts should be created under PMKKKY, Any creation of temporary/permanent posts and purchase of vehicle by the foundation shall require prior approval of the State Government, However, minimum required staff can be engaged on contractual basis.
- c. If the affected area of a mine in one district also falls in the jurisdiction of another district, such percentage of amount collected from the mine by the Foundation, as may be decided by the Government, shall be transferred to the Foundation of the other district concerned for taking up the activities in such areas. A project that is for benefit of the affected area/people, but stretches beyond the geographical boundary of the district should be taken up under the PMKKKY after obtaining prior approval of the State Government. Projects for development for common infrastructure like construction for roads, bridges etc. In excess of the limits specified in regard to the priority for fund utilization, on a case to case basis, may also be taken up for projects of importance to the District. The prior approval of the State Government, before taking up such works in excess of the limits of fund utilization.
- d. A reasonable sum of the annual receipts should be kept as endowment fund for providing sustainable livelihood.

### 3) Special provisions for scheduled areas

The process to be adopted for utilization of PMKKKY funds in the scheduled areas shall be guided by the provisions contained in Article 244 read with Schedule V and Schedule VI to the Constitution relating to administration of the Scheduled Areas and Tribal Areas and the Provisions of the Panchayat (Extension to the Scheduled Areas) Act, 1996 and the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006.

In respect of villages affected by mining situated within the scheduled areas:

(i) Approval of the Gram Sabha shall be required

- a) For all plans, programmes and projects to be taken up under PMKKKY.

- b) Identification of beneficiaries under the existing guidelines of the Government.

- (ii) Report on the work undertaken under PMKKKY in the respective village shall be furnished to the Gram Sabha after completion of every financial year.

*[Gram Sabha will have same meaning as assigned to it for the purpose of implementation of the Provisions of the Panchayat (Extension to the Scheduled Areas) Act, 1996 (Act 40 of 1996)]*

#### 4. Implementation of Works/ Contracts

- i. Works/ goods may be procured by the DMF after following the due procedure prescribed by the respective State Government for such procurements.
- ii. Transfer of fund to all agencies and beneficiaries shall be into their bank account.

#### 5. Compliance of Transparency

(1) Each Foundation will prepare and maintain a website on which, inter-alia, following information will be hosted and kept updated:-

- i. Details of composition of the DMF/bodies of DMF (if any).
- ii. List of areas and people affected by mining.
- iii. Quarterly details of all contribution received from lessees and other.
- iv. All meeting agenda, minutes and action taken reports (ATRs) of the DMF.
- v. Annual Plans and budget. Work orders, Annual Report.
- vi. Online status of ongoing works – implementation status/progress of all the projects/programmes being undertaken under PMKKKY should be made available on the website, including description of work, details of beneficiaries, estimated cost, name of implementing agency, expected date of commencement and completion of work, financial and physical progress upto last quarter etc.
- vii. List of beneficiaries under various welfare programme.
- viii. Voluntary disclosure under RTI Act.

#### 6. Audit

The accounts of DMF shall be audited every year by the Chartered Accountant appointed by the DMF, or in such other manner as the Government may specify, and the report thereof shall be placed in the public domain along with the Annual Report.

**7. Annual Report**

- a. Every year, within three months from the date of closure of the financial year, the DMF shall cause to prepare an Annual Report on its activities for the prescribed financial year and place it before the DMF.
- b. The Annual Report will be submitted to the Government within one month from date of its approval by the DMF and will also be hoisted on the website of the foundation.
- c. The annual report of each foundation shall be laid before the state Legislative Assembly.

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kathautia Open Cast Coal Mine M/s Hindalco Industries Limited		
Coal Production Details		
FY	UOM	Production
2017-18	Ton	800,000.00
2018-19	Ton	797,717.00
2019-20	Ton	54,871.59
2020-21	Ton	46,327.05
2021-22	Ton	365,522.48
Upto Dec-22	Ton	79,316.45
Total		2,143,754.57

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kathautia Open Cast Coal Mine M/s Hindalco Industries Limited		
OB Removal Details		
FY	UOM	Production
2017-18	Cum.	7,066,904.19
2018-19	Cum.	6,290,546.46
2019-20	Cum.	1,821,437.03
2020-21	Cum.	1,118,172.02
2021-22	Cum.	2,338,515.62
Upto Dec-22	Cum.	971,859.03
Total		19,607,434.35

R. S. G. B.



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Annexure R-6/10

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Item No.1

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH**

(By Video Conferencing)

Original Application No. 205/2022

Rana Singh Chouhan

Applicant

Versus

State of Jharkhand

Respondent

Date of hearing: 22.04.2022

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER****Application is registered based on a complaint received by Post****ORDER**

1. The grievances in the present letter petition sent by Mr. Rana Singh Chouhan and other residents of village Padwa P.O- Rajhara Distt.- Palamu, Jharkhand are that Kathotia Coal Mines Hindalco Ltd., is illegally transporting coal through Ambey Mining Pvt., Ltd. from NH- 75 to Rajhara Coal Mines site by use of 100s of HYWA vehicles through narrow 10 feet wide road in thickly populated area day and night causing severe air and noise pollution. The dust generated is creating breathing problems for the inhabitants of the locality and is also damaging the green trees. Big trees have been illegally cut. Excessive coal mining has also led to huge mountains/heaps of coal dumps and water level has also depleted in the surrounding area resulting in shortage of drinking water causing hardships to the inhabitants and animals.

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2. In view of the serious allegations made in the present letter Petition, it would be appropriate to have a factual and action taken report from a Joint Committee comprising of representatives of CPCB and State PCB, Director, Department of Mines and Geology, Government of Jharkhand and District Magistrate, Palamu, Jharkhand. The State PCB will be the Nodal agency for coordination and compliance. The Joint Committee may meet within four weeks, undertake site visits, look into the grievances of the applicants and take requisite action by following due process of law. Factual and action taken report may be furnished within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List the matter for further consideration on 14/07/2022.

A copy of this order, along with a copy of the complaint, be forwarded to the CPCB, State PCB, Director, Department of Mines and Geology, Government of Jharkhand and District Magistrate, Palamu, Jharkhand by e-mail for compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

April 22, 2022  
Original Application No. 205/2022  
AG

Amgawar-R-6/11

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**Factual Report of Committee appointed by the Hon'ble  
National Green Tribunal in the matter of *Rana Singh  
Chouhan vs State of Jharkhand (Original Application  
No.205/2022) vide order dt.22.04.2022***

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## 1. INTRODUCTION

The Hon'ble National Green Tribunal is currently hearing **in the matter of Rana Singh Chouhan vs State of Jharkhand (Original Application No.205/2022) vide order dt.22.04.2022** in which the petitioner **Rana Singh Chouhan, village Padwa P.O- Rajhara, Distt.- Palamu** has complained that **Kathotia Coal Mines Hindalco Ltd., is illegally transporting coal through Ambey Mining Pvt., Ltd. from NH- 75 to Rajhara Coal Mines site by use of 100s of HYWA vehicles through narrow 10 feet wide road in thickly populated area day and night causing severe air and noise pollution. The dust generated is creating breathing problems for the inhabitants of the locality and is also damaging the green trees. Big trees have been illegally cut. Excessive coal mining has also led to huge mountains/heaps of coal dumps and water level has also depleted in the surrounding area resulting in shortage of drinking water causing hardships to the inhabitants and animals.**

The Tribunal, vide its order dt.22.04.2022 constituted a 4-person committee to verify the factual position on the ground. The Joint Committee comprising of representatives of CPCB and State PCB, Director, Department of Mines and Geology, Government of Jharkhand and District Magistrate, Palamu, Jharkhand.

### Committee members are as follows:-

1. **Sri S.P Kujur, Additional Director of Mines, Representative of Department of Mines and Geology**

- II. Sri Surjeet Kumar Singh, Additional Collector, Representative of District Magistrate, Palamu
- III. Sri G.P Singh, Scientist "D" Representative of Central Pollution Control Board
- IV. Sri Gopal Kumar, Regional Officer, Representative of Jharkhand State Pollution Control Board

The committee conducted its visit to the Site on 24.06.2022. This report presents the findings emerging observations made and Telephonic discussions held with the petitioner and the respondent during the field visit, and perusal of related documents by the committee. We then summarise key points that emerged from field observations.

## 2. BASIC INFORMATION REGARDING PROJECT

Initially Kathotia Open Cast Coal Mines (0.80 MTPA) granted to M/s Usha Martin Ltd. Located in village Kajri, Garikhas, Palhekhurd, Sika, Sakhui and Batsara, Tehsil-Daltonganj, Dist-Palamu vide EC letter No-11015/2006-IA.II(M) Dated-10<sup>th</sup> June, 2006 later the Mine lease transfer to the M/s Hindalco Industries Ltd., Mumbai, Maharashtra Vide Letter No-JI1015/61/2006-IA-II.(M) Dated-16<sup>th</sup> April, 2015 The lease area of the project is 938.27 Ha of which 55.98 Ha is agriculture land and 882.29 ha is wasteland of total lease area , Area for excavation is 687.93 Ha. , 4.0 ha. for storage of Top Soil dumps, 73.97 Ha for OB dumps , 2.0 Ha for infrastructure , 1.0 Ha. for Roads, 40.09 ha. for storage of Greenbelt, 3.50

Ha for tailing pond, and 125.51 ha is undisturbed land. The project is located near to koel River flow at a distance about 500 metre. Mined Coal is Transporting through Rajhara Siding.

### 3. FIELD OBSERVATIONS

#### 3.1 Major issues/Petitioner's Allegation:

##### 3.1.1 Allegation #1:

Kathotia Coal Mines Hindalco Ltd., is illegally transporting coal through Ambey Mining Pvt., Ltd. from NH- 75 to Rajhara Coal Mines site by use of 100s of HYWA vehicles through narrow 10 feet wide road in thickly populated area day and night causing severe air and noise pollution. The dust generated is creating breathing problems for the inhabitants of the locality and is also damaging the green trees. Big trees have been illegally cut.

##### Observations by the Committee:

- i. No mining was going on at the time of inspection. It was reported by Project proponent that due to exhaust of mineable land the mining had to be stopped.
- ii. As the mining was not going on at the time of inspection, the actual status of air and noise pollution in the area near the narrow road cannot be assessed accurately and need to be monitored in the real situation. However poor quality of ambient air quality cannot be ruled out as Kathotia Coal Mines Hindalco Ltd. is transporting coal by use of HYWA vehicles through narrow 10-12 feet wide Road between the Colliery More

to Rajhara Railway Siding about 700-800 metre road in thickly populated area.

- iii. There are chances of Accidents, Air and Noise pollution of Panda village but there is no alternate route for transportation of coal as reported. The committee is of the view that the mining authorities in association with the concerned department should think of widening the road or opt for any other road to avoid this narrow road and proper arrangement of water sprinkling for suppression of dust and proper lighting arrangement should be made to ensure proper visibility. Also there is no record on Forest Department for cutting of big trees.

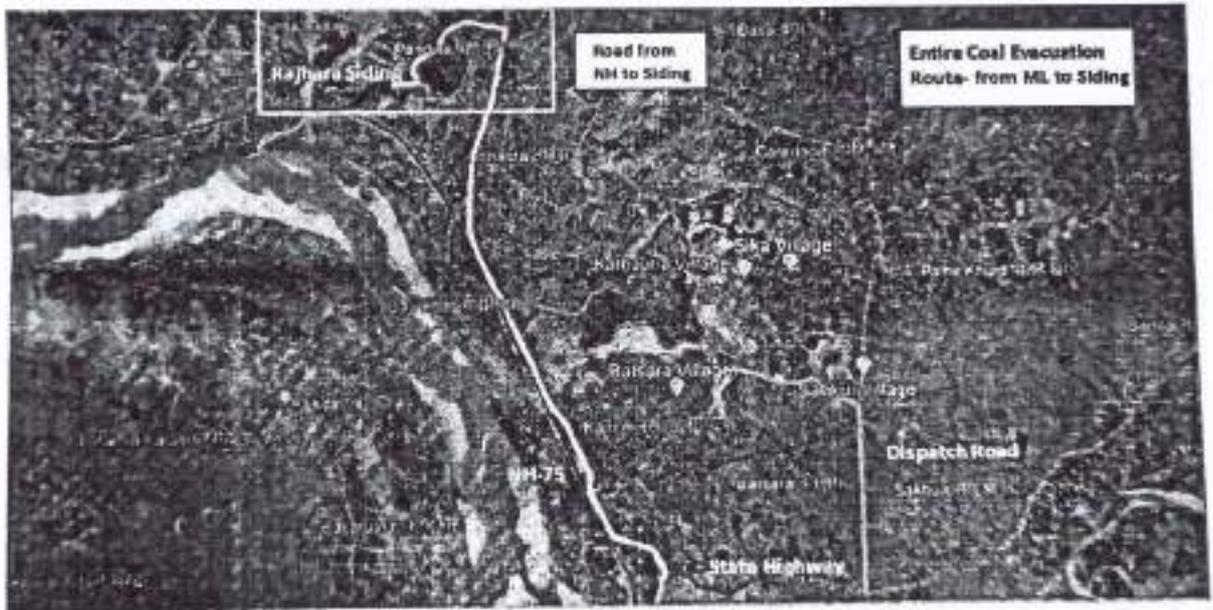


Figure 01 Coal Transportation Route

### 3.1.2 Allegation #2:

Excessive coal mining has also led to huge mountains/heaps of coal dumps and water level has also depleted in the surrounding area resulting in shortage of drinking water causing hardships to the inhabitants and animals.

**Observations by the Committee:**

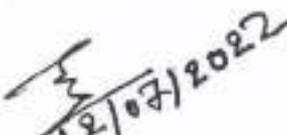
- i. The Committee has visited the site and observed that there is OB (overburden) and also concurrent filling is being done by the unit.
- ii. Coal production data for the past two years (2020-21= 46327 and 2021-22= 365522) shows that there is no excessive coal mining. On an average the unit has produced of FY 2020-2021 less than 127 tons of coal per day and for FY 2021-2022 less than 1000 tons per day which is much less hence no excessive coal mining and dump is found.
- iii. The unit has present data of Ground Water Table monitoring of last one year, there is no significant change in water table has been observed. (Data of ground water table is attached).
- iv. The unit has also submitted no objection certificate (NOC) for ground water abstraction (Attached). Coal mining details of last two Year is attached.

**4. RECOMMENDATIONS: -**

Based on the above findings, the committee recommends as follows:-

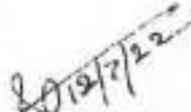
- 4.1 It Should be ensured that the mining authority should provide continuous online PM10 Analyser near Rajhara Thana between the Narrow transporting areas (Colliery More to Rajhara Railway siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that ambient air quality in the area must meet the standard ambient air quality.
- 4.2 Monitoring of quarterly Ground water level from third Party and Pizeometre detail of every month shall submit the report to the Concern departments.

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- 4.3 Proper water sprinkling and lighting arrangement should be maintained along transportation route.
- 4.4 Wherever possible develop proper plantation and green belt.
- 4.5 Overloading as well as spillage from the loaded vehicle must not be allowed as per rule.

  
12/07/2022  
(Gopal Kumar),  
Regional Officer,  
JSPCB, Ranchi

(G.P Singh)  
Scientist "D", RD Kolkata

(S.P Kujur)  
Additional Directors of mines  
Govt. of Jharkhand

  
20/07/22  
(Surjeet Kumar Singh)  
Additional Collector,  
District- Palamu

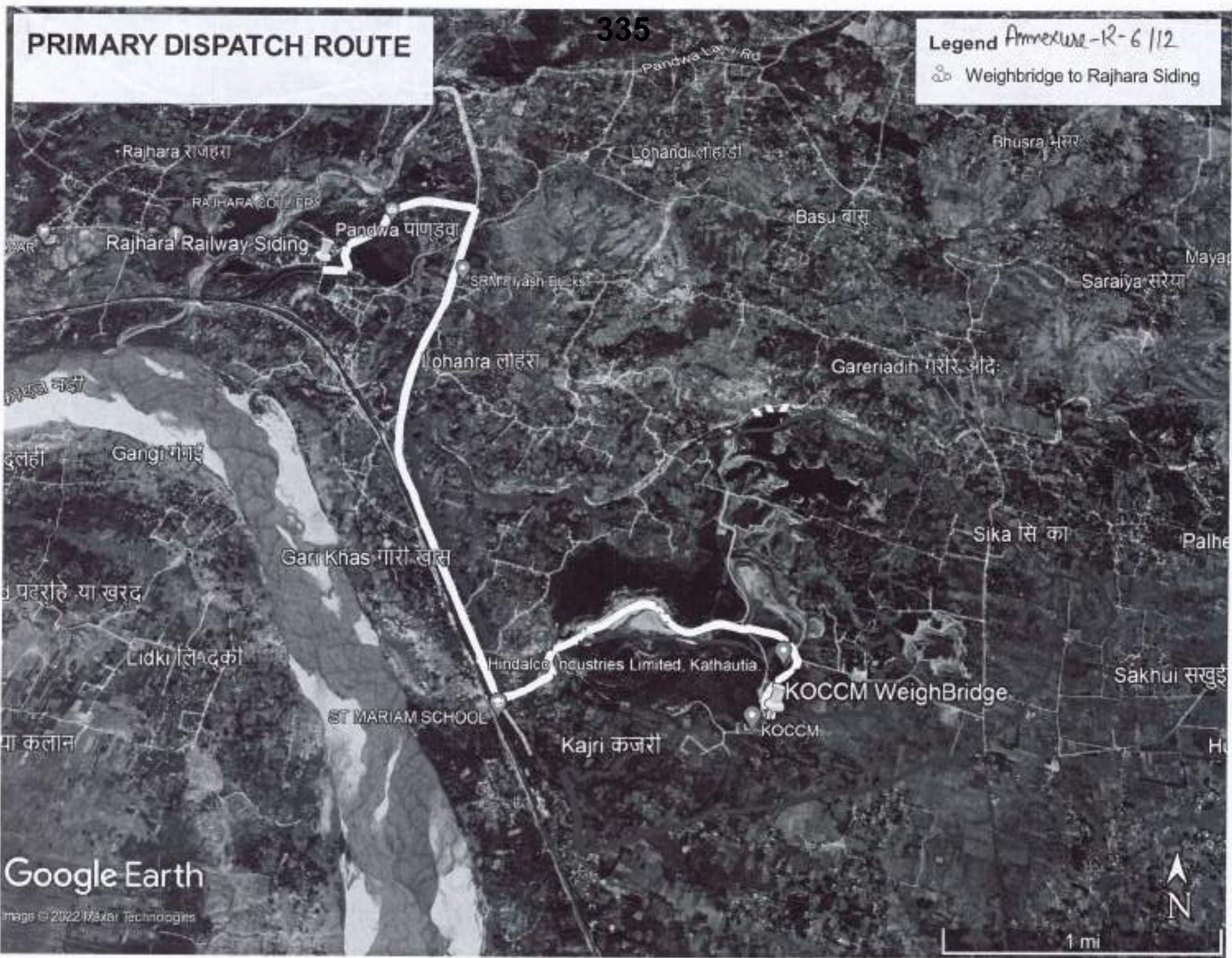
# PRIMARY DISPATCH ROUTE

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Legend Annexure-R-6/12

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⊙ Weighbridge to Rajhara Siding



Google Earth

Image © 2022 Maxar Technologies

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# JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/240013

Ref. No.: J.S.P.C.B. 17.27

Ranchi, Dated: - 26/8/2022

From,

Y.K.Das  
Member Secretary

To,

The Project Officer,  
Kathautia Open Cast Coal Mines  
M/s Hindalco Industries Ltd.,  
P.O.- Naudiha, Dist- Palamu- 822123,  
Jharkhand

**Sub:- Show Cause notice under section 33A of the Water (Prevention & Control of Pollution) Act 1974 and under section 31A of the Air (Prevention & Control of Pollution) Act, 1981 and in light of the directions issued by the Hon'ble NGT(PB) in its order dated 22.04.2022 in O.A No. 205/2022 in the matter of Rana Singh Chouhan Vs State of Jharkhand- Reg.**

Sir,

With regard to the subject stated above, it is to inform that a four-member Joint Committee was constituted by the Hon'ble NGT(PB) in its order dated 22.04.2022 in O.A No. 205/2022 in the matter of Rana Singh Chouhan Vs State of Jharkhand. The said Joint Committee has conducted an inspection on 24.06.2022 with respect to the grievances presented before the Hon'ble NGT by Mr. Rana Singh Chouhan and other residents of the village Padwa, P.O.- Rajhara, Dist.- Palamu, Jharkhand. During the said inspection the following observations/ recommendations were made which are as follows:

1. Proper water sprinkling and lighting arrangement should be maintained along the transportation road.
2. Overloading as well as spillage from the loaded vehicle must not be allowed as per Rules and develop tree plantation where ever possible.
3. The unit should provide Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway Siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with

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an objective to ensure that the ambient air quality in the area must meet the standard ambient air quality.

Now, therefore, in light of the above you are given an opportunity to be present in person on 30.08.2022 at 11:00 A.M in the office chamber of the member Secretary to explain why closure order shall not be issued against your unit.

Thanking You

Yours sincerely

Sd/-

(Y.K.Das)

Member Secretary

Memo No.:...B-17.27

Ranchi, Dated: 26/8/2022

Copy To: The Regional Officer, Regional Office, JSPCB, Ranchi for information and necessary action.

(Y.K.Das)

Member Secretary

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ADITYA BIRLA



HINDALCO

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Annexure R-6/14

Date: 30.08.2022

To,  
Shri Y. K. Das,  
Member Secretary,  
Jharkhand State Pollution Control Board  
Dhurwa, Ranchi

**Subject: Reply to the Show Cause notice under section 33 A of the water ( Prevention and Control of Pollution ) 1984 and U/s 31A of the Air( prevention and Control of Pollution Act-1981) and in the light of the directions issued by the Hon'ble NGT(PB) in its order dated 22/04/2022 in O.A. No.205/2022 in the matter of Rana Singh Chouhan vs State of Jharkhand- reg.**

Sir,

With the reference to your Show Cause Notice, dt: 26/08/2022, vide SCN ref- B-1727, from your good office, we would like to state and submit the compliance of the inspection conducted by the Hon'ble NGT- team on 24/06/2022, in ref to the order dated 22/04/2022, in O.A.205/2022 in the matter of Rana Singh Chouhan vs the State of Jharkhand.

The list of compliances as per the Show Cause Notice as mentioned in the above Subject, are as follows:

1. **Proper water sprinkling and lighting arrangement should be maintained along the transportation road?**

In compliance of this, HIL has taken several steps, to curb down on the fugitive emissions, during coal transportation. HIL has already converted the earthen road into black top road, so that dust generation is minimized. Moreover, HIL has deployed water tankers that ply to and fro from Rajhara Police Station to Rajhara Railway Siding, for dust suppression.

We are in the process of increasing the lighting arrangement from the Thana to the Railway Siding, i.e. along the transportation road from NH to the Railway Siding, and shall complete the installation within 30<sup>th</sup> September 2022, i.e. within one month.  
(Supporting Photographs are attached herewith as Annexure-1)

2. **Overloading as well as spillage from the loaded vehicle must not be allowed as per Rules and develop tree plantation wherever possible?**

In compliance of this, Hindalco Industries Limited has taken effective steps to ensure zero spillage by adopting following means.

- a. **Tarpaulin Covering of Truck.** Each and every coal truck is being properly covered by tarpaulin before dispatch. The photographs of the dispatch trucks from the mines is as shown below.

HINDALCO INDUSTRIES LIMITED

Vasundhara Mega Mart, 2nd Floor  
Near Argora Chowk, P.S. Argora,  
Ranchi-834002 (Jharkhand)

Telephone + 91 651 2247900/01  
Fax + 91 651 22479002

Website  
Corporate  
Identity No

www.hindalco.com  
www.hindalco.com  
L27020MH19689LC011238

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- b. **Sealing / Lock:** Each and every coal transport truck is being covered and properly sealed with the use of plastic/wire seals to avoid uncovering of tarpaulin in the route. The photographs are shown below.
- c. **Water Sprinkling:** To avoid the dust problem in the area, HIL has provided water truck mounted with water sprinklers in the transport route.
- d. **PUC Certificate:** Periodic checking of PUC Certificate of each truck engaged in the coal transportation has in place.

We have already planted fruit bearing trees, viz. mango and guava and also non-fruit bearing trees like Kadam, Sisham and Neem and are also in the process of establishing greenbelt and plantation wherever possible by planting local species of plants along the transportation road.

*(Supporting Photographs are attached herewith as Annexure-2)*

3. The unit should provide Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway Siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that the ambient air quality in the area must meet the standard ambient air quality?

In compliance of this, the Online PM 10 Analyser is being installed near rajhara thana between the Narrow transportation areas (Colliery More to Rajhara Railway Siding) and connect it to JSPCB and CPCB server within 60 days.

We therefore request you to consider our reply and we are always available to assist you.

Thanking You,

For Hindalco Industries Limited



(Manoranjan Kumar Singh)  
Project Head  
Kathautia Open Cast Coal Mines

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Annexure -1



Location between 01 & 02 Area



Location between 01 & 02 Area



Location between 01 & 02 Area



Location 01 Area



Location 01 Area



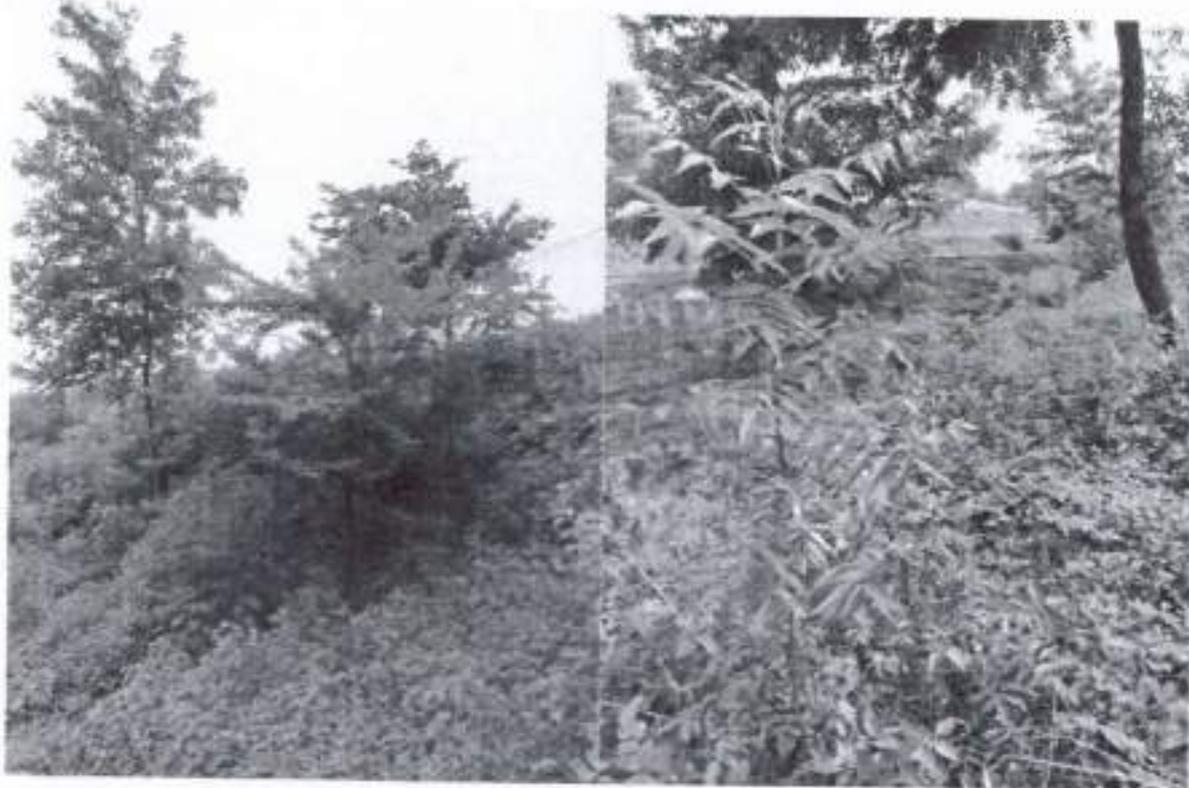
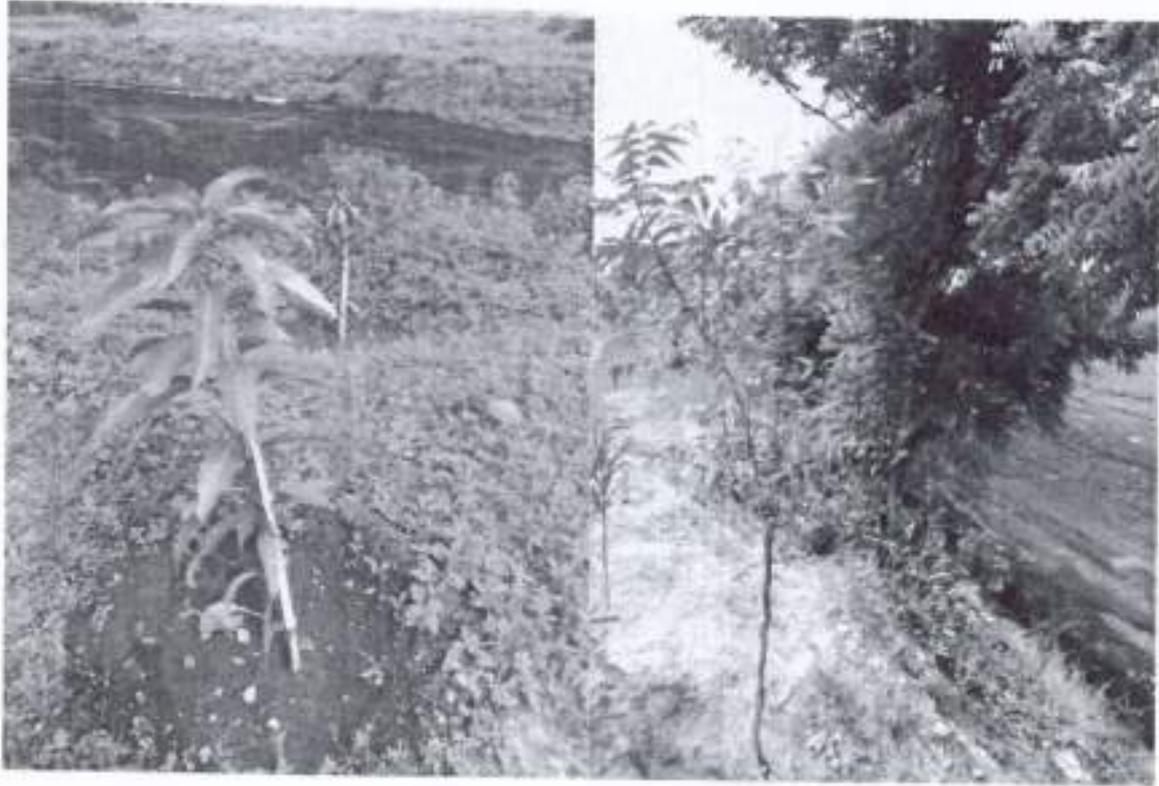
Location 01 Area

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Annexure 2



Annexure-2





Annexure R-6118<sup>5</sup> 261  
झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद  
**JHARKHAND STATE POLLUTION CONTROL BOARD**  
T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004  
Phone.: 0651-2400851/2400852/2400979/2401847, Fax-0651-2400850/138,  
Web site : [www.jspcb.nic.in](http://www.jspcb.nic.in); e-mail : [ranchijspcb@gmail.com](mailto:ranchijspcb@gmail.com)

Ref. No. B-2142

Ranchi, dated: 08/10/2022

From,

Yatindra Kumar Das,  
Member Secretary.

To

Kathautia Open Cast Coal Mines  
of M/s Hindalco Industries Ltd.  
At-Vasundhara Mega, Mart,  
2<sup>nd</sup> Floor, Near Argora Chowk,  
Dist.-Ranchi-834002.

**Sub:-** Direction issued u/s 33A of Water (Prevention & Control of Pollution) Act, 1974 and u/s 31A of Air (Prevention & Control of Pollution) Act, 1984-regarding .

**Ref.:** (i) Board's letter no. B-1727 dated 26.08.2022.  
(ii) Your letter no. Nil dated 30.08.2022.

Whereas, a matter is pending before the Hon'ble NGT (PB), New Delhi in O.A. No. 205 of 2022. The Hon'ble NGT in its order dated 22.04.2022 has constituted a committee comprising of representatives of CPCB and State PCB, Director, Dept. of Mines & Geology, Govt. of Jharkhand and District Magistrate, Palamu, Jharkhand. More-over the committee was directed to undertake site visits, look into the grievances of the applicant and take requisite action by following due process of law.

Whereas, the report of the joint committee was submitted vide Ref. No. 454 Ranchi, dated 14.07.2022. The recommendation of which are as follow:-

**4.1** The unit should provide continuous online PM10 Analyser near Rajhara Thana between the Narrow transporting areas (Colliery More to Rajhara Railway siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that ambient air quality in the area must meet the standard ambient air quality.

**4.2** Monitoring of quarterly Ground water level from third Party and Piezometer detail of every month shall submit the report to the Concern departments.

**4.3** Proper water sprinkling and lighting arrangement should be maintained along transportation route.

**4.4** Wherever possible develop proper plantation and green belt.

**4.5** Overloading as well as spillage from the loaded vehicle must not be allowed as per rule."

Whereas, in light of the above a show cause notice was issued to the unit vide Board's letter no. B-1727 dated 26.08.2022 on the following points:-

**1.** Proper water sprinkling and lighting arrangement should be maintained along the transportation road.

*Handwritten signature*

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2. **Overloading as well as spillage from the loaded vehicle must not be allowed as per Rules and develop tree plantation where ever possible.**

3. **The unit should provide Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway Siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that the ambient air quality in the area must meet the standard ambient air quality."**

Whereas, show cause reply was submitted by the unit vide letter dated 30.08.2022. The details of which is as follows:-

1. **Proper water sprinkling and lighting arrangement should be maintained along the transportation road?**

*In compliance of this, HIL has taken several steps, to curb down on the fugitive emissions, during coal transportation. HIL has already converted the earthen road into black top road, so that dust generation is minimized. Moreover, HIL has deployed water tankers that ply to and fro from Rajhara Police Station to Rajhara Railway Siding, for dust suppression.*

*We are in the process of increasing the lighting arrangement from the Thana to the Railway Siding, i.e. along the transportation road from NH to the Railway Siding, and shall complete the installation within 30th September 2022, i.e. within one month. (Supporting Photographs are attached herewith as Annexure-1)*

2. **Overloading as well as spillage from the loaded vehicle must not be allowed as per Rules and develop tree plantation wherever possible?**

*In compliance of this, Hindalco Industries Limited has taken effective steps to ensure zero spillage by adopting following means.*

*a. Tarpaulin Covering of Truck. Each and every coal truck is being properly covered by tarpaulin before dispatch. The photographs of the dispatch trucks from the mines is as shown below.*

*b. Sealing/Lock: Each and every coal transport truck is being covered and properly sealed with the use of plastic/wire seals to avoid uncovering of tarpaulin in the route. The photographs are shown below.*

*c. Water Sprinkling: To avoid the dust problem in the area, HIL has provided water truck mounted with water sprinklers in the transport route.*

*d. PUC Certificate: Periodic checking of PUC Certificate of each truck engaged in the coal transportation has in place.*

*We have already planted fruit bearing trees, viz. mango and guava and also non fruit bearing trees like Kadam, Sisham and Neem and are also in the process of establishing greenbelt and plantation wherever possible by planting local species of plants along the transportation road.*

3. **The unit should provide Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway Siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that the ambient air quality in the area must meet the standard ambient air quality?**

*M.H.*

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*In compliance of this, the Online PM 10 Analyser is being installed near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway Siding) and connect it to JSPCB and CPCB server within 60 days.*

Whereas, in light of the reply submitted by the unit the Regional Officer, JSPCB Regional Office, Ranchi was requested to send the inspection report w.r.t. the reply submitted by the unit vide Board's letter no. B-1787 Ranchi, dated 02.09.2022.

Whereas, the Regional Officer, JSPCB Regional Office, Ranchi has submitted the inspection report vide letter no. 733 dated 20.09.2022. The details of which is as follows:-

S.No.	Observations	Current Status	Remark
1.	Proper Water Sprinkling and lighting arrangement should be maintained along the transportation road	Manual Water sprinkling is being done through mobile water sprinklers.  No lightning arrangements have been made along the road.	The unit has submitted that improvement of lighting and their installation shall be completed within 30 <sup>th</sup> September, which (timeline) may be further decided from H.O Level.
2.	Overloading as well as spillage from the loaded vehicles must not be allowed as per Rules and developed tree plantation wherever possible.	During inspection the mining operation was found closed, therefore same could not be verified.  No new plants are planted along or nearby approach road.	
3.	The unit should provided Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that ambient air quality in the area must meet the standard ambient air quality.	No Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation area has been installed.	The unit has submitted that Online PM10 Analyzer will be installed Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway siding) within 60 Days, which (timeline) may be further decided from H.O Level.

Now, therefore, in light of the above, the Competent Authority in exercise of the powers conferred under section 33A of the Water (Prevention and Control of Pollution) Act, 1974 and under section 31A of the Air (Prevention and Control of Pollution) Act, 1981 is pleased to issue the following directions:-

*Subal*

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1. To maintain proper lightning along the transportation route especially during transportation of coal.
2. To ensure periodic water sprinkling so that emission during transportation should be minimized.
3. To avoid over loading of transportation vehicles and to ensure covered transportation.
4. To install PM10 Analyzer near Rajhara Thana between the narrow transportation route (from Colliery more to Rajhara Railway siding) and connect it to JSPCB and CPCB server by 31.10.2022.
5. To ensure quarterly monitoring of ground water level from third party and submit report to concerned departments.
6. To ensure monthly monitoring of Piezometer and submit report to concerned departments.
7. To develop proper plantation and green belt wherever possible and submit the report to the Board by 31.10.2022 along with number of plants.

In case of failure to comply with the above-mentioned directions legal action may be initiated against the Unit.

This issues with the approval of the Competent Authority.

(Yatindra Kumar Das)  
Member Secretary

*YKD*

Annexure R-6/16

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**Action Taken Report in light of the directions issued by the Hon'ble NGT (PB), New Delhi in O.A No. 205 of 2022 dated 22.04.2022 in the matter of Rana Singh Chouhan Vs State of Jharkhand**

In light of the directions issued by the Hon'ble NGT (PB), New Delhi in O.A. No. 205 of 2022 in its order dated 22.04.2022 in the matter of Rana Singh Chouhan Vs State of Jharkhand, with regard to the grievance as alleged by the petitioner against M/s Kathotia Coal Mines which is as below:-

*"Kathotia Coal Mines Hindalco Ltd., is illegally transporting coal through Ambey Mining Pvt., Ltd. from NH- 75 to Rajhara Coal Mines site by use of 100s of HYWA vehicles through narrow 10 feet wide road in thickly populated area day and night causing severe air and noise pollution. The dust generated is creating breathing problems for the inhabitants of the locality and is also damaging the green trees. Big trees have been illegally cut. Excessive coal mining has also led to huge mountains/heaps of coal dumps and water level has also depleted in the surrounding area resulting in shortage of drinking water causing hardships to the inhabitants and animals."*

Accordingly, a Joint Committee as constituted by the Hon'ble NGT comprising of the following members was constituted to ascertain the factual position:

- i. Mr. Gopal Kumar, Regional Officer, JSPCB Regional Office, Ranchi.
  - ii. Mr. G. P. Singh, Scientist 'D', Central Pollution Control Board, Regional Directorate, Kolkata.
  - iii. Mr. S. P. Kujur, Additional Directors of Mines, Govt. of Jharkhand.
  - iv. Sri, Surjeet Kumar Singh, Additional Collector, Dist. - Palamu, Govt. of Jharkhand.
1. The Joint Committee has conducted the inspection of M/s Kathotia Coal Mines Hindalco Ltd, located at Tehsil Daltanganj, Dist.- Palamu on 24.06.2022 as per the direction issued by the Hon'ble NGT in O.A. No. 205/2022 vide its order dated 22.04.2022. The copy of Committee's Report which is submitted by the Regional Officer, JSPCB Regional Office, Ranchi vide letter No. 454 dated 14.07.2022. On the basis of the inspection, the Committee made the following recommendations:
    - i. Proper water sprinkling and lighting arrangement should be maintained along the transportation road.
    - ii. Wherever possible develop proper plantation and green belt.

- iii. Overloading as well as spillage from the loaded vehicle must not be allowed as per Rules.
- iv. The unit should provide Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway Siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that the ambient air quality in the area must meet the standard ambient air quality.
- v. Monitoring of quarterly Ground Water Level from third party and Piezometer detail of every month shall be submitted to the Concerned Department.

The copy of the Committee's Report submitted by the Regional Officer, JSPCB Regional Office, Ranchi vide letter no. 454 dated 14.07.2022 is enclosed herewith as **Annexure 1**.

2. Based on the recommendation made by the Joint Committee, the Board has issued a Show Cause Notice to the Unit vide Board's letter no. B-1727 dated 26.08.2022 for implementation of the recommendations of the said Joint Committee.

The copy of the Board's Ref. No. B-1727 dated 26.08.2022 is attached as **Annexure - 2**.

3. The Unit has submitted its reply to the Board vide letter dated 30.08.2022. Based on the reply submitted by the Unit, the Regional Officer, JSPCB Regional Office, Ranchi was requested vide Board's letter no. B-1787 Ranchi, dated 02.09.2022 to inspect the above said Unit with respect to the reply submitted.

The copy of the Board's Ref. No. B-1787 dated 02.09.2022 is attached as **Annexure - 3**.

4. The Regional Officer, JSPCB Regional Office, Ranchi vide letter ref. no. 733 dated 20.09.2022 has submitted the inspection report to the Board. The details of which is as follows: -

S.N.	Observations	Current Status	Remark
1.	Proper Water Sprinkling and lighting arrangement should be maintained along the transportation road	Manual Water sprinkling is being done through mobile water sprinklers.  No lightning arrangements have been made along the road.	The unit has submitted that improvement of lighting and their installation shall be completed within 30 <sup>th</sup> September, which (timeline) may be further decided from H.O Level.
2.	Overloading as well as	During inspection the	

	spillage from the loaded vehicles must not be allowed as per Rules and developed tree plantation wherever possible.	mining operation was found closed, therefore same could not be verified.  No new plants are planted along or nearby approach road.	
3.	The unit should provide Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that ambient air quality in the area must meet the standard ambient air quality.	No Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation area has been installed.	The unit has submitted that Online PM10 Analyzer will be installed Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway siding) within 60 Days, which (timeline) may be further decided from H.O Level.

The copy of the Board's letter no. B-733 dated 20.09.2022 is enclosed herewith as **Annexure - 4**.

5. In light of the above, the Competent Authority, JSPCB by exercising the powers conferred under section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 and under section 31(A) of the Air (Prevention and Control of Pollution) Act, 1981) has issued directions to the Unit vide Board's Ref. No. B - 2142 dated 08/10/2022 The details of which are as follows: -
- (i) To maintain proper lightning along the transportation route especially during transportation of coal.
  - (ii) To ensure periodic water sprinkling so that emission during transportation should be minimized.
  - (iii) To avoid over loading of transportation vehicles and to ensure covered transportation.
  - (iv) To install PM10 Analyzer near Rajhara Thana between the narrow transportation route (from Colliery more to Rajhara Railway siding) and connect it to JSPCB and CPCB server by 31.10.2022.

- (v) To ensure quarterly monitoring of ground water level from third party and submit report to concerned departments.
- (vi) To ensure monthly monitoring of Pizeometer and submit report to concerned departments.
- (vii) To develop proper plantation and green belt wherever possible and submit the report to the Board by 31.10.2022 along with number of plants.

The Copy of the Board's Ref. No. B - 2142 dated 08/10/2022 is attached as Annexure - 5.

(Yatindra Kumar Das)  
Member Secretary,  
SPCB, Jharkhand



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद  
**JHARKHAND STATE POLLUTION CONTROL BOARD**  
 REGIONAL OFFICE, C.T.I. COLONY, E-1, DHURWA, RANCHI

Ref no.- 454

Ranchi, Date :- 14.7.2022

From,

Gopal Kumar,  
 Regional Officer,  
 Ranchi.

To,

The Member Secretary  
 Jharkhand State Pollution Control Board  
 Dhurwa, Ranchi, Jharkhand

Sub: Compliance of the directions issued by the Hon'ble NGT, Principal Bench, New Delhi in O.A. No.-205/2022 dated-22.04.2022 regarding.

Ref: H. O Memo No. B-1033 Dated 30.05.2022

Sir,

With reference to above subject, this is to inform you that Factual report of the committee appointed by the Hon'ble NGT, Principal Bench, New Delhi in the matter of O.A. No.-205/2022 dated-22.04.2022 (Rana Singh Chouhan Vs State of Jharkhand) is enclosed for your information and necessary action.

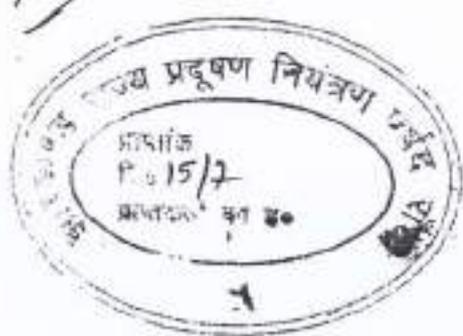
End: As above.

Yours faithfully

*(Signature)*  
 14/07/2022

(Gopal Kumar)  
 Regional Officer, Ranchi

3673  
 21/7/2022



**Factual Report of Committee appointed by the Hon'ble  
National Green Tribunal in the matter of *Rana Singh  
Chouhan vs State of Jharkhand (Original Application  
No.205/2022) vide order dt.22.04.2022***

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4. Recommendations: -.....	6

## 1. INTRODUCTION

The Hon'ble National Green Tribunal is currently hearing in the matter of *Rana Singh Chouhan vs State of Jharkhand (Original Application No.205/2022)* vide order dt.22.04.2022 in which the petitioner *Rana Singh Chouhan, village Padwa P.O- Rajhara, Distt.- Palamu* has complained that Kathotia Coal Mines Hindalco Ltd., is illegally transporting coal through Ambey Mining Pvt., Ltd. from NH- 75 to Rajhara Coal Mines site by use of 100s of HYWA vehicles through narrow 10 feet wide road in thickly populated area day and night causing severe air and noise pollution. The dust generated is creating breathing problems for the inhabitants of the locality and is also damaging the green trees. Big trees have been illegally cut. Excessive coal mining has also led to huge mountains/heaps of coal dumps and water level has also depleted in the surrounding area resulting in shortage of drinking water causing hardships to the inhabitants and animals.

The Tribunal, vide its order dt.22.04.2022 constituted a 4-person committee to verify the factual position on the ground. The Joint Committee comprising of representatives of CPCB and State PCB, Director, Department of Mines and Geology, Government of Jharkhand and District Magistrate, Palamu, Jharkhand.

### Committee members are as follows:-

1. Sri S.P Kujur, Additional Director of Mines, Representative of Department of Mines and Geology

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- II. Sri Surjeet Kumar Singh, Additional Collector, Representative of District Magistrate, Palamu
- III. Sri G.P Singh, Scientist "D" Representative of Central Pollution Control Board
- IV. Sri Gopal Kumar, Regional Officer, Representative of Jharkhand State Pollution Control Board

The committee conducted its visit to the Site on 24.06.2022. This report presents the findings emerging observations made and Telephonic discussions held with the petitioner and the respondent during the field visit, and perusal of related documents by the committee. We then summarise key points that emerged from field observations.

## 2. BASIC INFORMATION REGARDING PROJECT

Initially Kathotia Open Cast Coal Mines (0.80 MTPA) granted to M/s Usha Martin Ltd. Located in village Kajri, Garikhas, Palhekhurd, Sika, Sakhui and Batsara, Tehsil-Daltonganj, Dist-Palamu vide EC letter No-11015/2006-IA.II(M) Dated-10<sup>th</sup> June, 2006 later the Mine lease transfer to the M/s Hindalco Industries Ltd., Mumbai, Maharashtra Vide Letter No-JI:015/61/2006-IA-II.(M) Dated-16<sup>th</sup> April, 2015 The lease area of the project is 938.27 Ha of which 55.98 Ha is agriculture land and 882.29 ha is wasteland of total lease area, Area for excavation is 687.93 Ha., 4.0 ha. for storage of Top Soil dumps, 73.97 Ha for OB dumps, 2.0 Ha for infrastructure, 1.0 Ha. for Roads, 40.09 ha. for storage of Greenbelt, 3.50

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IR\_OA 205\_2022

Ha for tailing pond, and 125.51 ha is undisturbed land. The project is located near to koel River flow at a distance about 500 metre. Mined Coal is Transporting through Rajhara Siding.

### 3. FIELD OBSERVATIONS

#### 3.1 Major issues/Petitioner's Allegation:

##### 3.1.1 Allegation #1:

Kathotia Coal Mines Hindalco Ltd., is illegally transporting coal through Ambey Mining Pvt., Ltd. from NH- 75 to Rajhara Coal Mines site by use of 100s of HYWA vehicles through narrow 10 feet wide road in thickly populated area day and night causing severe air and noise pollution. The dust generated is creating breathing problems for the inhabitants of the locality and is also damaging the green trees. Big trees have been illegally cut.

#### Observations by the Committee:

- i. No mining was going on at the time of inspection. It was reported by Project proponent that due to exhaust of mineable land the mining had to be stopped.
- ii. As the mining was not going on at the time of inspection, the actual status of air and noise pollution in the area near the narrow road cannot be assessed accurately and need to be monitored in the real situation. However poor quality of ambient air quality cannot be ruled out as Kathotia Coal Mines Hindalco Ltd. is transporting coal by use of HYWA vehicles through narrow 10-12 feet wide Road between the Colliery More

to Rajhara Railway Siding about 700-800 metre road in thickly populated area.

- iii. There are chances of Accidents, Air and Noise pollution of Panda village but there is no alternate route for transportation of coal as reported. The committee is of the view that the mining authorities in association with the concerned department should think of widening the road or opt for any other road to avoid this narrow road and proper arrangement of water sprinkling for suppression of dust and proper lighting arrangement should be made to ensure proper visibility. Also there is no record on Forest Department for cutting of big trees.

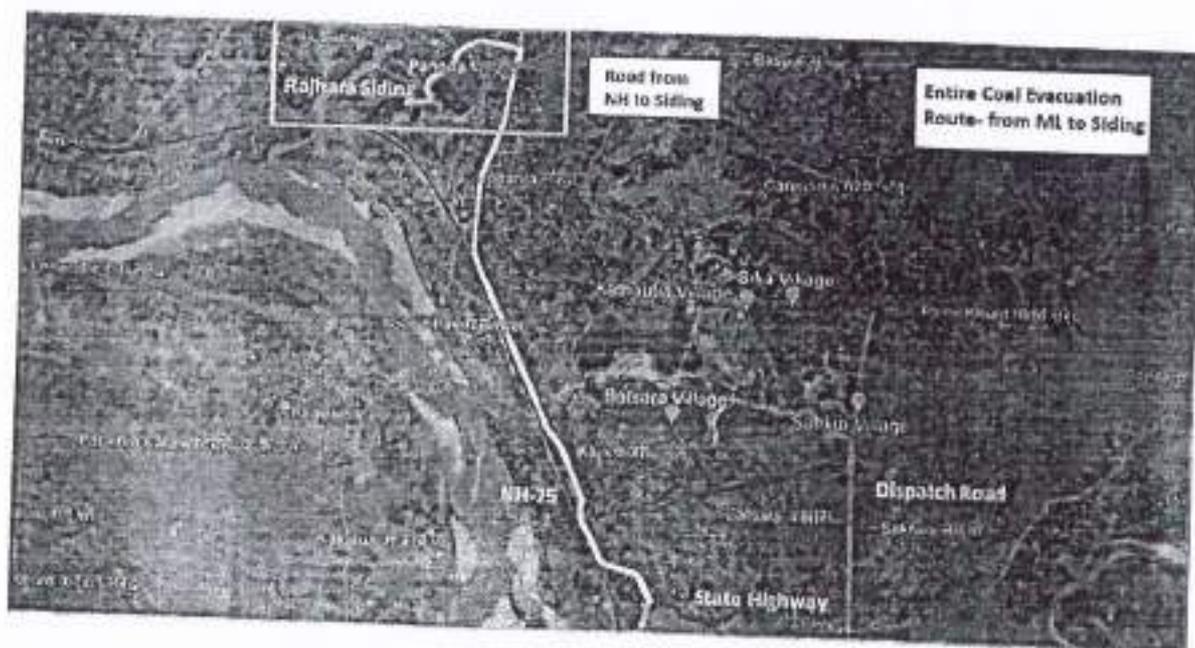


Figure 01 Coal Transportation Route

### 3.1.2 Allegation #2:

Excessive coal mining has also led to huge mountains/heaps of coal dumps and water level has also depleted in the surrounding area resulting in shortage of drinking water causing hardships to the inhabitants and animals.

**Observations by the Committee:**

- i. The Committee has visited the site and observed that there is OB (overburden) and also concurrent filling is being done by the unit.
- ii. Coal production data for the past two years (2020-21= 46327 and 2021-22= 365522) shows that there is no excessive coal mining. On an average the unit has produced of FY 2020-2021 less than 127 tons of coal per day and for FY 2021-2022 less than 1000 tons per day which is much less hence no excessive coal mining and dump is found.
- iii. The unit has present data of Ground Water Table monitoring of last one year, there is no significant change in water table has been observed. (Data of ground water table is attached).
- iv. The unit has also submitted no objection certificate (NOC) for ground water abstraction (Attached). Coal mining details of last two Year is attached.

**4. RECOMMENDATIONS: -**

**Based on the above findings, the committee recommends as follows:-**

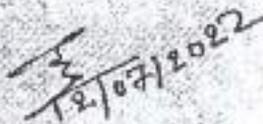
- 4.1 The unit should provide continuous online PM10 Analyser near Rajhara Thana between the Narrow transporting areas (Colliery More to Rajhara Railway siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that ambient air quality in the area must meet the standard ambient air quality.
- 4.2 Monitoring of quarterly Ground water level from third Party and Pizeometre detail of every month shall submit the report to the Concern departments.



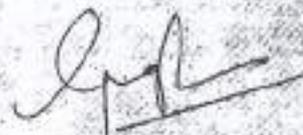
4.3 Proper water sprinkling and lighting arrangement should be maintained along transportation route.

4.4 Wherever possible develop proper plantation and green belt.

4.5 Overloading as well as spillage from the loaded vehicle must not be allowed as per rule.

  
12/07/2022

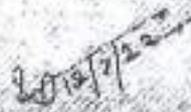
(Gopal Kumar),  
Regional Officer,  
JSPCB, Ranchi



(G.P. Singh)  
Scientist "D", RD Kolkata

  
12/07/2022

(S.P. Kujur)  
Additional Directors of mines  
Govt. of Jharkhand

  
20/07/2022

(Surjeet Kumar Singh)  
Additional Collector,  
District- Palamu

2. **Overloading as well as spillage from the loaded vehicle must not be allowed as per Rules and develop tree plantation where ever possible.**

3. **The unit should provide Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway Siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that the ambient air quality in the area must meet the standard ambient air quality."**

Whereas, show cause reply was submitted by the unit vide letter dated 30.08.2022. The details of which is as follows:-

**1. Proper water sprinkling and lighting arrangement should be maintained along the transportation road?**

*In compliance of this, HIL has taken several steps, to curb down on the fugitive emissions, during coal transportation. HIL has already converted the earthen road into black top road, so that dust generation is minimized. Moreover, HIL has deployed water tankers that ply to and fro from Rajhara Police Station to Rajhara Railway Siding, for dust suppression.*

*We are in the process of increasing the lighting arrangement from the Thana to the Railway Siding, i.e. along the transportation road from NH to the Railway Siding, and shall complete the installation within 30th September 2022, i.e. within one month. (Supporting Photographs are attached herewith as Annexure-1)*

**2. Overloading as well as spillage from the loaded vehicle must not be allowed as per Rules and develop tree plantation wherever possible?**

*In compliance of this, Hindalco Industries Limited has taken effective steps to ensure zero spillage by adopting following means.*

*a. Tarpaulin Covering of Truck. Each and every coal truck is being properly covered by tarpaulin before dispatch. The photographs of the dispatch trucks from the mines is as shown below.*

*b. Sealing/Lock: Each and every coal transport truck is being covered and properly sealed with the use of plastic/wire seals to avoid uncovering of tarpaulin in the route. The photographs are shown below.*

*c. Water Sprinkling: To avoid the dust problem in the area, HIL has provided water truck mounted with water sprinklers in the transport route.*

*d. PUC Certificate: Periodic checking of PUC Certificate of each truck engaged in the coal transportation has in place.*

*We have already planted fruit bearing trees, viz. mango and guava and also non fruit bearing trees like Kadam, Sisham and Neem and are also in the process of establishing greenbelt and plantation wherever possible by planting local species of plants along the transportation road.*

**3. The unit should provide Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway Siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that the ambient air quality in the area must meet the standard ambient air quality?**

*add:-*

*In compliance of this, the Online PM 10 Analyser is being installed near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway Siding) and connect it to JSPCB and CPCB server within 60 days.*

Whereas, in light of the reply submitted by the unit the Regional Officer, JSPCB Regional Office, Ranchi was requested to send the inspection report w.r.t. the reply submitted by the unit vide Board's letter no. B-1787 Ranchi, dated 02.09.2022.

Whereas, the Regional Officer, JSPCB Regional Office, Ranchi has submitted the inspection report vide letter no. 733 dated 20.09.2022. The details of which is as follows:-

S.No.	Observations	Current Status	Remark
1.	Proper Water Sprinkling and lighting arrangement should be maintained along the transportation road	Manual Water sprinkling is being done through mobile water sprinklers.  No lightning arrangements have been made along the road.	The unit has submitted that improvement of lighting and their installation shall be completed within 30 <sup>th</sup> September, which (timeline) may be further decided from H.O Level.
2.	Overloading as well as spillage from the loaded vehicles must not be allowed as per Rules and developed tree plantation wherever possible.	During inspection the mining operation was found closed, therefore same could not be verified.  No new plants are planted along or nearby approach road.	
3.	The unit should provided Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that ambient air quality in the area must meet the standard ambient air quality.	No Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation area has been installed.	The unit has submitted that Online PM10 Analyzer will be installed Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway siding) within 60 Days, which (timeline) may be further decided from H.O Level.

Now, therefore, in light of the above, the Competent Authority in exercise of the powers conferred under section 33A of the Water (Prevention and Control of Pollution) Act, 1974 and under section 31A of the Air (Prevention and Control of Pollution) Act, 1981 is pleased to issue the following directions:-

*Handwritten signature*

1. To maintain proper lightning along the transportation route especially during transportation of coal.
2. To ensure periodic water sprinkling so that emission during transportation should be minimized.
3. To avoid over loading of transportation vehicles and to ensure covered transportation.
4. To install PM10 Analyzer near Rajhara Thana between the narrow transportation route (from Colliery more to Rajhara Railway siding) and connect it to JSPCB and CPCB server by 31.10.2022.
5. To ensure quarterly monitoring of ground water level from third party and submit report to concerned departments.
6. To ensure monthly monitoring of Piezometer and submit report to concerned departments.
7. To develop proper plantation and green belt wherever possible and submit the report to the Board by 31.10.2022 along with number of plants.

In case of failure to comply with the above-mentioned directions legal action may be initiated against the Unit.

This issues with the approval of the Competent Authority.

(Yatindra Kumar Das)  
Member Secretary

*Yatindra Kumar Das*

**JHARKHAND STATE POLLUTION CONTROL BOARD**

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/240013

Ref. No.: - 17.27

Ranchi, Dated: - 26/8/2022

From,

Y.K.Das  
Member Secretary

To,

The Project Officer,  
Kathautia Open Cast Coal Mines  
M/s Hindalco Industries Ltd.,  
P.O.- Naudiha, Dist- Palamu- 822123,  
Jharkhand

**Sub:- Show Cause notice under section 33A of the Water (Prevention & Control of Pollution) Act 1974 and under section 31A of the Air (Prevention & Control of Pollution) Act, 1981 and in light of the directions issued by the Hon'ble NGT(PB) in its order dated 22.04.2022 in O.A No. 205/2022 in the matter of Rana Singh Chouhan Vs State of Jharkhand- Reg.**

Sir,

With regard to the subject stated above, it is to inform that a four-member Joint Committee was constituted by the Hon'ble NGT(PB) in its order dated 22.04.2022 in O.A No. 205/2022 in the matter of Rana Singh Chouhan Vs State of Jharkhand. The said Joint Committee has conducted an inspection on 24.06.2022 with respect to the grievances presented before the Hon'ble NGT by Mr. Rana Singh Chouhan and other residents of the village Padwa, P.O.- Rajhara, Dist.- Palamu, Jharkhand. During the said inspection the following observations/ recommendations were made which are as follows:

1. Proper water sprinkling and lighting arrangement should be maintained along the transportation road.
2. Overloading as well as spillage from the loaded vehicle must not be allowed as per Rules and develop tree plantation where ever possible.
3. The unit should provide Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway Siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with

an objective to ensure that the ambient air quality in the area must meet the standard ambient air quality.

Now, therefore, in light of the above you are given an opportunity to be present in person on 30.08.2022 at 11:00 A.M in the office chamber of the member Secretary to explain why closure order shall not be issued against your unit.

Thanking You

Yours sincerely

Sd/-  
(Y.K.Das)  
Member Secretary

Memo No.:...B....17..27

Ranchi, Dated:...20/8/2022

Copy To: The Regional Officer, Regional Office, JSPCB, Ranchi for information and necessary action.

(Y.K.Das)  
Member Secretary



## झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI - 834004

Phone.: 0651-2400851/2400852/2400979/2401847. Fax-0651-2400850/138.

Web site : www.jspcb.nic.in; e-mail : ranchijspcb@gmail.com

पत्रांक:- ...B-1787...

राँची, दिनांक:- 02/09/2022

प्रेषक,

संजय कुमार श्रीवास्तव,  
शाखा प्रमुख, राँची।

सेवा में,

क्षेत्रीय पदाधिकारी,  
क्षेत्रीय कार्यालय,  
झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, राँची।

विषय:- M/s. Kathautia Open Cast Coal Mines of M/s Hindalco Industries Ltd., P.O.-  
Naudiha, Dist.-Palamau-822123 द्वारा कारण पृच्छा के आलोक में समर्पित जबाब का  
सत्यापन कर स्थल निरीक्षण प्रतिवेदन भेजने के संबंध में।

महाशय,

उपर्युक्त विषयक सम्बन्ध में आपको सूचित करना है कि M/s. Kathautia Open Cast Coal  
Mines of M/s Hindalco Industries Ltd., P.O.-Naudiha, Dist.-Palamau-822123 द्वारा कारण पृच्छा  
के आलोक में जवाब समर्पित किया गया है। (छायाप्रति संलग्न)

अतः अनुरोध है कि समर्पित जवाब के आलोक में शीघ्र स्थल निरीक्षण प्रतिवेदन मुख्यालय को  
भेजने का कष्ट करें।

अनु०:- यथो०।

विश्वासभाजन  
संजय श्रीवास्तव  
02-09-22  
(संजय कुमार श्रीवास्तव)  
शाखा प्रमुख, राँची  
Ksh

365

283

(2)

Annexure - 4



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद  
JHARKHAND STATE POLLUTION CONTROL BOARD  
REGIONAL OFFICE, C.T.I. COLONY, E-1, DHURWA, RANCHI

पत्रांक 733

दिनांक 20/9/2022

प्रेषक,

गोपाल कुमार,  
क्षेत्रीय पदाधिकारी, राँची,

सेवा में,

शाखा प्रमुख,  
राँची।

विषय:- Kathautia Open Cast Coal Mines of M/s Hindalco Industries Ltd., Po- Naudiha, Dist.-Palamau-832123 द्वारा कारण पृच्छा के आलोक में समर्पित जबाब का सत्यापन कर स्थल निरीक्षण प्रतिवेदन भेजने के संबंध में।

प्रसंग : मुख्यालय पत्रांक-बी-1787 दिनांक-02.09.2022

महाशय,

उपर्युक्त विषयक के आलोक में Kathautia Open Cast Coal Mines of M/s Hindalco Industries Ltd., Po- Naudiha, Dist.-Palamau-832123 द्वारा कारण पृच्छा के आलोक में समर्पित जबाब का सत्यापन कर स्थल निरीक्षण प्रतिवेदन संलग्न कर आवश्यक कार्रवाई हेतु मुख्यालय भेजी जा रही है।

अनुप-यथार्थ

विश्वासभाजन  
20/9/2022  
(गोपाल कुमार)  
क्षेत्रीय पदाधिकारी, राँची।

Son Kashi  
21.09.22  
5031  
22/9/2022

Inspection report of Kathautia Open Cast Coal Mines of M/s Hindalco Industries Ltd. P.O Naudiha, Dist-Palamu , in the light of H.O Letter No. B-1787 dated-02.09.2022

Inspection report in the light of reply of show cause notice submitted by the unit dated 30/08/2022, Kathautia Open Cast Coal Mines of M/s Hindalco Industries Ltd. P.O Naudiha, Dist-Palamu has been inspected by Gopal Kumar, Regional Officer, Sumit Kumar Jha, CE, RO, Ranchi. Dated 09.09.2022 in presence of Mr. Rakesh Shukla, Assistant Manager and Mr. Shytan Chakarwarthy , Assistant Manager.

The status of compliance of observations made by the Committee are as follows:-

Sl. No.	Observations	Current Status	Remark
1	Proper Water Sprinkling and lighting arrangement should be maintained along the transportation road	Manual Water sprinkling is being done through mobile water sprinklers.  No lightning arrangements have been made along the road.	The unit has submitted that improvement of lighting and their installation shall be completed within 30 <sup>th</sup> September, which (timeline) may be further decided from H.O Level.
2	Overloading as well as spillage from the loaded vehicles must not be allowed as per Rules and developed tree plantation wherever possible.	During inspection the mining operation was found closed, therefore same could not be verified.  No new plants are planted along or nearby approach road.	
3	The unit should provided Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that ambient air quality in the area must meet the standard ambient air quality.	No Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation area has been installed.	The unit has submitted that Online PM10 Analyser will be installed Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway siding) within 60 Days ,which (timeline) may be further decided from H.O Level.

*Sumit K. Jha*  
(Sumit Kumar Jha)  
09/09/2022  
Regional Officer  
Regional Office, Ranchi

*Gopal Kumar*  
14/09/2022  
(Gopal Kumar)  
Regional Officer  
Regional Office, Ranchi



## झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004

Phone: 0651-2400851/2400852/2400979/2401847. Fax-0651-2400850/138.

Web site : www.jspcb.nic.in; e-mail : ranchijspcb@gmail.com

Ref. No. B-2142

Ranchi, dated: 08/10/2022.

From,

Yatindra Kumar Das,  
Member Secretary.

To

Kathautia Open Cast Coal Mines  
of M/s Hindalco Industries Ltd.  
At-Vasundhara Mega, Mart,  
2<sup>nd</sup> Floor, Near Argora Chowk,  
Dist.-Ranchi-834002.

**Sub:-** Direction issued u/s 33A of Water (Prevention & Control of Pollution) Act, 1974 and and u/s 31A of Air (Prevention & Control of Pollution) Act, 1984-regarding .

**Ref.:** (i) Board's letter no. B-1727 dated 26.08.2022.  
(ii) Your letter no. Nil dated 30.08.2022.

Whereas, a matter is pending before the Hon'ble NGT (PB), New Delhi in O.A. No. 205 of 2022. The Hon'ble NGT in its order dated 22.04.2022 has constituted a committee comprising of representatives of CPCB and State PCB, Director, Dept. of Mines & Geology, Govt. of Jharkhand and District Magistrate, Palamu, Jharkhand. More-over the committee was directed to undertake site visits, look into the grievances of the applicant and take requisite action by following due process of law.

Whereas, the report of the joint committee was submitted vide Ref. No. 454 Ranchi, dated 14.07.2022. The recommendation of which are as follow:-

**4.1 The unit should provide continuous online PM10 Analyser near Rajhara Thana between the Narrow transporting areas (Colliery More to Rajhara Railway siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that ambient air quality in the area must meet the standard ambient air quality.**

**4.2 Monitoring of quarterly Ground water level from third Party and Piezometer detail of every month shall submit the report to the Concern departments.**

**4.3 Proper water sprinkling and lighting arrangement should be maintained along transportation route.**

**4.4 Wherever possible develop proper plantation and green belt.**

**4.5 Overloading as well as spillage from the loaded vehicle must not be allowed as per rule."**

Whereas, in light of the above a show cause notice was issued to the unit vide Board's letter no. B-1727 dated 26.08.2022 on the following points:-

**"1. Proper water sprinkling and lighting arrangement should be maintained along the transportation road.**

*YKD*

Annexure - R-6/17



HIL/KOCCM/22-23/JSPCB/03

Date:31/10/2022

To,  
Shri. Yatindra Kumar Das,  
Member Secretary,  
Jharkhand State Pollution Control Board,  
H.E.C., Dhurwa, Ranchi- 834004.

SUB: Submission of compliance report against the directives issued u/s 33A of Water (Prevention & Control of Pollution) Act, 1974 and u/s 31 A of Air (Prevention and Control of Pollution) Act, 1984

Ref: 1. Board's letter number B-2142 dated 08.10.2022  
2. Board's letter number B-1727 dated 26.08.2022.  
3. HIL letter no. NIL dated 30.08.2022

Dear Sir,

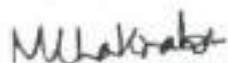
We would like to acknowledge the receipt of the directives from your good office via letter number B-2142 and hence would like to inform that HIL has complied with all of the directives and in future, shall act in accordance with the directives of JSPCB, as mentioned in the letter no – B-2142.

Sl. No.	DIRECTIVES via letter no B-2142	Compliance status and Action Taken Report
1	To maintain proper lighting along the transportation route especially during transportation of coal.	HIL has already installed 15 LED flood lights of 200W capacity to ensure proper lighting especially during transportation of coal. This may be verified at the site. ( Photos attached- Annexure 1)
2	To ensure periodic water sprinkling so that emission during transportation should be minimized.	HIL has employed two movable water tankers which ply to and fro all along the transportation route to sprinkle water to minimize fugitive emissions during transportation and the same can be verified on site.
3	To avoid over loading of transportation vehicles and to ensure covered transportation.	No overloading is allowed at the weigh bridge and the same can be verified from the JIMMS portal. HIL has already been transporting its coal via vehicles covered by tarpaulin.
4	To install PM10 Analyser near Rajhara Thana between the narrow transportation route (from Colliery more to Rajhara	The PM 10 Analyser has been installed at the Pandwa Thana, which is located between the Colliery More and Rajhara Railway Siding.

	Railway Siding) and connect it to JSPCB and CPCB server by 31.10.2022.	( Make- Focuse Photonic Inc. USA, Model – BPM-200- Serial no-107P214005A )( Photo attached, Annexure 2)
5	To ensure quarterly monitoring of Ground Water Level from third party and submit report to the concerned departments.	HIL has already employed M/s Environmental Laboratories & Engineering Services Pvt Ltd., Ranchi, to monitor ground water level and report the same to the CGWA, Patna on quarterly basis
6	To ensure monthly monitoring of Piezometer and submit report to concerned departments.	HIL shall monitor the piezometer data on monthly basis, from November 2022 and submit the report to CGWA and JSPCB on monthly basis.
7	To develop proper plantation and green belt wherever possible and submit the report to the Board by 31.10.2022 along with number of plants.	HIL has already distributed 350 fruit bearing plants among the local villagers residing between colliery more and Rajhara railway siding. We also planted several Sisham, Mahogany and Guava plants along the transportation road. Moreover, we are in the process of procuring more fruit bearing plants to be distributed among the locals for generating good green belt cover in the area. Total plants distributed and planted till date, is around 500. (Photos Attached- Annexure 3)

We hope you find our response in accordance with your directives and in positive light.

Thank You,



Mainak Chakraborty

VP and Unit Head

Kathautia Open Cast Coal Mine

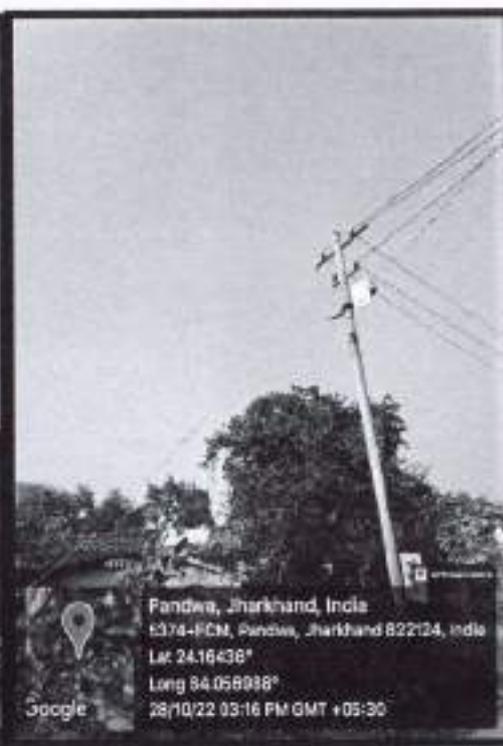
Hindalco Industries Limited,

Daltonganj, Palamau,

Jharkhand- 822123.

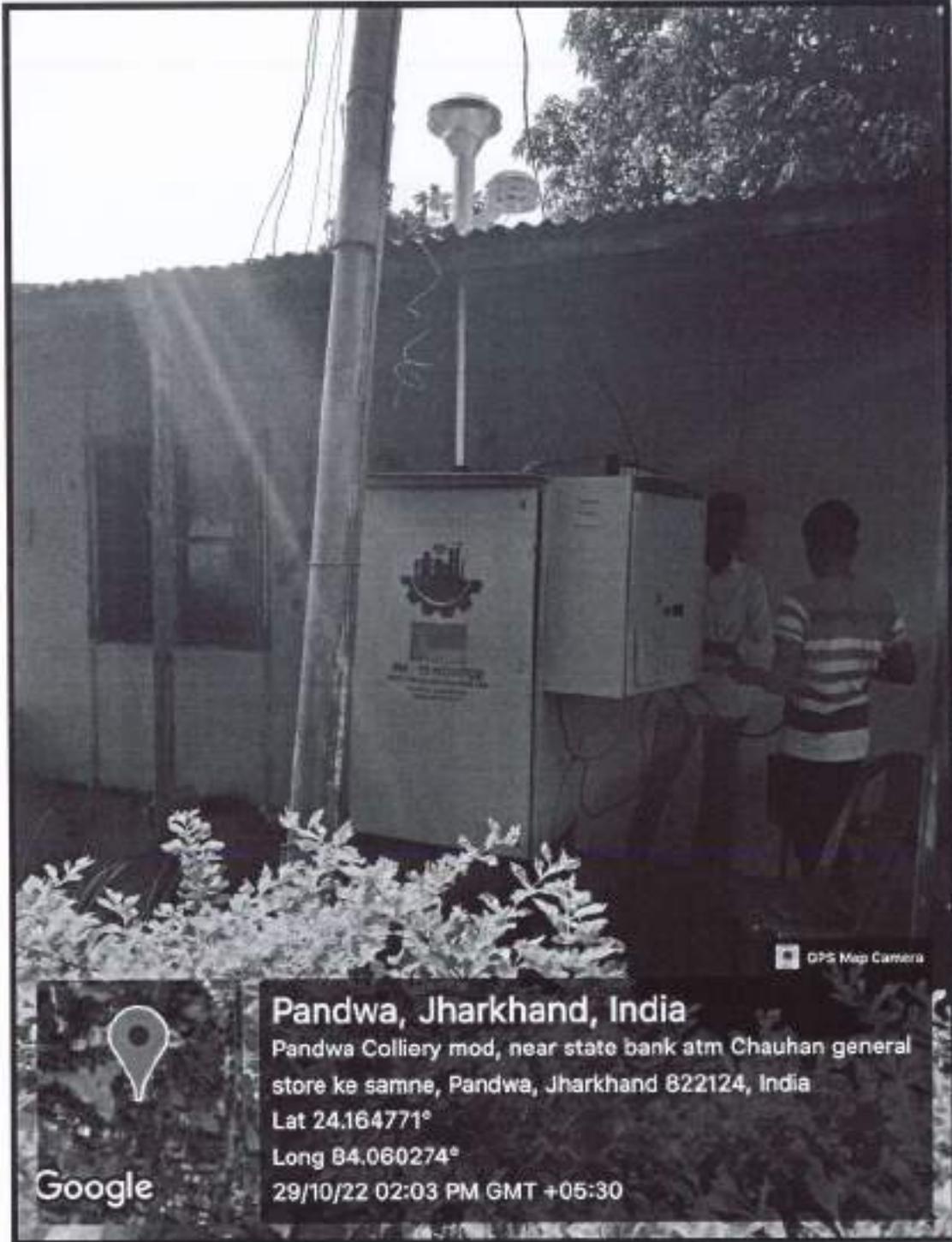
# ANNEXURE

## Annexure 1-



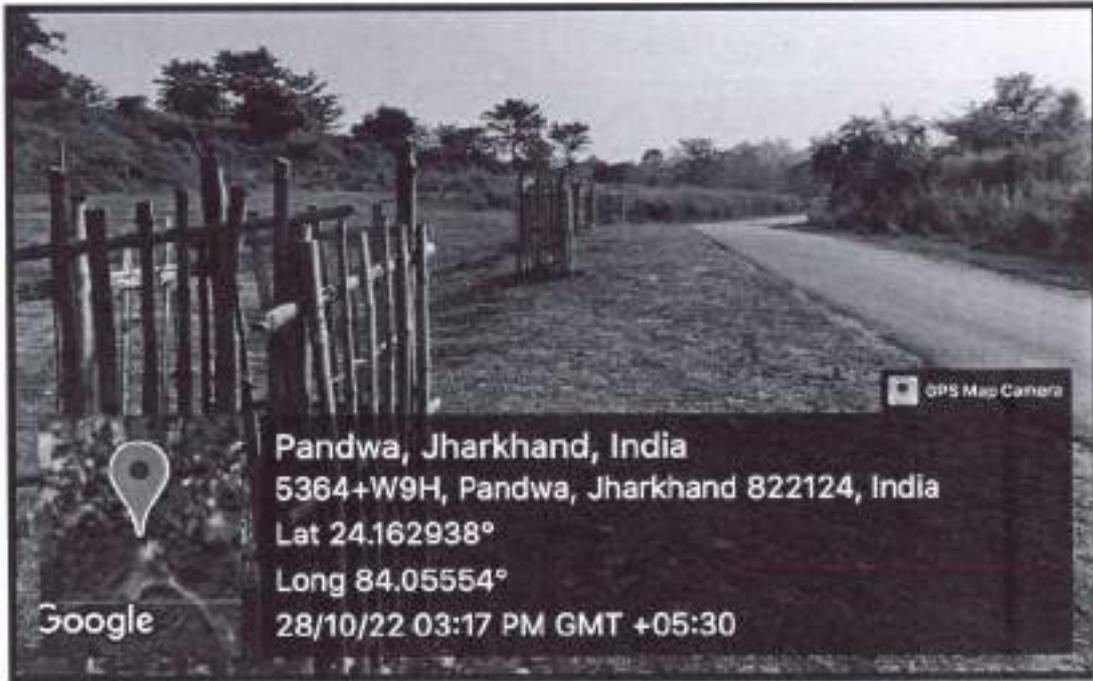
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Annexure 2-



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Annexure 3-



**दैनिक भास्कर** पलामू भास्कर 14-09-2022

**हिंडाल्को ने किया 350 फलदार पौधे का वितरण**

पलामू: मंगलवार को हिंडाल्को इंडस्ट्रीज लिमिटेड के कर्मीलया ओपन कास्ट फॉल माईंस प्रबंधन द्वारा राजहरा कोलियरी एवं सात नंबर में लगभग 350 फलदार पौधों का वितरण किया गया। इसकी शुरुआत पड़ुवा खाना प्रभारी रूपेश कुमार दुबे, डीएसआर हेड विजय तिवारी व सस्टेनेबिलिटी के आरआर शुक्ला ने संयुक्त रूप से किया। खाना प्रभारी रूपेश कुमार दुबे ने कहा कि वृक्ष पर्यावरण संरक्षण के साथ साथ लोगों को आर्थिक रूप से भी सजगती प्रदान करता है। आज की तरीक में पर्यावरण प्रदूषित होने के कारण ही लोगों को सुखाड़ अकाल की विभिन्नता झेलना पड़ रहा है। खाना प्रभारी रूपेश दुबे ने कहा कि पर्यावरण संरक्षण के प्रति आम लोगों में जागरूकता जरूरी है क्योंकि कोई भी अभियान को सामूहिक प्रयास से ही सफल हो सकता है। उन्होंने कहा कि सभी लोगों को अपने स्तर से पर्यावरण संरक्षण के प्रति सजगता के साथ काम करने की जरूरत है। डीएसआर हेड विजय तिवारी ने कहा कि आने वाले भविष्य को सुधाराए व सुखमय जीवन के लिए पर्यावरण संरक्षण के प्रति सजगता बहुत जरूरी है। खाना से पर्यावरण प्रदूषित व हो इसके लिए कंपनी अपने माईंस परिसर के साथ साथ खाना क्षेत्र के परिसर में आने वाले गांव में पौध वितरण कर लोगों को पर्यावरण संरक्षण के प्रति जागरूक करने का काम करती है।

**Action Taken Report by Jharkhand State Pollution Control Board (JSPCB) in light of the directions issued by the Hon'ble NGT (PB), New Delhi in O.A. No. 205 of 2022 dated 12/10/2022 in the matter of Rana Singh Chouhan Vs State of Jharkhand.**

1. In light of the report of the Committee constituted by the Hon'ble NGT, the Competent Authority, JSPCB by exercising the powers conferred under section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 and under section 31(A) of the Air (Prevention and Control of Pollution) Act, 1981 has issued directions to the Unit vide Board's Ref. No. B-2142 dated 08/10/2022. The details of which are as follows: -

- (i) To maintain proper lightning along the transportation route especially during transportation of coal.
- (ii) To ensure periodic water sprinkling so that emission during transportation should be minimized.
- (iii) To avoid over loading of transportation vehicles and to ensure covered transportation.
- (iv) To install PM<sub>10</sub> Analyzer near Rajhara Thana between the narrow transportation route (from Colliery more to Rajhara Railway siding) and connect it to JSPCB and CPCB server by 31.10.2022.
- (v) To ensure quarterly monitoring of ground water level from third party and submit report to concerned departments.
- (vi) To ensure monthly monitoring of Pizeometer and submit report to concerned departments.
- (vii) To develop proper plantation and green belt wherever possible and submit the report to the Board by 31.10.2022 along with number of plants.

The Copy of the Board's Ref. No. B-2142 dated 08/10/2022 is attached as Annexure - 'A'.

2. In light of the above directions issued to the Unit, the Unit has submitted the compliance report of the above directions issued

vide its Ref. No. HIL/KOCCM/22-23/JSPCB/03 dated 31/10/2022. The details of which is as follows: -

Sl. No.	Directives via letter no. B-2142	Compliance status and Action Taken Report
1.	To maintain proper lighting along the transportation route especially during transportation of coal.	HIL has already installed 15 LED flood lights of 200W capacity to ensure proper lighting especially during transportation of coal. This may be verified at the site. (Photos attached - Annexure 1).
2.	To ensure periodic water sprinkling so that emission during transportation should be minimized.	HIL has employed two movable water tankers which ply to and fro all along the transportation route to sprinkle water to minimize fugitive emissions during transportation and the same can be verified on site.
3.	To avoid over loading of transportation vehicles and to ensure covered transportation.	No overloading is allowed at the weigh bridge and the same can be verified from the JIMMS portal. HIL has already been transporting its coal via vehicles covered by tarpaulin.
4.	To install PM10 Analyser near Rajhara Thana between the narrow transportation route (from Colliery more to Rajhara Railway Siding) and connect it to JSPCB and CPCB server by 31.10.2022.	The PM 10 Analyser has been installed at the Pandwa Thana, which is located between the Colliery More and Rajhara Railway Siding. (Make-Focuse Photonic Inc. USA, Model- BPM-200-Serial no-107P214006A)(Photo attached, Annexure 2).
5.	To ensure quarterly monitoring of Ground Water Level from third party and submit report to the concerned departments.	HIL has already employed M/s Environmental Laboratories & Engineering Services Pvt Ltd., Ranchi, to monitor ground water level and report the same to the CGWA, Patna on quarterly basis.
6.	To ensure monthly monitoring of Piezometer and submit report to concerned departments.	HIL shall monitor the piezometer data on monthly basis, from November 2022 and submit the report to CGWA and JSPCB on monthly basis.
7.	To develop proper plantation and green belt wherever possible and submit the report to the Board by 31.10.2022 along with number of plants.	HIL has already distributed 350 fruit bearing plants among the local villagers residing between colliery more and Rajhara railway siding. We also planted several Sisham, Mahogany and Guava plants along the transportation road. Moreover, we are in the process of procuring more fruit bearing plants to be distributed among the locals for generating good

		green belt cover in the area. Total plants distributed and planted till date, is around 500. (Photos Attached- Annexure 3)
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The Copy of the Unit's Ref. No. HIL/KOCCM/22-23/JSPCB/03 dated 31/10/2022 is attached as Annexure - 'B'.

3. In light of the reply submitted by the Unit the Board Vide its letter no. B - 2615 dated 14/12/2022 has requested the Regional Officer, JSPCB Regional Office, Ranchi to submit the compliance verification report to the Headquarters.

The Copy of the Board's letter no. B - 2615 dated 14/12/2022 is attached as Annexure - 'C'.

4. The Regional Officer, JSPCB Regional Office, Ranchi along with the Consulting Executive, Regional Office, Ranchi has inspected the site on 11/01/2023 and has submitted the Verification Report of the reply submitted by the Unit vide his Letter. No. 19 dated 12/01/2023. The details of which is as follows: -

Sl. No.	Board show cause letter dated 08.10.2022	Reply submitted by the unit	Observation/ Status of Compliance
01	To Maintain proper lighting along the transportation route especially during transportation of coal	HIL has already installed 15 LED flood lights of 200W capacity to ensure proper lighting especially during transportation of coal. This may be verified at the site.	The unit has installed 07 No's of light lamp post along the transportation road which is found operational and the remaining lamp posts are still to be installed.

2	To ensure periodic water sprinkling so that emission during transportation should be minimised.	HIL has employed two movable water tankers which ply to and fro all along the transportation route to sprinkle water to minimize fugitive emission during transportation and the same can be verified on site.	Manual Water sprinkling through mobile water tankers is being carried out for dust suppression.
3	To avoid over loading of transportation vehicles' and to ensure cover transportation.	No overloading is allowed at the weigh bridge and the same can be verified from the JIMMS portal. HIL has already been transporting its coal via vehicles covered by tarpaulin.	Cover transportation is being carried out at the time of inspection.
.4	To install PM10 Analyzer near Rajhara Thana between the narrow Transportation route (fro colliery more to Rajhara Railway Siding) and connect it to JSPCB Server and CPCB Server by 31.10.2022.	The PM10 Analyser has been installed at the Pandwa Thana, which is located between the Colliery More and Rajhara Railway Siding.	Online PM10 Analyzer has been installed at the Pandwa Thana and made connectivity with the JSPCB Server but no proper / correct data is transmitting in online server. (Details Attached as Annexure -I)
5	To ensure quarterly monitoring report of Ground water level from third party and submit report to the concern department.	HIL has already employed M/s Environmental Laboratories & Engineering Service Pvt. Ltd. Ranchi to monitor ground water level and report the same to the CGWA, Patna on quarterly basis.	Monitoring reports are submitted and parameters have been found within the limit. (Annexure II)
6	To ensure monthly monitoring of Pizometre and submit report to concern department	HIL shall monitor the piezometer data on monthly basis, from November 2022 and submit the report to	Details are attached. (Annexure III)

		CGWA and JSPCB on monthly basis.	
7	To developed proper plantation and green belt wherever possible and submit to the Board by 31.10.2022 along with number of plants.	HIL has already distributed 350 fruit bearing plants among the local villagers residing between colliery more and Rajhara railway siding. We also planted several sisham, Mohogany and Guava plants along the transportation raod. Moreover, we are in the process of procuring more fruit bearing plants to be distributed among the locals for generating good green belt cover in the area. Total plants distributed and planted till date, is around 500.	As informed by the unit's representatives approx. 350 fruit bearing plants distributed to the local villagers residing between the colliery more to Rajhara Railway siding. 14-15 new plants are planted along the approach road. more plantation should be carried out in vacant space along the approach road.

The Copy of the Regional Officer, Ranchi Letter No. 19 dated 12/01/2023 is attached as Annexure - 'D'.

5. Further, action will be taken by the Board in accordance with law and the Hon'ble Tribunal will be apprised of the same.

*Yatindra Kumar Das*  
**(Yatindra Kumar Das)**  
**Member Secretary**  
**SPCB, Jharkhand**



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद  
**JHARKHAND STATE POLLUTION CONTROL BOARD**

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004

Phone.: 0651-2400851/2400852/2400979/2401847, Fax-0651-2400850/138,

Web site : www.jspcb.nic.in; e-mail : ranchijspcb@gmail.com

Ref. No. B-2142

Ranchi, dated: 08/10/2022

From,

Yatindra Kumar Das,  
 Member Secretary.

To

Kathautia Open Cast Coal Mines  
 of M/s Hindalco Industries Ltd.  
 At-Vasundhara Mega, Mart,  
 2<sup>nd</sup> Floor, Near Argora Chowk,  
 Dist.-Ranchi-834002.

**Sub:-** Direction issued u/s 33A of Water (Prevention & Control of Pollution) Act, 1974 and  
 and u/s 31A of Air (Prevention & Control of Pollution) Act, 1984-regarding .

**Ref.:** (i) Board's letter no. B-1727 dated 26.08.2022.

(ii) Your letter no. Nil dated 30.08.2022.

Whereas, a matter is pending before the Hon'ble NGT (PB), New Delhi in O.A. No. 205 of 2022. The Hon'ble NGT in its order dated 22.04.2022 has constituted a committee comprising of representatives of CPCB and State PCB, Director, Dept. of Mines & Geology, Govt. of Jharkhand and District Magistrate, Palamu, Jharkhand. More-over the committee was directed to undertake site visits, look into the grievances of the applicant and take requisite action by following due process of law.

Whereas, the report of the joint committee was submitted vide Ref. No. 454 Ranchi, dated 14.07.2022. The recommendation of which are as follow:-

**"4.1 The unit should provide continuous online PM10 Analyser near Rajhara Thana between the Narrow transporting areas (Colliery More to Rajhara Railway siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that ambient air quality in the area must meet the standard ambient air quality.**

**4.2 Monitoring of quarterly Ground water level from third Party and Piezometer detail of every month shall submit the report to the Concern departments.**

**4.3 Proper water sprinkling and lighting arrangement should be maintained along transportation route.**

**4.4 Wherever possible develop proper plantation and green belt.**

**4.5 Overloading as well as spillage from the loaded vehicle must not be allowed as per rule."**

Whereas, in light of the above a show cause notice was issued to the unit vide Board's letter no. B-1727 dated 26.08.2022 on the following points:-

**"1. Proper water sprinkling and lighting arrangement should be maintained along the transportation road.**

*(Signature)*

2. **Overloading as well as spillage from the loaded vehicle must not be allowed as per Rules and develop tree plantation where ever possible.**

3. **The unit should provide Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway Siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that the ambient air quality in the area must meet the standard ambient air quality."**

Whereas, show cause reply was submitted by the unit vide letter dated 30.08.2022. The details of which is as follows:-

**1. Proper water sprinkling and lighting arrangement should be maintained along the transportation road?**

*In compliance of this, HIL has taken several steps, to curb down on the fugitive emissions, during coal transportation. HIL has already converted the earthen road into black top road, so that dust generation is minimized. Moreover, HIL has deployed water tankers that ply to and fro from Rajhara Police Station to Rajhara Railway Siding, for dust suppression.*

*We are in the process of increasing the lighting arrangement from the Thana to the Railway Siding, i.e. along the transportation road from NH to the Railway Siding, and shall complete the installation within 30th September 2022, i.e. within one month. (Supporting Photographs are attached herewith as Annexure-1)*

**2. Overloading as well as spillage from the loaded vehicle must not be allowed as per Rules and develop tree plantation wherever possible?**

*In compliance of this, Hindalco Industries Limited has taken effective steps to ensure zero spillage by adopting following means.*

*a. Tarpaulin Covering of Truck. Each and every coal truck is being properly covered by tarpaulin before dispatch. The photographs of the dispatch trucks from the mines is as shown below.*

*b. Sealing/Lock: Each and every coal transport truck is being covered and properly sealed with the use of plastic/wire seals to avoid uncovering of tarpaulin in the route. The photographs are shown below.*

*c. Water Sprinkling: To avoid the dust problem in the area, HIL has provided water truck mounted with water sprinklers in the transport route.*

*d. PUC Certificate: Periodic checking of PUC Certificate of each truck engaged in the coal transportation has in place.*

*We have already planted fruit bearing trees, viz. mango and guava and also non fruit bearing trees like Kadam, Sisham and Neem and are also in the process of establishing greenbelt and plantation wherever possible by planting local species of plants along the transportation road.*

**3. The unit should provide Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway Siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that the ambient air quality in the area must meet the standard ambient air quality?**

*Handwritten signature*

*In compliance of this, the Online PM 10 Analyser is being installed near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway Siding) and connect it to JSPCB and CPCB server within 60 days.*

Whereas, in light of the reply submitted by the unit the Regional Officer, JSPCB Regional Office, Ranchi was requested to send the inspection report w.r.t. the reply submitted by the unit vide Board's letter no. B-1787 Ranchi, dated 02.09.2022.

Whereas, the Regional Officer, JSPCB Regional Office, Ranchi has submitted the inspection report vide letter no. 733 dated 20.09.2022. The details of which is as follows:-

S.No.	Observations	Current Status	Remark
1.	Proper Water Sprinkling and lighting arrangement should be maintained along the transportation road	Manual Water sprinkling is being done through mobile water sprinklers.  No lightning arrangements have been made along the road.	The unit has submitted that improvement of lighting and their installation shall be completed within 30 <sup>th</sup> September, which (timeline) may be further decided from H.O Level.
2.	Overloading as well as spillage from the loaded vehicles must not be allowed as per Rules and developed tree plantation wherever possible.	During inspection the mining operation was found closed, therefore same could not be verified.  No new plants are planted along or nearby approach road.	
3.	The unit should provided Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway siding) and connect it to JSPCB and CPCB server and ensure its continuous operation with an objective to ensure that ambient air quality in the area must meet the standard ambient air quality.	No Continuous Online PM10 Analyzer near Rajhara Thana between the Narrow transportation area has been installed.	The unit has submitted that Online PM10 Analyzer will be installed Rajhara Thana between the Narrow transportation areas (Colliery More to Rajhara Railway siding) within 60 Days, which (timeline) may be further decided from H.O Level.

Now, therefore, in light of the above, the Competent Authority in exercise of the powers conferred under section 33A of the Water (Prevention and Control of Pollution) Act, 1974 and under section 31A of the Air (Prevention and Control of Pollution) Act, 1981 is pleased to issue the following directions:-

*relly*

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1. To maintain proper lightning along the transportation route especially during transportation of coal.
2. To ensure periodic water sprinkling so that emission during transportation should be minimized.
3. To avoid over loading of transportation vehicles and to ensure covered transportation.
4. To install PM10 Analyzer near Rajhara Thana between the narrow transportation route (from Colliery more to Rajhara Railway siding) and connect it to JSPCB and CPCB server by 31.10.2022.
5. To ensure quarterly monitoring of ground water level from third party and submit report to concerned departments.
6. To ensure monthly monitoring of Piezometer and submit report to concerned departments.
7. To develop proper plantation and green belt wherever possible and submit the report to the Board by 31.10.2022 along with number of plants.

In case of failure to comply with the above-mentioned directions legal action may be initiated against the Unit.

This issues with the approval of the Competent Authority.

(Yatindra Kumar Das)  
Member Secretary





HIL/KOCCM/22-23/JSPCB/03

Date:31/10/2022

To,  
Shri. Yatindra Kumar Das,  
Member Secretary,  
Jharkhand State Pollution Control Board.  
H.E.C., Dhurwa, Ranchi- 834004.

SUB: Submission of compliance report against the directives issued u/s 33A of Water (Prevention & Control of Pollution) Act, 1974 and u/s 31 A of Air (Prevention and Control of Pollution) Act, 1984

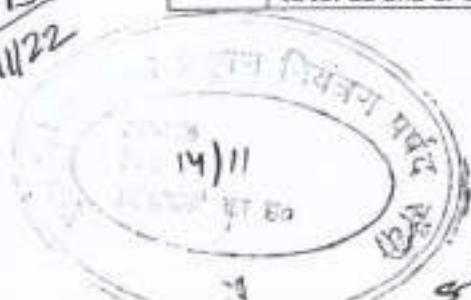
Ref: 1. Board's letter number B-2142 dated 08.10.2022  
2. Board's letter number B-1727 dated 26.08.2022.  
3. HIL letter no. NIL dated 30.08.2022

Dear Sir,

We would like to acknowledge the receipt of the directives from your good office via letter number B-2142 and hence would like to inform that HIL has complied with all of the directives and in future, shall act in accordance with the directives of JSPCB, as mentioned in the letter no – B-2142.

Sl. No.	DIRECTIVES via letter no B-2142	Compliance status and Action Taken Report
1	To maintain proper lighting along the transportation route especially during transportation of coal.	HIL has already installed 15 LED flood lights of 200W capacity to ensure proper lighting especially during transportation of coal. This may be verified at the site. <i>( Photos attached- Annexure 1)</i>
2	To ensure periodic water sprinkling so that emission during transportation should be minimized.	HIL has employed two movable water tankers which ply to and fro all along the transportation route to sprinkle water to minimize fugitive emissions during transportation and the same can be verified on site.
3	To avoid over loading of transportation vehicles and to ensure covered transportation.	No overloading is allowed at the weigh bridge and the same can be verified from the JIMMS portal. HIL has already been transporting its coal via vehicles covered by tarpaulin.
4	To install PM10 Analyser near Rajhara Thana between the narrow transportation route (from Colliery more to Rajhara Railway Siding) and connect it to JSPCB and CPCB server by 31.10.2022.	The PM 10 Analyser has been installed at the Pandwa Thana, which is located between the Colliery More and Rajhara Railway Siding.

16/11

6015  
18/11/22

Sri. S. Vastava  
17/11/22

Sri. Chandan  
24/11/22

		( Make- Focuse Photonic Inc. USA, Model – BPM-200- Serial no-107P214006A )( Photo attached, Annexure 2)
5	To ensure quarterly monitoring of Ground Water Level from third party and submit report to the concerned departments.	HIL has already employed M/s Environmental Laboratories & Engineering Services Pvt Ltd., Ranchi, to monitor ground water level and report the same to the CGWA, Patna on quarterly basis
6	To ensure monthly monitoring of Piezometer and submit report to concerned departments.	HIL shall monitor the piezometer data on monthly basis, from November 2022 and submit the report to CGWA and JSPCB on monthly basis.
7	To develop proper plantation and green belt wherever possible and submit the report to the Board by 31.10.2022 along with number of plants.	HIL has already distributed 350 fruit bearing plants among the local villagers residing between colliery more and Rajhara railway siding. We also planted several Sisham, Mahogany and Guava plants along the transportation road. Moreover, we are in the process of procuring more fruit bearing plants to be distributed among the locals for generating good green belt cover in the area. Total plants distributed and planted till date, is around 500. (Photos Attached- Annexure 3)

We hope you find our response in accordance with your directives and in positive light.

Thank You,

*Mainak Chakraborty*  
Mainak Chakraborty

VP and Unit Head

Kathautia Open Cast Coal Mine

Hindalco Industries Limited,

Daltonganj, Palamau,

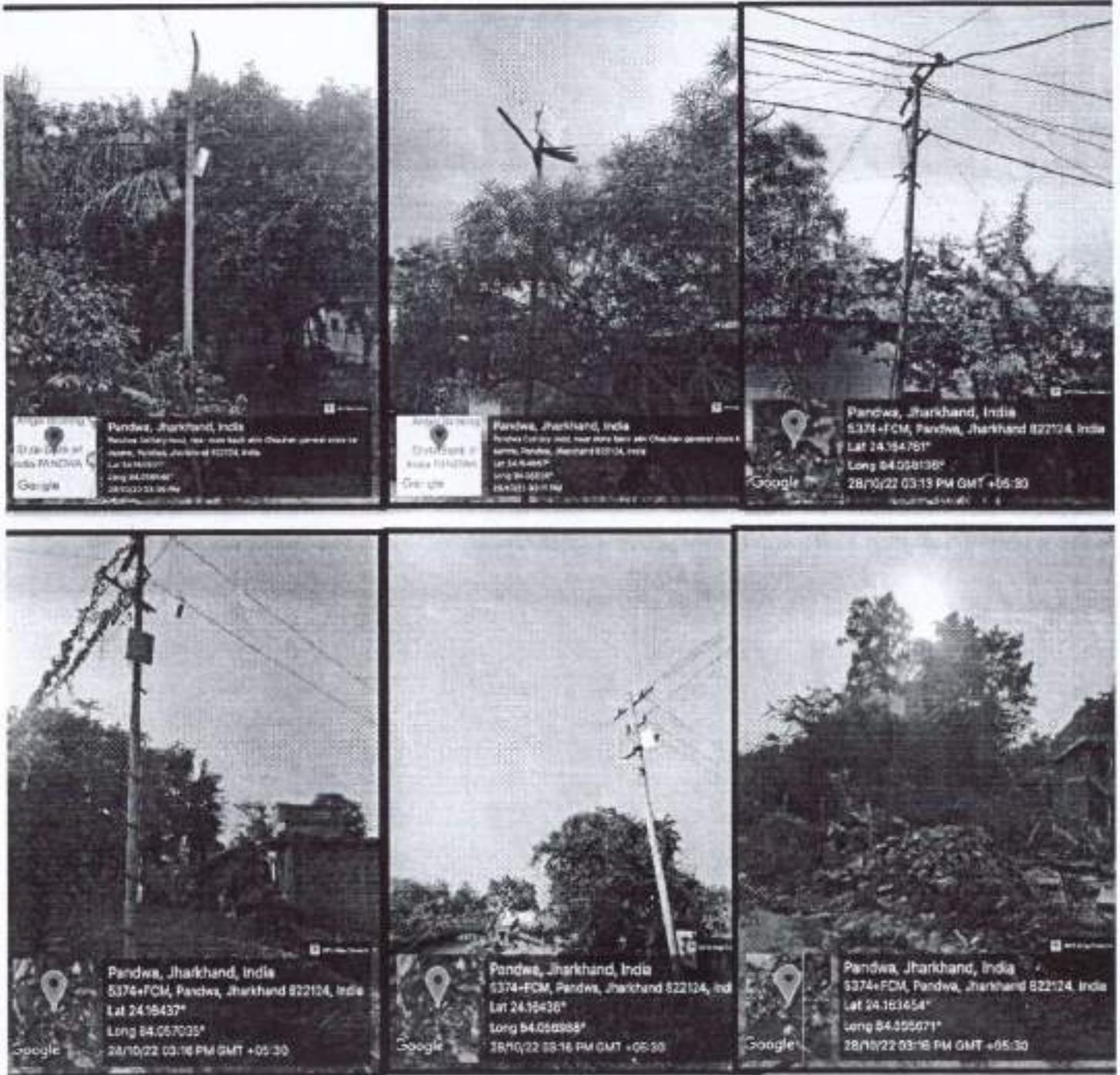
Jharkhand- 822123.





ANNEXURE

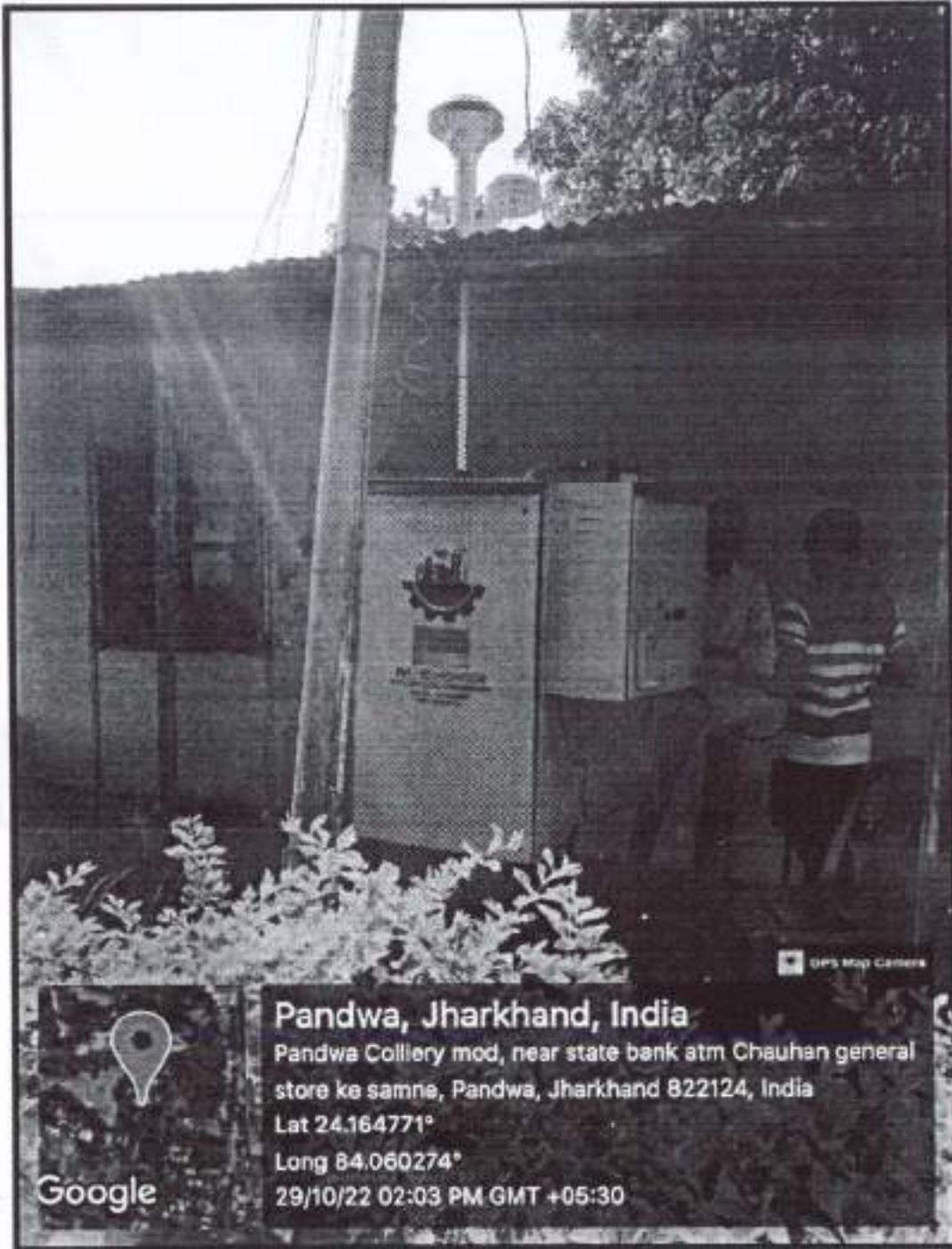
Annexure 1-



Annexure 2-



303



Annexure 3-



304



Pandwa, Jharkhand, India  
 5364+W9H, Pandwa, Jharkhand 822124, India  
 Lat 24.162938°  
 Long 84.05554°  
 28/10/22 03:17 PM GMT +05:30

**दैनिक भास्कर** पलामू भास्कर 14-09-2022

**हिंडाल्को ने किया 350 फलदार पौधे का वितरण**

पलामू: भोजपुर के हिंडाल्को इंडस्ट्रीज लिमिटेड के कार्टीला ओपन कारस्ट कोयला माइंस प्रबंधक द्वारा राजहरा कोयलेखरी एवं स्वात पंचर में लगभग 350 फलदार पौधों का वितरण किया गया। इसकी शुरुआत पड़ोस भाना प्रधारी रूपेश कुमार दुबे, सीएमआर हेड विजय तिवारी व सस्टेनेबिलिटी के आरआर सुब्रह्मण्य ने संयुक्त रूप से किया। भाना प्रधारी रूपेश कुमार दुबे ने कहा कि वृक्ष पर्यावरण संरक्षण के साथ साथ लोगों की आर्थिक रूप से भी सजसुती प्रदान करता है। आज की तारीख में पर्यावरण प्रदूषित होने के कारण ही लोगों की सुखाद अकाल की निश्चिन्ता होना पड़ रहा है। भाना प्रधारी रूपेश दुबे ने कहा कि पर्यावरण संरक्षण के प्रति आम लोगों में जागरूकता जरूरी है क्योंकि कोई भी आभियान को सामुहिक प्रयास से ही सफल हो सकता है। उन्होंने कहा कि सभी लोगों की अपने स्तर में पर्यावरण संरक्षण के प्रति सजसुती के साथ काम करने की जरूरत है। सीएमआर हेड विजय तिवारी ने कहा कि आने वाले भविष्य को सुरक्षित व सुखमय जीवन के लिए पर्यावरण संरक्षण के प्रति सजसुती बहुत जरूरी है। भाना से पर्यावरण प्रदूषित न हो इसके लिए कंपनी अपने माइंस परिसर के साथ साथ सड़क क्षेत्र के परिसर में आने वाले रास्ते में पौधा वितरण कर लोगों को पर्यावरण संरक्षण के प्रति जागरूक करने का काम करती है।





## झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004

Phone : 0651-2400851/2400852/2400979/2401847, Fax-0651-2400850/138,

Web site : www.jspcb.nic.in; e-mail : ranchi@jspcb@gmail.com

पत्रांक:- B-2615

प्रेषक,

संजय कुमार श्रीवास्तव,  
शाखा प्रमुख, राँची।

राँची, दिनांक:- 14/12/2022

सेवा में,

क्षेत्रीय पदाधिकारी,  
क्षेत्रीय कार्यालय,  
झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, राँची।

विषय:- M/s. Kathautia Open Cast Coal Mines of M/s Hindalco Industries Ltd., P.O.-  
Naudiha, Dist.-Palamau-822123 द्वारा प्राप्त पत्र के आलोक में समर्पित जवाब का  
सत्यापन कर निरीक्षण प्रतिवेदन भेजने के संबंध में।

महाशय,

उपर्युक्त विषयक सम्बन्ध में आपको सूचित करना है कि M/s. Kathautia Open Cast Coal  
Mines of M/s Hindalco Industries Ltd., P.O.-Naudiha, Dist.-Palamau-822123 द्वारा पर्वद पत्रांक  
B-2142 दिनांक 08.10.2022 के आलोक में जवाब समर्पित किया गया है। (छायाप्रति संलग्न)

अतः अनुरोध है कि समर्पित जवाब के आलोक में शीघ्र निरीक्षण प्रतिवेदन मुख्यालय को भेजने  
का कष्ट करें।

अनु०:- यथो।

विश्वासभाजन

संजय कुमार श्रीवास्तव  
14/12/22  
(संजय कुमार श्रीवास्तव)  
शाखा प्रमुख, राँची  
kan



**Verification report of Kathautia Open Cast Coal Mines of M/s Hindalco Industries Ltd. P.O Naudiha, Dist-Palamu , in the light of H.O Letter No. B-2615 dated-14.12.2022.**

Verification report in the light direction issued by the Board vide letter no. B-2142 dated-08.10.2022 and the reply submitted by the unit its letter No:-HIL/KOCCM/22-23/JSPCB/03 dated 31.10.2022, Kathautia Open Cast Coal Mines of M/s Hindalco Industries Ltd. P.O Naudiha, Dist-Palamu was inspected by Gopal Kumar, Regional Officer, Regional Office, Ranchi, Sumit Kumar Jha, CE, RO, Ranchi on 11/01/2023 in the presence of Mr. Rakesh Shukla, Assistant Manager (Mining) and Mr. Sayantan Chakraborty, Assistant Manager.(Environment).

**During the inspection following observations are made which are as follows:-**

Sl. No.	Board show cause letter dated 08.10.2022	Reply submitted by the unit	Observation/ Status of Compliance
01	To Maintain proper lighting along the transportation route especially during transportation of coal	HIL has already installed 15 LED flood lights of 200W capacity to ensure proper lighting especially during transportation of coal. This may be verified at the site.	The unit has installed 07 No's of light lamp post along the transportation road which is found operational and the remaining lamp posts are still to be installed.
2	To ensure periodic water sprinkling so that emission during transportation should be minimised.	HIL has employed two movable water tankers which ply to and fro all along the transportation route to sprinkle water to minimize fugitive emission during transportation and the same can be verified on site.	Manual Water sprinkling through mobile water tankers is being carried out for dust suppression.
3	To avoid over loading of transportation vehicles' and to ensure cover transportation.	No overloading is allowed at the weigh bridge and the same can be verified from the JIMMS portal. HIL has already been transporting its coal via vehicles covered by tarpaulin.	Cover transportation is being carried out at the time of inspection.
4	To install PM10 Analyzer near Rajhara Thana between the narrow Transportation route (fro colliery more to Rajhara Railway Siding) and connect it	The PM10 Analyser has been installed at the Pandwa Thana, which is located between the Colliery More and Rajhara Railway Siding.	Online PM10 Analyzer has been installed at the Pandwa Thana and made connectivity with the JSPCB

	to JSPCB Server and CPCB Server by 31.10.2022.		Server but no proper/ correct data is transmitting in online server. (Details Attached as Annexure -I)
5	To ensure quarterly monitoring report of Ground water level from third party and submit report to the concern department.	HIL has already employed M/s Environmental Laboratories & Engineering Service Pvt. Ltd. Ranchi to monitor ground water level and report the same to the CGWA, Patna on quarterly basis.	Monitoring reports are submitted and parameters have been found within the limit.(Annexure II)
6	To ensure monthly monitoring of Pizometre and submit report to concern department	HIL shall monitor the piezometer data on monthly basis, from November 2022 and submit the report to CGWA and JSPCB on monthly basis.	Details are attached.( Annexure III)
7	To developed proper plantation and green belt wherever possible and submit to the Board by 31.10.2022 along with number of plants.	HIL has already distributed 350 fruit bearing plants among the local villagers residing between colliery more and Rajhara railway siding. We also planted several sisham, Mohogany and Guava plants along the transportation raod. Moreover, we are in the process of procuring more fruit bearing plants to be distributed among the locals for generating good green belt cover in the area. Total plants distributed and planted till date, is around 500.	As informed by the unit's representatives approx. 350 fruit bearing plants distributed to the local villagers residing between the colliery more to Rajhara Railway siding. 14-15 new plants are planted along the approach road. more plantation should be carried out in vacant space along the approach road.

Based on above necessary direction may be issued from H.O. level.

*Sumit Kr. Jha*  
 (Sumit Kumar Jha)  
 Consulting Executive,  
 Regional Office, Ranchi

*Gopal Kumar*  
 (Gopal Kumar)  
 Regional Officer  
 Regional Office, Ranchi

Sl. No	Industry Name	stationId	analyserId	Parameter	Process Value	Unit	Submitted Date
1	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2023-01-01:01:15 AM
2	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2023-01-01:01:00 AM
3	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2023-01-01:12:37 AM
4	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2023-01-01:12:22 AM
5	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2023-01-01:12:07 AM
6	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:11:52 PM
7	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:11:33 PM
8	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:11:17 PM
9	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:11:00 PM
10	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:10:45 PM
11	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:10:30 PM
12	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:10:15 PM
13	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:09:45 PM
14	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:09:15 PM
15	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:09:00 PM
16	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:08:30 PM
17	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:08:15 PM
18	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:08:00 PM
19	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:07:45 PM
20	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:07:15 PM
21	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:07:00 PM
22	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:06:45 PM
23	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:06:30 PM
24	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:06:00 PM
25	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:05:45 PM
26	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:05:30 PM





83	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:12:32 AM
84	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:12:17 AM
85	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-31:12:02 AM
86	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:11:45 PM
87	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:11:30 PM
88	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:11:15 PM
89	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:11:00 PM
90	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:10:45 PM
91	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:10:30 PM
92	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:10:15 PM
93	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:10:00 PM
94	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:08:00 PM
95	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:07:45 PM
96	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:07:30 PM
97	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:07:15 PM
98	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:07:00 PM
99	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:06:45 PM
100	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:06:30 PM
101	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:06:15 PM
102	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:06:00 PM
103	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:05:45 PM
104	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:05:30 PM
105	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:05:15 PM
106	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:05:00 PM
107	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:04:45 PM
108	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:04:30 PM
109	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:04:15 PM
110	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-30:04:00 PM

























447	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-19:03:30 AM
448	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-19:03:04 AM
449	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-19:02:45 AM
450	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-19:02:30 AM
451	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-19:02:04 AM
452	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-19:01:48 AM
453	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-19:01:15 AM
454	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-19:12:45 AM
455	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-19:12:15 AM
456	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:11:59 PM
457	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:11:43 PM
458	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:11:20 PM
459	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:07:46 PM
460	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:07:30 PM
461	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:06:54 PM
462	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:06:36 PM
463	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:06:15 PM
464	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:05:55 PM
465	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:05:36 PM
466	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:05:20 PM
467	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:05:04 PM
468	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:04:51 PM
469	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:04:37 PM
470	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:04:15 PM
471	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:03:54 PM
472	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:03:41 PM
473	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:03:20 PM
474	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:03:04 PM

475	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:02:52 PM
476	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:02:35 PM
477	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:02:15 PM
478	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:02:00 PM
479	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	63.7	ug/m3	2022-12-18:01:45 PM
480	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:10:30 AM
481	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:10:10 AM
482	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:09:55 AM
483	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:09:40 AM
484	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:09:25 AM
485	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:09:10 AM
486	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:08:54 AM
487	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:08:38 AM
488	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:08:22 AM
489	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:08:03 AM
490	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:07:50 AM
491	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:07:35 AM
492	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:07:15 AM
493	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:06:08 AM
494	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:05:57 AM
495	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:05:38 AM
496	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:05:19 AM
497	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:05:03 AM
498	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:04:52 AM
499	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-18:04:30 AM
500	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-17:04:12 PM
501	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-17:04:02 PM
502	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-17:03:46 PM



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531	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-17:08:01 AM
532	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-17:07:46 AM
533	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-17:07:30 AM
534	Near Rajhara Siding beside PO office ,Rajhara OCP, Padwa,CCL	CAAQMS	1000057	PM10	0	ug/m3	2022-12-17:07:15 AM



CIN: U74999JH2018PTC011125

# ENVIRONMENTAL LABORATORIES & ENGINEERING SERVICES PVT. LTD.

PLOT NO-30, MANSAROVAR ENCLAVE, TUPUDANA  
KATIA, RANCHI-834003 (JHARKHAND)  
GST NO:- 20AAECE9733D1Z4

Email: [info@elespl.co.in](mailto:info@elespl.co.in), [eles\\_ranchi@gmail.com](mailto:eles_ranchi@gmail.com)  
Phone no : 0651-2290103  
Website : [www.elespl.co.in](http://www.elespl.co.in)



TC-080

## TEST REPORT

Test Report No. : ELES/RNC/2022/3206	Report Release Date : 31.12.2022
Work Order No. : 13572310110	Work Order Date : 18.10.2022
ULR No. : TC883922000001496F	

CUSTOMER DETAILS		SAMPLE DETAILS	
Customer Name	: Hindalco Industries Limited	Sample Ref. No.	: ELES/RNC/2022/GW/3988
Address	: Kathautia Open Cast Coal Mines, Post- Naudaha, P.S. Pandwa, Daltongang, Dist- Palamu Jharkhand, Pin-822123	Sampling Date	: 30.11.2022
		Sample Received Date	: 02.12.2022
Plant Status	: Operational	Type of Sample	: Ground Water
		Source of Sample	: AMPL Barriek
Period of Analysis	: 02.12.2022 to 31.12.2022	Sampling Procedure	: ELES/DOC/SMPL/01
		Sample Collected By	: ELES Pvt. Ltd
		Sample Condition	: Sealed & Preserved

### NABL Accredited

Discipline : Chemical		Group : Water		Regulatory Limit as per IS 10500:2013	
Parameter	Unit	Test Protocol	Result	Acceptable Limit	Permissible Limit
pH (at 22.9 °C)	--	APHA 23 <sup>rd</sup> Ed.2017, 4500-H <sup>-</sup> -B	7.91	6.5-8.5	No Relaxation
Odour	-	IS 3025 (Part-5):1983;RA2017	Agreeable	Agreeable	Agreeable
Colour	Hazen	APHA 23 <sup>rd</sup> Ed.2017, 2120B&D	13.0	5	15
Turbidity	NTU	APHA 23 <sup>rd</sup> Ed.2017, 2130 B	0.30	1.0	5.0
Taste	-	APHA 23 <sup>rd</sup> Ed.2017, 2160C	Agreeable	Agreeable	Agreeable
Total Dissolved Solids (TDS)	mg/L	APHA 23 <sup>rd</sup> Ed.2017, 2540B, C& D	512	500	500
Chloride (as Cl)	mg/L	APHA 23 <sup>rd</sup> Ed.2017, 4500 Cl-B	28	250	1000
Total Alkalinity (as CaCO <sub>3</sub> )	mg/L	IS 3025 (Part-23):1986; RA2019	386	200	600
Total Hardness (as CaCO <sub>3</sub> )	mg/L	APHA 23 <sup>rd</sup> Ed.2017, 2340 C	349	200	600
Sulphate (as SO <sub>4</sub> <sup>-2</sup> )	mg/L	APHA 23 <sup>rd</sup> Ed.2017, 4500 SO <sub>4</sub> <sup>-2</sup> -E	27	200	

Page 1 of 2

The Document stated as Test Report, is issued by the Laboratory, under General Terms and Conditions, only on Company letter head in pre-approved format. The results shown in the Test Report refer or relates only to the job/analysis done by the Laboratory only. The information stated on the Test Report reflects the findings done by the Laboratory at the time of involvement only and within the limits of client's instructions. The Laboratory is responsible for all the information or data provided in this report, except the information which is provided by the client. The Report cannot be reproduced except in full and any part of the report is not taken out of context, without prior written approval of the Laboratory. The Report in full or in part shall not be published, advertise, used for any legal actions unless prior permission has been secured from the Management of the Laboratory. Attention is drawn to the limitation of liability, compensation and jurisdiction issues. Any unauthorised alteration & falsification of the content or appearance of the Test Report is unlawful and offenders may be prosecuted to the fullest extent of the law. All the samples are retained for 30days from the Date of release/issue of the Test Report. The samples from Regulatory bodies are to be retained as specified. Any type of Observations or Comments regarding the Report shall be done within 15days from the Date of Test Report released/issued. After the time period stated before, no complaints will be accepted. The entire time schedule mentioned in Test Report is in 24hours format. Abbreviation used: N/A (Not Applicable); BDL (Below Detection Limit); LDR (Lower Detection Limit).

Saving Environment will only save the Future



**ENVIRONMENTAL LABORATORIES & ENGINEERING SERVICES PVT. LTD.**  
 PLOT NO-30, MANSARDVAR ENCLAVE, TUPUDANA  
 NATIA, RANCHI-834003 (JHARKHAND)  
 GST NO:- 20AAECE9713D124  
 Email: [info@elespl.co.in](mailto:info@elespl.co.in), [eles.ranchi@gmail.com](mailto:eles.ranchi@gmail.com)  
 Phone no : 0651-7290103  
 Website : [www.elespl.co.in](http://www.elespl.co.in)



CIN: U74999MH2018PTC021123

**TEST REPORT**

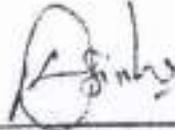
Test Report No. : ELES/RNC/2022/3206	Report Release Date
Work Order No. : 13572310110	Work Order Date
ULR No. : TC883922000001496F	

NABL Accredited				Regulatory Limit as per IS 10501:2012	
Discipline : Chemical		Group : Water		Acceptable Limit	Permissible Limit
Parameter	Unit	Test Protocol	Result		
Cyanide (as CN)	mg/l	APHA 23 <sup>rd</sup> Ed.2017, 4500 CN-E	<0.0125	0.05	No Relaxation
Fluoride (as F)	mg/L	APHA 23 <sup>rd</sup> Ed.2017, 4500 F-D	1.385	1.0	1.5
Residual Free Chlorine	mg/L	IS 3025 (Part-26):2021	<0.1	0.02	1.0
Nitrate( as NO <sub>3</sub> )	mg/L	APHA 23 <sup>rd</sup> Ed.2017, 4500 NO <sub>3</sub> -B	<0.5	45	No Relaxation
Phenolic Compound (as C <sub>6</sub> H <sub>5</sub> OH)	mg/L	IS 3025 (Part-43):1992;RA2019	<0.00002	0.001	0.002
Calcium (as Ca)	mg/L	APHA 23 <sup>rd</sup> Ed.2017, 3500 Ca B	103	75	200

Remarks: 1. pH done at Lab.

  
 Authorized Signatory  
**SANDIP BERA**  
 SENIOR MANAGER  
 ELES PVT. LTD.

\*\*\*\*End of Report\*\*\*\*

  
 Authorized Signatory  
**Dr. Deependra Kumar Sinha**  
 Ph. D. Environmental Engg.  
 ELES Pvt. Ltd. Technical Manager

Page 2 of 2

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## ENVIRONMENTAL LABORATORIES &

PLOT NO-30, MANSAROVAR ENCLAVE, TUPUDAMA  
HATIA, RANCHI-834003 (JHARKHAND)  
GST NO:- 20AAECT97130124

ENGINEERING SERVICES PVT. LTD.

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Phone no : 0651-2290103

Website : [www.elespl.co.in](http://www.elespl.co.in)

### TEST REPORT

Test Report No.	ELES/RNC/2022/3231	Report Release Date	: 31.12.2022
Work Order No.	: 13572310110	Work Order Date	: 18.10.2022

CUSTOMER DETAILS		SAMPLE DETAILS	
Customer Name	: Hindalco Industries Limited	Sample ID:	: ELES/RNC/2022/P/0001
Address	: Kathautia Open Cast Coal Mines,	Sampling Date	: 30.11.2022
	Post- Naudiha, P.S. Pandwa,	Sampling Received Date	: 02.12.2022
	Daltongmg, Dist- Palamu	Type of Sample	: Piezometer
	Jharkhand, Pin-822123	Location	: Bore well No -1 (Rajhara colliery Borewell)
		Sample Drawn By	: ELES Pvt. Ltd.

Location	Unit	Depth from Surface	Water Level From Surface
Rajhara colliery Borewell	Feet	250	100
Latitude: 24°09'49.13"N			
Longitude : 84°03'23.86"E			

*Dr. Deependra Kumar Sinha*

Authorized Signatory

\*\*\*\*End of Report\*\*\*\* Dr. Deependra Kumar Sinha  
Ph. D. Environmental Engg.  
ELES Pvt. Ltd. Technical Manager

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HINDALCO INDUSTRIES Piezometer data- Kathautia Coal Mine		
Date	Time	Height(m)
1/12/2022	00:00	8.88
1/12/2022	06:00	8.9
1/12/2022	12:00	8.95
1/12/2022	18:00	8.98
2/12/2022	00:00	8.95
2/12/2022	06:00	8.92
2/12/2022	12:00	8.98
2/12/2022	18:00	8.94
3/12/2022	00:00	8.89
3/12/2022	06:00	8.87
3/12/2022	12:00	8.93
3/12/2022	18:00	8.9
4/12/2022	00:00	8.93
4/12/2022	06:00	8.92
4/12/2022	12:00	8.98
4/12/2022	18:00	8.94
5/12/2022	00:00	8.88
5/12/2022	06:00	8.83
5/12/2022	12:00	8.92
5/12/2022	18:00	8.94
6/12/2022	00:00	8.89
6/12/2022	06:00	8.85
6/12/2022	12:00	8.96
6/12/2022	18:00	9
7/12/2022	00:00	8.97
7/12/2022	06:00	9.02
7/12/2022	12:00	9.06
7/12/2022	18:00	9.01
8/12/2022	00:00	8.95
8/12/2022	06:00	8.93
8/12/2022	12:00	8.97
8/12/2022	18:00	8.94
9/12/2022	00:00	8.96
9/12/2022	06:00	8.92
9/12/2022	12:00	8.96
9/12/2022	18:00	8.98
10/12/2022	00:00	8.96
10/12/2022	06:00	8.95
10/12/2022	12:00	9.04
10/12/2022	18:00	9.03
11/12/2022	00:00	8.97
11/12/2022	06:00	8.97
11/12/2022	12:00	9.05
11/12/2022	18:00	9.07
12/12/2022	00:00	8.97



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12/12/2022	06:00	8.96
12/12/2022	12:00	9.02
12/12/2022	18:00	9.04
13-12-2022	00:00	8.97
13-12-2022	06:00	8.95
13-12-2022	12:00	9.04
13-12-2022	18:00	9.01
14-12-2022	00:00	8.96
14-12-2022	06:00	8.94
14-12-2022	12:00	9
14-12-2022	18:00	9.04
15-12-2022	00:00	8.96
15-12-2022	06:00	8.95
15-12-2022	12:00	9
15-12-2022	18:00	9.02
16-12-2022	00:00	8.99
16-12-2022	06:00	8.99
16-12-2022	12:00	9.08
16-12-2022	18:00	9.09
17-12-2022	00:00	9.07
17-12-2022	06:00	9.1
17-12-2022	12:00	9.15
17-12-2022	18:00	9.2
18-12-2022	00:00	9.13
18-12-2022	06:00	9.15
18-12-2022	12:00	9.14
18-12-2022	18:00	9.13
19-12-2022	00:00	9.13
19-12-2022	06:00	9.12
19-12-2022	12:00	9.16
19-12-2022	18:00	9.16
20-12-2022	00:00	9.11
20-12-2022	06:00	9.11
20-12-2022	12:00	9.15
20-12-2022	18:00	9.17
21-12-2022	00:00	9.1
21-12-2022	06:00	9.1
21-12-2022	12:00	9.19
21-12-2022	18:00	9.19
22-12-2022	00:00	9.1
22-12-2022	06:00	9.08
22-12-2022	12:00	9.13
22-12-2022	18:00	9.12
23-12-2022	00:00	9.1
23-12-2022	06:00	9.06
23-12-2022	12:00	9.13
23-12-2022	18:00	9.13



24-12-2022	00:00	9.07
24-12-2022	06:00	9.07
24-12-2022	12:00	9.13
24-12-2022	18:00	9.18
25-12-2022	00:00	9.14
25-12-2022	06:00	9.07
25-12-2022	12:00	9.16
25-12-2022	18:00	9.18
26-12-2022	00:00	9.09
26-12-2022	06:00	9.07
26-12-2022	12:00	9.17
26-12-2022	18:00	9.13
27-12-2022	00:00	9.07
27-12-2022	06:00	9.04
27-12-2022	12:00	9.14
27-12-2022	18:00	9.11
28-12-2022	00:00	9.07
28-12-2022	06:00	9.06
29-12-2022	00:00	9.08
29-12-2022	06:00	9.05
29-12-2022	12:00	9.13
29-12-2022	18:00	9.1
30-12-2022	00:00	9.06
30-12-2022	06:00	9.03
30-12-2022	12:00	9.12
30-12-2022	18:00	9.19
31-12-2022	00:00	9.15
31-12-2022	06:00	9.15
31-12-2022	12:00	9.15
31-12-2022	18:00	9.13
YYYYYYYY		

RSL

HINDALCO INDUSTRIES Piezometer data- Kathautia Coal Mine		
Date	Time	Height(m)
1/12/2022	00:00	8.88
1/12/2022	06:00	8.9
1/12/2022	12:00	8.95
1/12/2022	18:00	8.98
2/12/2022	00:00	8.95
2/12/2022	06:00	8.92
2/12/2022	12:00	8.98
2/12/2022	18:00	8.94
3/12/2022	00:00	8.89
3/12/2022	06:00	8.87
3/12/2022	12:00	8.93
3/12/2022	18:00	8.9
4/12/2022	00:00	8.93
4/12/2022	06:00	8.92
4/12/2022	12:00	8.98
4/12/2022	18:00	8.94
5/12/2022	06:00	8.88
5/12/2022	06:00	8.83
5/12/2022	12:00	8.92
5/12/2022	18:00	8.94
6/12/2022	00:00	8.89
6/12/2022	06:00	8.85
6/12/2022	12:00	8.96
6/12/2022	18:00	9
7/12/2022	00:00	8.97
7/12/2022	06:00	9.02
7/12/2022	12:00	9.06
7/12/2022	18:00	9.01
8/12/2022	00:00	8.95
8/12/2022	06:00	8.93
8/12/2022	12:00	8.97
8/12/2022	18:00	8.94
9/12/2022	00:00	8.96
9/12/2022	06:00	8.92
9/12/2022	12:00	8.96
9/12/2022	18:00	8.98
10/12/2022	00:00	8.96
10/12/2022	06:00	8.95
10/12/2022	12:00	9.04
10/12/2022	18:00	9.03
11/12/2022	00:00	8.97
11/12/2022	06:00	8.97
11/12/2022	12:00	9.05
11/12/2022	18:00	9.07
12/12/2022	00:00	8.97



12/12/2022	06:00	8.96
12/12/2022	12:00	9.02
12/12/2022	18:00	9.04
13-12-2022	00:00	8.97
13-12-2022	06:00	8.95
13-12-2022	12:00	9.04
13-12-2022	18:00	9.01
14-12-2022	00:00	8.96
14-12-2022	06:00	8.94
14-12-2022	12:00	9
14-12-2022	18:00	9.04
15-12-2022	00:00	8.96
15-12-2022	06:00	8.95
15-12-2022	12:00	9
15-12-2022	18:00	9.02
16-12-2022	00:00	8.99
16-12-2022	06:00	8.99
16-12-2022	12:00	9.08
16-12-2022	18:00	9.09
17-12-2022	00:00	9.07
17-12-2022	06:00	9.1
17-12-2022	12:00	9.15
17-12-2022	18:00	9.2
18-12-2022	00:00	9.13
18-12-2022	06:00	9.15
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18-12-2022	18:00	9.13
19-12-2022	00:00	9.13
19-12-2022	06:00	9.12
19-12-2022	12:00	9.16
19-12-2022	18:00	9.16
20-12-2022	00:00	9.11
20-12-2022	06:00	9.11
20-12-2022	12:00	9.15
20-12-2022	18:00	9.17
21-12-2022	00:00	9.1
21-12-2022	06:00	9.1
21-12-2022	12:00	9.19
21-12-2022	18:00	9.19
22-12-2022	00:00	9.1
22-12-2022	06:00	9.08
22-12-2022	12:00	9.13
22-12-2022	18:00	9.12
23-12-2022	00:00	9.1
23-12-2022	06:00	9.06
23-12-2022	12:00	9.13
23-12-2022	18:00	9.13



337

24-12-2022	00:00	9.07
24-12-2022	06:00	9.07
24-12-2022	12:00	9.13
24-12-2022	18:00	9.18
25-12-2022	00:00	9.14
25-12-2022	06:00	9.07
25-12-2022	12:00	9.16
25-12-2022	18:00	9.18
26-12-2022	00:00	9.09
26-12-2022	06:00	9.07
26-12-2022	12:00	9.17
26-12-2022	18:00	9.13
27-12-2022	00:00	9.07
27-12-2022	06:00	9.04
27-12-2022	12:00	9.14
27-12-2022	18:00	9.11
28-12-2022	00:00	9.07
28-12-2022	06:00	9.06
29-12-2022	00:00	9.08
29-12-2022	06:00	9.05
29-12-2022	12:00	9.13
29-12-2022	18:00	9.1
30-12-2022	00:00	9.06
30-12-2022	06:00	9.03
30-12-2022	12:00	9.12
30-12-2022	18:00	9.19
31-12-2022	00:00	9.15
31-12-2022	06:00	9.15
31-12-2022	12:00	9.15
31-12-2022	18:00	9.13
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